

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 61/2024/EZ

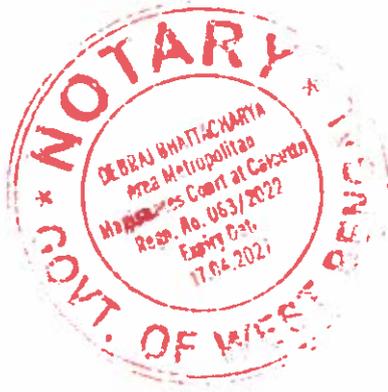
In the matter of
Hitesh Sharma

...Applicant

-Vs.-

Sabyasachi Mullick Chowdhury
& Ors.

...Respondents



I N D E X

SL. NO.	PARTICULARS	ANNEXURE	PAGE NO.
1.	Exception Affidavit by Respondent Nos.15 and 16 to the Report of 8 (Eight) member's Committee Dated November 10, 2022 Constituted by Hon'ble national Green Tribunal		1-18
2.	Copy of the order dated 3 rd January, 2022 passed by the Hon'ble National Green Tribunal	"A"	19 - 29
3.	Copy of the written representation dated 11.5.2022	"B"	30 - 120A
4.	Copy of the report	"C"	121 - 134
5.	Copy of the order passed by the Supreme Court of India	"D"	135 - 138
6.	Copy of order dated 11.06.2025 passed by the Hon'ble High Court at Calcutta	"E"	139 - 145

FILED BY
Admiral
Advocate



FILED BY
Advocate
1089
1089

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 61/2024/EZ

In the matter of :

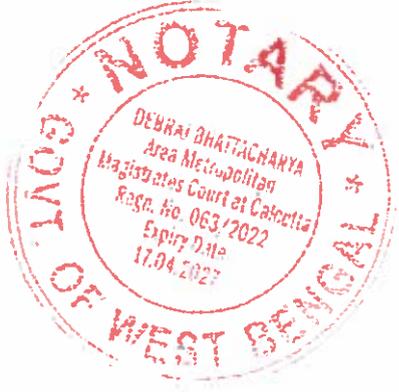
Hitesh Sharma

.....Applicant

Vs

Sabyasachi Mullick Chowdhury & Ors.

.....Respondents



EXCEPTION AFFIDAVIT BY RESPONDENT NOS. 15 AND 16 TO THE REPORT OF 8 (EIGHT) MEMBER'S COMMITTEE DATED NOVEMBER 10 2022 CONSTITUTED BY HON'BLE NATIONAL GREEN TRIBUNAL.

I, Ashis Arnab, aged about 65 years, son of Late Amiya Kumar Arnab, by occupation: business, residing at Plot No. 2/S, Sector "A", Metropolitan Cooperative Housing Society Limited, Canal South Road, Kolkata - 700105, P.S. Pragati Maidan, do hereby solemnly affirm and say as follows:

1) I am the Secretary of Respondent No. 15, herein and I am the Respondent no. 16 in the Application and as such I am aware of the


Secretary

Metropolitan Co-operative Housing Society Ltd.

×

FILED BY
1090
1090
Associate

fact and circumstances of the instant case and am competent to depose as to the same. I am affirming this affidavit for myself and also on behalf of respondent no. 15 and I am competent to do so.

- 2) I have received a copy of the report filed by the 8 members' committee dated November 10, 2022 in O.A. No. 25/2016(EZ) pursuant of the direction of the Hon'ble National Green Tribunal dated January 03, 2022 (hereinafter referred to as the said report). I have gone through the said report and have understood the contents and purport thereof.
- 3) Without prejudice to my rights and contentions, at present, I am restricting this affidavit to deal with the report filed by the 8 members' committee and rest will be deemed to have been denied and disputed.
- 4) The instant Affidavit is filed by virtue of the liberty granted by the Hon'ble National Green Tribunal in O.A. No. 61/2022/EZ (Hitesh Shama Vs Sabhasachi Mullick Chowdhury & Ors.) to file Affidavit in the instant Original Application wherein the said report is also under challenge, in the instant proceedings. Such averments of the answering deponents against the said report being the subject matter under challenge taking exception thereto, inter-alia are contained in the subsequent paragraphs hereinafter.


Secretary

Metropolitan Co-operative Housing Society Ltd.



×

FILED BY
Debut
4#00cat
1091
1091

- 5) In the year 2016 and application being O.A. No. 25/2016/EZ was taken up the regular Bench of National Green Tribunal (Eastern Zone) along with various other interim applications, being M.A.s and I.A.s filed therein from time to time, and, diverse orders were passed also in the said matter from time to time.
- 6) On January 03, 2022 there was a special Bench constituted in National Green Tribunal, before which the matter being O.A. No. 25/EZ/2016 had come up. The Hon'ble Bench was pleased to dispose all applications including M.A.s and I.A.s, by way of an order, inter-alia constituted an 8 (Eight) member's committee directing the said committee to ascertain the factual position about the status and extent of the wetland and whether prohibition against construction applies to the area in question or not, in terms of the said order dated January 03, 2022 so passed by the Hon'ble National Green Tribunal. A copy of the said order dated January 03, 2022 passed by the Hon'ble National Green Tribunal is annexed hereto and marked with letter "A" as Annexure.
- 7) Subsequent to the said order dated January 03, 2022, as aforesaid, the Applicant herein received a Notice of Inspection, and on basis of which an inspection of "Ukil Bheri", being the subject land, was carried out by the said committee, inter-alia, recording the fact that


Secretary

Metropolitan Co-operative Housing Society Ltd.



×

FILED B
1092
1092

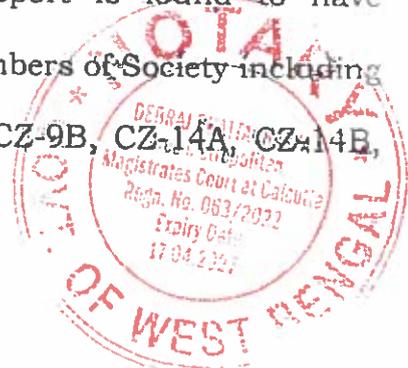
the subject land is not under the preview of East Kolkata Wetlands Management Authority.

- 8) Thereafter, by a letter dated April 27, 2022, the present deponent herein was directed to appear before the Joint Committee on May 11, 2022, and to submit documents regarding "Ukil Bheri". The present deponent submitted a detailed written representation dated May 11, 2022, before the 8 (Eight) Member's Committee, a copy whereof is annexed hereto and marked with letter "B" as Annexure.
- 9) However, it transpires from the final Report dated November 10, 2022, itself that the Committee had considered and relied on various records, documents and materials from the respective bodies/Authorities and the parties appeared before the Committee as well, however, such copies were never given/forwarded to the appearing parties including the present applicant nor were disclosed/afforded any opportunity to the present applicant go know the nature thereof, at the time of personal hearing to deal with the same.

- 10) Even the Committee in its final Report is found to have apparently proceeded against very many members of Society including against the respective owners of Plot Nos. CZ-9B, CZ-14A, CZ-14B,

LS
Secretary

Metropolitan Co-operative Housing Society Ltd.



5
X

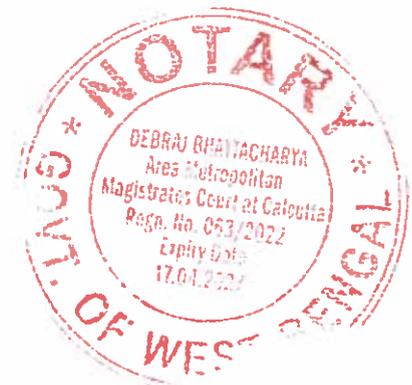
FILED BY
1093
1093

CZ-15A, CZ-20A, CZ-21A and CZ-26A/B/C inter-alia, ordering demolition of their premises, unfortunately without giving any notice or opportunity of hearing as against those plots. The deponent herein craves leave to render names of persons in respect of whose property the Order of demolition was issued, nonetheless, without affording even a notice to appear before the committee or any opportunity of hearing to any of them. Even some of the aforesaid members of the society were also made party in the above proceeding, being O.A. No. 25/2016/Z, however, the order of demolition has been passed by the Committee even without affording any notice or opportunity of hearing as against any of them also.

- 11) The present deponents appearing before the 8 (Eight) Member's Committee followed by submission of written representation and of participation in the hearing.
- 12) It subsequently transpires that the committee submitted its report and did not even provide a copy of such report to the present deponent who had appeared before the committee and filed its detailed representation, despite several demands being made on various occasions.


Secretary

Metropolitan Co-operative Housing Society Ltd.



6
X

FILED B
1094
1094

13) Finally, on November 20, 2024 at the kind intervention of this Hon'ble Tribunal in the present proceeding vide its order dated November 20, 2024, the applicant was handed a copy of such report. A copy of such report is annexed hereto and marked with Letter "C" as Annexure.

14) From the said report under exception and plain reading thereof, it transpires that the Committee has, at its unilateral discretion asked for various reports, information and documents from several Authorities including from Kolkata Municipal Corporation, Office of the District Magistrate, ADM & DL & LRO, Pollution Control Board, Google Imagery, Chief Technical Officer, EKWMA and many others, on the basis of which the Committee has reached an unilateral decision without affording any opportunity to the Applicant or any other persons against whom the Order of demolition has been passed, in other words, whose interest are directly or indirectly prejudiced by the said order of demolition without providing an opportunity herein at least for the sake of natural justice thereby rendering the proceedings before the committee including its finding as nugatory in the eye of law.

15) Further it transpires from the Report of the Committee, under exception that the Committee has failed and neglected to consider to


Secretary

Metropolitan Co-operative Housing Society Ltd.



×

FILED BY
1095
40ccal

the representation of the present deponent and assigned or record no reason for rejecting the same and/or its Applicant to make a detailed submission dated September 23, 2022, in furtherance of their representation dated May 11, 2022, the said Committee failed and neglected to consider or record any submission of the Applicant.

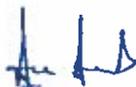
1095

16) In view of the aforesaid, the instant report of the Joint Committee is an instance of high of gross deviation to the rules of natural justice at its every square inches.

17) Without prejudice to the foregoing paragraphs, and in addition thereto the said Report dated November 10, 2022, is also liable to be struck down/set aside without giving any effect or further effect inter alia, for the following reasons :-

a) The Eight (8) Member Committee failed to consider the representation of the Applicant dated May 11, 2022, or any part thereof and assigned no reason for non-consideration and/or rejection thereof ;

b) The Eight (8) Member Committee failed to consider that the Applicant society purchased several pieces and parcel of lands by virtue of respective Sale Deeds in the Mquza - Dhapa and


Secretary

Metropolitan Co-operative Housing Society Ltd.



×

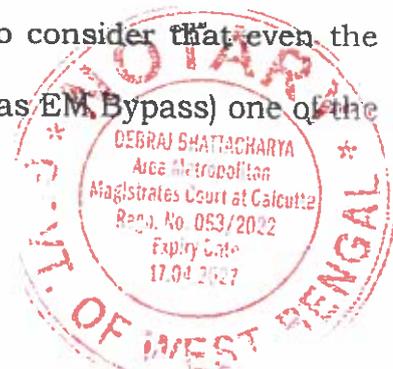
FILED BY
1096
1096
A. K. Ghose
Advocate

Nimakpoktan and became the absolute owner of all that land measuring a little above 78.66 acres also including the subject RS Dag No. 267, the details of which were already given in the representation with substantive documents.

- c) The Eight (8) Member Committee failed to consider the Applicant society caused development on the entire land, dividing it into several sectors viz "A" "B" and "C" and allotted them to its different members, since on and from early 1970s ;
- d) The Eight (8) Member Committee failed to consider that most of the development works were completed on or before 1980s and construction of respective houses were made after taking permissions from the appropriate Authorities of the Government by the members of the Applicant society ;
- e) The Eight (8) Member Committee failed to consider that the telephone line, electric connection and other facilities since being availed there on or before 1980s, proves the said Dag number in question to be land and not water body, beyond any doubt or dispute;
- f) The Eight (8) Member Committee failed to consider that even the Eastern Metropolitan Bypass (well known as EM Bypass) one of the


Secretary

Metropolitan Co-operative Housing Society Ltd.



X

FILED B
1097
1097

most important road of the city has been constructed on and runs through, the acquired portion of the purchased land belonging to the Applicant society ;

- g) The Eight (8) Member Committee failed to consider that after “*The West Bengal Land Reforms Act, 1955*” was notified the RS Plots were surveyed and the RS Plots were divided into various LR Plots and accordingly both the R.S. dag nos. 267 and 268 of Nimakpoktan were also divided in various L.R. Plots and land records were updated as per the physical inspection, and RS Plot No. 267 was divided into 28 LR Plots and out of which only two plots were recorded as water body and the other all 26 plots were recorded as sold lands including ‘Bastu’, ‘Danga’ and ‘Rasta’.
- h) The Eight (8) Member Committee failed to consider and/or call for the relevant Records of Rights (ROR) available with the Land Authorities which would have clarified beyond doubt the aforesaid position ;
- i) The Eight (8) Member Committee failed to consider that in fact RS Plot No. 268 was also divided into 21 LR plots and out of which only one plot was recorded as water body and all other 19 plots


Secretary

Metropolitan Co-operative Housing Society Ltd



✕

FILED BY
1098
1098

were recorded as solid land i.e. "Bastu", "Danga" or "Rasta" and as against LR Plot No. 550 no record was found.

- j) The Eight (8) Member Committee failed to consider and/or call for the relevant Records of Rights (ROR) available with the Land Authorities which would have clarified beyond doubt the aforesaid position ;
- k) The Eight (8) Member Committee failed to consider and/or appreciate that the petitioner suppressed the fact that most of the development works of the Society were completed on or before 1980's and several members had already constructed respective houses by that point of time ;
- l) The Eight (8) Member Committee failed to consider that after the "Kolkata Municipal Corporation Act, 1980" was enforced the said society was brought under the jurisdiction of Kolkata Municipal Corporation and some communications of 1990s' have been found establishing that the Kolkata Municipal Corporation addressed letters to Metropolitan Cooperative Housing Society Limited for payment of Development charges and regarding taking over of roads in the Dag numbers owned by the said society including RS Dag no, 267 in Mouza Nimakpoktan and the Committee further


Secretary

Metropolitan Co-operative Housing Society Ltd.



X

FILED BY
1099
1099

failed to consider the relevant documents substantiating the same as relied on by the Applicant.

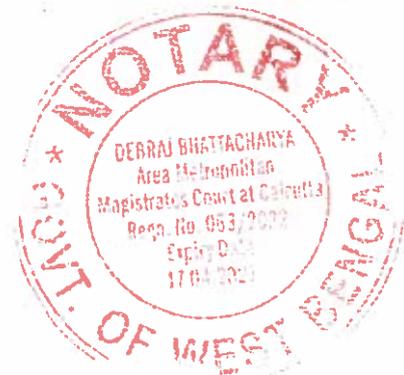
m) The Eight (8) Member Committee failed to consider that RS Records were prepared in an around 1960s and any reference to such record is bad-in-law as thereafter several Developmental activities have taken place in the entire Calcutta and they should have at least consulted the LR Plot information which were prepared in and around 1985s;

n) The Eight (8) Member Committee further failed to consider that on failure to accomplish illegal motives and greed of money the Original applicant along with his son and associates hatched a plan to extort money from the Society and its members and when the Applicant Society refused to bend to their illegal demand, the Original Applicant of OA 25/EZ/2016 and his son Mr. Sabyasachi Mullick Chowdhury, in connivance with their other associates in order to harass and extort money from the Society and its members have filed this OA 25/EZ/2016.

o) The Eight (8) Member Committee failed to appreciate that the Original Applicant have claimed himself as Lessee but have failed


Secretary

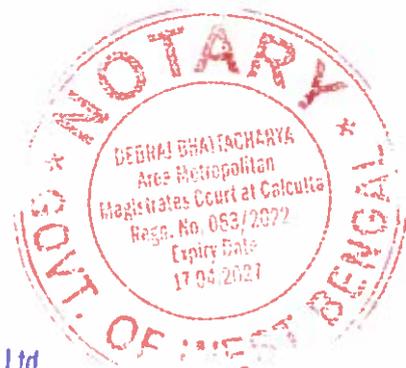
Metropolitan Co-operative Housing Society Ltd.



to disclose any document in support of his claim as Lessee of the subject 'Ukil Bheri'.

- p) The Eight (8) Member Committee failed to disclose and/or makeover any document to the present Applicant, whatsoever submitted and relied upon by the OA Applicant before the Eight(8) Member Committee.
- q) The Eight (8) Member Committee failed to consider and/or appreciate the Report of the Chief Secretary West Bengal which clearly shows that the subject 'Ukil Bheri' does not fall under East Kolkata Wetland which has been factual observation of the Eight (8) Member Committee also, but despite such aforesaid position the Eight (8) Member Committee, instead of reporting their parent Tribunal to that effect inter alia, resulting in ouster of jurisdiction of the later, further proceeded with the matter in deviation to such legal position of ouster.
- r) The Eight (8) Member Committee failed to go into and/or ascertain any of the issues suggested by the present Applicant relating to the subject waterbody, had which been framed, looked into and/or answered, would have disproved the allegation of the Original Applicant beyond doubt.


Secretary
Metropolitan Co-operative Housing Society Ltd.



FILED BY
Advocate
1101

- s) The Eight (8) Member Committee failed to consider the falsity in the allegation of the Original Applicant that the Respondent no.14 had started dumping soil in the water body for the purpose of construction.

- t) The Eight (8) Member Committee failed to appreciate that from physical inspection it would be apparent that there are Municipal Roads leading till the end of each and every plot of the Applicant Cooperative Society, which clearly and naturally means that the subject land was/is a dry land at least prior to the construction of the roads, which are matters of decades back prior to the filing of the original application ;

- u) The Eight (8) Member Committee failed to consider that all constructions in the said society is made after obtaining permission from the Kolkata Municipal Corporation and other required Authorities ;

- v) The Eight (8) Member Committee failed to consider and/or appreciate that the Applicant Society was, and even still is, ready for soil test and the examination of old trees at the subject property to verify the veracity of allegations of Original Applicant ;

Secretary

Metropolitan Co-operative Housing Society Ltd.



w) The Eight (8) Member Committee Report is also bad for other reasons to which the present Applicant crave leave to point out at the time of hearing of the present application.

18) The NGT Act, 2010, being the applicable statute categorically specifying exclusive, procedure and machinery even for execution and implementation of the order passed by the Hon'ble Tribunal which also includes the right of taking exception to the Report of the Eight (8) Member Committee constituted and functioned under the Order of the present Hon'ble Tribunal, hence this Hon'ble Tribunal being the Statutory Judicial Forum and since being in full functioning, is the appropriate Forum under the statute, for all practical purposes including taking exception to the Report and/or Report and/or seeking execution and/or implementation whatsoever of the said Report.

19) In the circumstances aforesaid, it is submitted that the Report dated November 10, 2022, of the Eight (8) Member Committee is liable to be set aside without giving any effect or further effect thereto in any manner, Alternatively, the Eight (8) Member Committee be directed to give fresh hearing to the parties in strict compliance to the Rules of Natural Justice from all square i.e. upon providing access to all documents in the record of the Eight (8) Member Committee and


Secretary

Metropolitan Co-operative Housing Society Ltd.

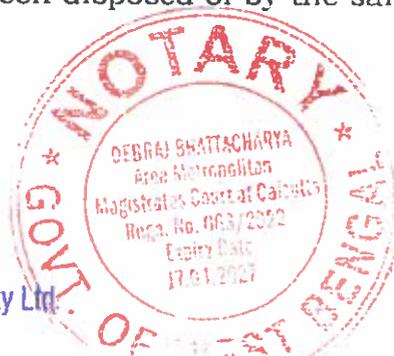


thereby allowing the Applicant to give a fresh representation, all, in the interest of justice, in a time bound manner. It is further humbly submitted that during the pendency of the present proceeding stay of operation be kindly granted as against the said Report dated November 10, 2022.

- 20) After the passing of the order of the Hon'ble Supreme Court of India passed in 2023 (Hitesh Sharma Versus Sabhasachi Mullick Chowdhury & Ors) that all the applicant was given liberty to proceed to National Green Tribunal with the grievance whatsoever in O.A. No. 25 of 2016. In this context, a copy of the order passed by the Supreme Court of India is annexed hereto and marked with the letter "D" as Annexure.
- 21) Thereafter, the said Hitesh Sharma filed the present O.A. before this Hon'ble Tribunal highlighting the grievance whatsoever in respect of O.A. No. 25/2016/EZ.
- 22) Thereafter, as aforesaid, the said Hitesh Sharma filed the present O.A. before this Hon'ble Tribunal with his grievance whatsoever in respect of O.A. No. 25/2016/EZ. Respondent Nos. 15 and 16 were also made parties in the said application. On the other hand, O.A. No. 25/2016/EZ, has already been disposed of by the said


Secretary

Metropolitan Co-operative Housing Society Ltd.



order by the Tribunal, leaving no scope for the deponent herein to take any exception to the said report of 8 (Eight) Member's Committee in that proceedings in line with the order of the Supreme Court of India as referred above. Rather, the instant proceedings being OA/61/2024/EZ directly involving subject matter of OA No. 25/2016/EZ was filed for the purpose of setting aside the said report passed in OA 25/2016/EZ, wherein, taking exception to the said report is the only and most reasonable recourse, in accordance with law, to avoid unnecessary multiplicity and or complexities.

23) Nonetheless, the Respondent No. 1 since inception of OA No. 25/2016/EZ, was and still is, in the habit of attempting forum shopping before the Hon'ble Court from time to time involving the same subject matter for attempting to obtain their choicest relief during the pendency of their OA proceeding.

24) As aforesaid one of the Writ Petition being WPA No. 21710 of 2022 which was initially filed before Hon'ble Justice Moushumi Bhattacharyya, very recently a new application was purportedly filed in the said writ petition inter alia, alleging sudden and recent, filling up of the subject land . The answering deponent had appeared in the said application before the Hon'ble Justice Partha Sarathi Sen, inter-alia, submitted the significance and necessity for, calling for L.R


Secretary

Metropolitan Co-operative Housing Society Ltd



✕

FILED BY
1105
1105

Records, from the concerned Department, inter-alia, to submit those R.S. Plots records which bifurcated long back since/before the year 1985 itself, which facts was purposely not disclosed by the applicant in the said application before the Hon'ble Court.

- 25) After hearing the parties the Hon'ble High Court vide its order dated June 11, 2025 inter alia, was pleased to call for further L.R. Records. Copy of such order dated June 11,, 2025 passed by the Hon'ble Court is annexed hereto and marked with letter E as annexure.
- 26) As on date, the present deponent is yet to get to such record from the authorities and reserves its right to embody the same as a part of the instant proceedings, soon the same be available to the answering deponents herein.
- 27) In the circumstances, as aforesaid, the deponent of the instant affidavit humbly pray before this Hon'ble Tribunal that the order of exception of the 8 (Eight) member's committee dated November 10. 2022 under exception is liable to be set aside without deserving any stand even for a moment's scrutiny. Alternately, it is further humbly submitted that the said case may be heard afresh and separately and to provide separate hearings to each of the parties and all the plot

Secretary

Metropolitan Co-operative Housing Society Ltd.



X

FILED BY
Advocate
1106

owners so interested and/or prejudice in strict compliance, to the rules of natural justice from all squares including to provide access to all documents whatsoever in the record of the said committee/authority by availing opportunity of filing fresh representation in writing and also by way of physical appearance before the said committee, in the interest of justice and obviously in the time bound manner, and on that basis, the said committee may be directed to file a fresh report addressing all the issues, on such further terms, as this Hon'ble Tribunal may deem fit and proper.

28) The statement made in Paragraph Nos. 1 to 26 and those statements made in paragraph No. 27 hereof, is my respectful submission before this Hon'ble Tribunal.

Prepared in my office.

Deponent is known to me.

Adhis Dutta
Advocate.

* Clerk to : Mr. *Adhis Dutta*
Advocate.

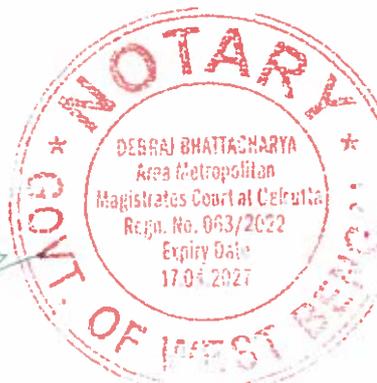
Solemnly affirmed before me, on this the _____ day of July, 2025.

I certify that all annexures are legible.

Adhis Dutta
Advocat

Solemnly Affirmed and
Declared Before me Deponents
Signature Identified by Advocate

D. Bhattacharya
Notary



11 1 JUL 2025



Annexure - 'A'

Item No. 01

(Court No. 1)

**BEFORE THE NATIONAL GREEN TRIBUNAL
SPECIAL BENCH**

(By Video Conferencing)

Original Application No. 25/2016/EZ

&

M.A. No. 814/2016/EZ, M.A. No. 25/2017/EZ, M.A. No. 12/2018/EZ,
M.A. No. 13/2018/EZ, I.A. No. 72/2019/EZ, I.A. No. 82/2019/EZ
& I.A. No. 10/2020/EZ

Sabyasachi Mallick Chowdhury

Applicant

Versus

State of West Bengal & Ors.

Respondent(s)

Date of hearing: 03.01.2022

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

Applicant: Mr. Brijendra Chahar, Senior Advocate along with Mr. Ashok Prasad, Advocate

Respondent: Mr. Sudip Kumar Dutta, Advocate for Respondent No 1 to 4,9,10,11,13,
Mr. Dipanjan Ghosh, Advocate for Respondent No.5&6
Mr. Gopal Chandra Das, Advocate and Mr. Siboyoti Chakraborty, Advocate for Respondent No.7&8
Mr. Jayanta Mitra, Senior Advocate along with Mr. Ankit Sureka, Advocate for Respondent No. 14
Ms. Saheli Sen, Advocate for R.15

ORDER

- Issue raised in this application relates to restoration of a wetland - *Ukil Bheri*, situated at Mouza-Nimokpoktan, Pagladanga, Dihi Panchanangram, near Chingrighata, within Police Station Pragati Maidan, Ward No. 57, Kolkata Municipal Corporation (KMC), measuring about 60 bighas.



-20-

2. The application was filed before the Eastern Bench of this Tribunal on 17.02.2016. Averments in the application in brief are that respondent nos. 14 to 22, Metropolitan Co-Operative Housing Society Limited and its office bearers and members are illegally constructing boundary wall on the bank of the water body since 17.10.2015. Complaint was made to the Police Station, Pragati Maidan in October, 2015 but no action was taken. Further construction was attempted on 05.02.2016 and again complaint was made but the construction continued. The applicant has a license from the Fisheries Department and such right is violated by the construction. The applicant has also referred to news article dated 04.07.2013 in Times of India under the caption "Ukiler Bheri filled up under councilor's nose, KMC clueless" and further article dated 17.07.2013 in Times of India captioned "Ukiler Bheri gets a second life". Encroachment was on Dag No. 268 measuring 2 bighas. The water body in question is protected under the East Kolkata Wetlands (Conservation and Management) Act, 2006 and the Wetlands (Conservation and Management) Rules, 2010. The applicant has relied upon photographic evidence and also time series Google Earth images to show encroachments.

3. The matter has been considered by this Tribunal in the last about six years by several orders. The parties have filed their respective versions. In the course of this order, reference will be made to the relevant orders and pleadings of the parties.

4. Vide order dated 25.02.2016, the application was admitted and notice was issued to the respondents. Direction was also issued to file status report by Chief Secretary, West Bengal, Municipal Commissioner, KMC, the East Kolkata Wetlands Management Authority, State PCB, the



✕

Director General (Project Management Unit) KMC and the Commissioner of Police, Kolkata Police. Wetland Management Authority was directed to mention whether the water body in question is part of the wetland. Directions were also issued against illegal filling up of the waterbody.

5. On 12.07.2016, the Tribunal considered the prayer for interim relief and observed that no order was necessary in the hope that status quo will be maintained in the matter of filling up of the waterbody in question. On 20.07.2016, the Tribunal appointed Surveyor for measurement of the waterbody and to ascertain the encroachments. Status quo was directed to be maintained in the meanwhile. On 07.02.2017, the Tribunal considered the grievance against violation of the order of status quo and directed jurisdictional ADM and Police Station to verify the allegation and stop any illegal construction and file an action taken report. On 06.11.2017, the application was dismissed for non-appearance of the applicant but the said order was recalled on 11.12.2017 which was reiterated on 23.04.2018. Against the order of the Tribunal dated 23.04.2018, Civil Appeal No(s). 6191-6192/2018, *Metropolitan Co-operative Housing Society Limited & Anr. vs. Sunit Kumar Mallick Chowdhury & Ors.* was dismissed on 03.08.2018 by the Hon'ble Supreme Court and *WP No. 11287(W) of 2018, In re: Smt. Supriti Saha vs. The State of West Bengal & Ors.* was dismissed by the Kolkata High Court on 12.09.2018.

6. Affidavit has been filed by the State PCB on 29.03.2016, with an inspection report as follows:-

“Observation:

The alleged Ukhil bheri (also known as Moni Babu's bheri) was observed to be partially filled up by construction debris side. The major portion of the water body is covered with water hyacinth. The



← X →

said bheri is surrounded by Metropolitan Cooperative Housing Society on eastern side, Chingrighata on northern side, Pagladanga on western side and nearby area of E M Bypass on southern side. Bamboo fences and a temporary hut were also observed on the filled up area. Nearby residents confirmed that the bheri has been partially filled up with construction debris during the recent times. However, they remained silent about the persons filling up the bheri. The filled up area of the bheri lies on the side of Metropolitan Cooperative Housing Society. During inspection, the office of the Metropolitan Cooperative Housing Society was visited. Sri Paritosh Dutta Roy, Board Member of the said Society was contacted over telephone. He confirmed that the visited bheri was Ukhil bheri and he is ignorant of any filling up of the Bheri. During the visit, 02 nos. of photographs were taken and they are annexed with the report."

7. The Chief Secretary, West Bengal, vide reply dated 06.05.2016 made a statement that Mouza-Nimokpoktan, JL no. 1, Pagladanga, Dihi Panchanagram, P.S. Pragati Maidan is outside the East Kolkata Wetlands and therefore, the matter has been referred to Additional Chief Secretary, Fisheries Department, Principal Secretary, Land & Land Reforms Department, Government of West Bengal and the District Magistrate, District 24 Parganas (South) with a request not to allow filling up of the water body, without consulting the Department of Environment. Vide affidavit dated 28.11.2016 of the ADM of the area, it is mentioned that a part of plot no. 268 has been filled up and encroachments made. Plot no. 267 was part of embankment of the water body. The relevant statement is reproduced below:-

"8. Upon reconciliation of the survey report with regard to plot nos. 267 and 268 it was observed that plot 267 is classified as 'Pukur Par'. Out of total 4.45 acres, a quantum of 1.22 acres of land is being used as 'Pukur Par'. The plot 268 constitutes a part of 'Ukil Bheri' and a quantum of 2.57 acres out of total area of 9.50 acres has been filled up and encroachments are made there on. The portion which has been filled up is contiguous to the land learnt to have belonged to the Metropolitan Cooperative Housing Societies Limited. Further, it is to be noted that the premises bearing no. CZ-28, Sector B, Canal South Road, District -South 24 Parganas, Kolkata-105 of Respondent no. 15 is not situated at filled up portion of plot 268. A total of 174 points in the field was covered by ETS machine which was used in the entire survey process."



- 28 -

8. With the said affidavit, a sketch map and present position of the survey report has been filed as Annexure-R 4/4:-

"The survey work started in presence of representatives of both sides on 20.10.2016. We started the survey work after consulting both parties in the field and representatives of both the parties present in the field till the completion of the work. After reaching a consensus that the entire water body comprising plot no. 268 and its adjacent plots are to be surveyed, the survey work started. They survey of water bodies comprising plot no. 268 and others has completed in presence of representatives of both sides on 24.10.2016. The authorised surveyor of both sides were present all along and they put their signature on the daily proceedings. They are also allowed to check every point at every observation. We covered total 174 points in the field by the ETS machine. A quantum of 2.57 acres out of total area of 9.50 acres has been filled up and there are some encroachment. Further, it is to be noted that the premises bearing no. CZ-28, Sector-B, Canal South Road, District-South 24-Parganas, Kolkata-700105 of Respondent no. 15 does not lie on the filled up portion of plot no. 268."

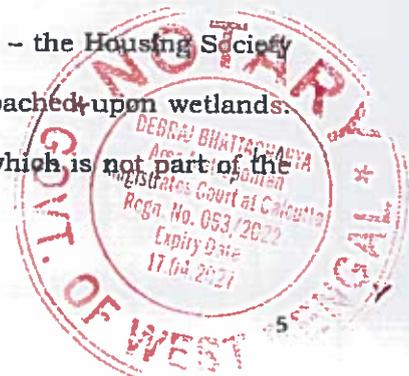
9. Report of the ADM filed on 05.08.2018 mentions the encroachments as follows:-

"A. Construction work of two buildings was found to be under progress in RS Plot No. 268, Out of these two, one is a G+4 building, which appears to be almost completed. The other building has been risen up to 2nd floor. Its construction work has not been completed. The two buildings seem to have been constructed over the filled up portion of the water body of RS Plot No. 268. The location of these two under-construction buildings have been shown on the previously submitted survey sketch map as prepared by the Revenue Officer and TA on eye-estimation.

Copy of the said sketch map as prepared by Revenue Officer and TA is annexed herewith and marked as R-1/2.

B. The exact quantum of filled up portion of the water body till date can be ascertained only by performing detailed survey of the land-in-question."

10. The version of the respondent nos. 14 to 22 – the Housing Society and its Members (PP) is that they have not encroached upon wetlands. They have purchased 4.45 acres in Dag No. 267 which is not part of the



- 2* -

water body. Reference has been made to the KMC affidavit dated 03.11.2017 that no construction was found at the time of inspection. In further affidavit filed on 08.08.2019, the KMC has stated that it has accorded sanction for construction on 05.10.2016 and 01.09.2016 to ground plus 4 and ground plus 3 buildings without any information about proceedings before this Tribunal. The land in question appears to be part of Dag no. 267. The sanction did not authorize construction contrary to the status quo order.

11. In the rejoinder filed by the applicant on 31.01.2021, a copy of sale deed dated 11.05.2011 between the Housing Society and its Members, Debasis Das has been filed stating as follows:-

"xxxxxx.....xxx"

...Metropolitan Co-operative Housing Society Limited became the absolute owner of the western portion of the Taki Estate Bheri Land(Marshy) which constitutes entire C.S. Dag Nos. 201, 141 and 140 of District Survey and Settlement Khatian Nos. 2 and 43 corresponding to the entire R.S. Dag Nos. 248, 186, 187 and 267 recorded in the revised Settlement Khanda Khatian Nos. 407, 408, 352 and 353 of Mouza Nimakpoktan under Police Station - Jadavpur (Old Tollygunj) and at present Tiljala, Touzi Nos. 173, 1298/2833, J.L. No. 1 under Alipore Collectorate, District 24-Parganas (now District South 24-Parganas) as well as the Western portion of the lands of C.S. Dag No. 31 District Settlement Khatian No. 21, Touzi No. 173, J.L. No. 2, R.S. No. 236 of Mouza Dhapa under Police Station Jadavpur (Old Tollygunge) and at present Tiljala under the Alipore Collectorate, District 24-Parganas (now South 24-Parganas) corresponding to the Western Portion of the land included in the revised settlement khatian Nos. 654 (Khanda) 609 (Khanda) of the same Mouza, same Police Station and same R.S. Number under the same collectorate and District which corresponds to western portion of R.S. Dag Nos. 87 and it was for greater clearance demarcated by a common boundary line passing North to South through the said Dag No. 87."

12. In the Schedule to the said document, boundaries of the land are mentioned as follows:-

"On the North: By Plot No. CZ15A



- 25 -

On the South: By 30' Wide Common Passage
On the East: By Plot No. CZ14
On the West: By Plot No. CZ14B (now under water)"

13. Similar other sale deeds have been filed in favour of the Members of the Housing Society.

14. We have heard learned Counsel for the parties and perused the record.

15. Learned Counsel for the applicant submitted that in violation of the order of this Tribunal to maintain status quo, 16 houses have been constructed. There are two buildings of ground plus 2 and ground plus 4. On eight floors, two houses each have been constructed. The construction started in the year 2018 but only 2 persons have so far shifted their residence as the construction is not habitable. He has drawn our attention to the orders of this Tribunal, the Hon'ble Supreme Court and the High Court and findings to the effect that construction was being raised as already noticed. It was submitted that constructions are not only against orders of this Tribunal but also against statutory rules mandating protection of wetlands and other water bodies as they perform important ecological functions.

16. As against above, learned Counsel for the Project Proponents submitted that no construction has been raised in Dag no. 268 which is a water body. Construction in Dag no. 267 is outside the water body and not in violation of order of status quo nor in violation of statutory Rules on the subject.



- 26 -

17. We have considered the rival submissions. Question for consideration is whether Dag number 267 is part of wetland and whether construction in question is permissible.

18. Proper demarcation of boundaries of the wetland and the site of construction are not clear. While prohibition in Dag number 268 is admitted by the Project Proponent, construction is claimed to be in Dag number 267, which according to the Project Proponent is not prohibited.

19. Having regard to the description of land in the Sale deeds and inspection reports referred to above, *prima facie* the area where construction has been made appears to be part of wetland or its buffer zone, zone of influence or catchment area, attracting prohibition under the Rules. The Wetland Authority is not a party nor the parties have focused on compliance status with reference to the Rules.

20. The Hon'ble Supreme Court vide orders dated 03.04.2017 and 04.10.2017 in *M.K. Balakrishnan & Ors. v. Union of India & Ors.*¹, *inter alia*, held that the principle of Rule 4 of the 2010 Rules will apply to 201503 wetlands, mapped by the Union of India. It was directed that the mapped wetland will continue to be protected on the principle of Rule 4 of 2010 Rules. Following the said directions, this Tribunal vide order dated 25.11.2021 in O.A. No. 351/2019, *Raja Muzaffar Bhat vs. State of Jammu and Kashmir & Ors.* directed monitoring of compliance by MoEF&CC as follows:-

"16. The Joint Secretary, MoEF&CC stated that water being State subject, primary responsibility of handling the matter is of the States. Similar approach was disapproved by the Hon'ble Supreme Court in observations already quoted earlier. Needless to say that Wetland Rules, 2017 have been framed under the Environment (Protection) Act,

¹ (2017) 7 SCC 805



~~28~~

1986 under which there are statutory powers with the Central Wetland Authority to oversee the protection of wetland. It is not subject of 'water' alone. 'Environment protection' is covered by Central laws on account of International obligations under Entry 1 List 13 of Schedule 7 to the Constitution. Attitude of avoiding responsibility cannot thus be appreciated. CWA in the MoEF&CC needs to monitor compliance of the Wetland Rules throughout the country by periodical interaction atleast once in a month.

17. The suggestion of the applicant is that significant wetlands need not be limited to 363 and more wetlands on examinations be added to the list from time to time for better protection by preparing appropriate action plans under the programme for protection of the significant wetlands. Further, apart from figure of 2.01 lakh wetlands already mapped, to which the Wetland Rules, 2017 are applicable even if no separate Notification in terms of 2017 Rules in view of directions of the Hon'ble Supreme Court in *M.K. Balakrishnan, supra*, it may be possible to identify more such wetlands. In fact, the report of the MoEF&CC itself mentions that some States have already identified larger number of wetlands than earlier mapped. In UP itself, 133484 wetlands are entered in the Revenue Records which are being protected by the State. On the same pattern, all the States/UTs need to map all available wetlands in their jurisdiction and file report with the National Wetland Authority so that National Wetland Authority can prepare an exhaustive inventory of wetlands in the country and extend protection to all such wetlands. These suggestions need to be considered by the MoEF&CC.

18. District Environment Plan of each District in terms of order of this Tribunal dated 05.07.2021 in OA 360/2018, *Shree Nath Sharma vs. Union of India & Ors.* should also cover the wetlands in the District. If necessary, the said plans be revised accordingly by the District Magistrates concerned by providing that the core activity for conservation and protection of wetlands may primarily focus on not discharging of sewage, disposal of solid waste and other wastes, preventing siltation, demarcation of wetlands/flood protection zone and removal of encroachments. There should be regular monitoring of water quality under water quality management programme at strategic locations (around 10 locations) to ensure that it is compliant with TC/FC norms. Water quality of the wetlands with respect to BOD needs to be less than 3 mg/l, faecal coliform should meet norms and contamination due to toxic constituents either directly or through runoff from the catchment should be prevented. Biodiversity of the wetlands needs to be maintained. Monitoring of steps for compliance of Rules in relation to such Wetlands ought to be at District level by the District Magistrate, at State level by State Wetland Authority and at National level by National Wetland Authority. We are confident that such initiatives in monitoring will go a long way in protecting the Wetlands which have significant environmental functions."



- 28 -

21. We note that though at the time of passing of the order by the Hon'ble Supreme Court, the applicable Rules were 2010 Rules, the same now stand replaced by "The Wetlands (Conservation and Management) Rules, 2017". In substance, restrictions in Rule 4 of 2017 Rules are similar to the restrictions in Rule 4 of the 2010 Rules. Definition of 'wetland' also is similar, which covers marsh land also.

22. In view of above, we consider it necessary to direct an eight-member Joint Committee of National Wetland Authority, State Wetland Authority, CPCB, MoEF&CC, State PCB, Director Environment, West Bengal, District Magistrate and SSP, South 24 Parganas to ascertain the factual position about the status and extent of the wetland and whether prohibition against construction applies to the area in question. If prohibition is applicable, remedial action for protection of the wetland in question be taken by the concerned statutory authority. The CPCB and the State Wetland Authority will be the nodal agency jointly for coordination and compliance. The meeting of the Committee may be held within two weeks. The Committee may undertake visit to the site and interact with the stakeholders including the applicant and the Project Proponents. The Committee may thereafter, take further measures in accordance with law. The Committee may conclude its proceedings preferably within three months.

23. In view of our prima facie finding that the area is wetland and prohibition against construction is applicable, pending further action, no further activity be undertaken in the area in question, including in Dag no. 267 and 268. If the Committee finds the constructions are in prohibited area, the Committee will ensure removal thereof for restoration of the wetland in question.



- 28 -

The application is disposed of.

A copy of this order be forwarded to National Wetland Authority, State Wetland Authority, CPCB, MoEF&CC, State PCB, Director Environment, West Bengal, District Magistrate and SSP, South 24 Parganas, by e-mail for compliance.

The parties are at liberty to file their respective versions along with relevant documents including satellite imageries/photographs before the Committee.

All pending M.A.s and I.A.s will also stand disposed of.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

B. Amit Sthalekar, JM

Dr. Nagin Nanda, EM

Mr. Saibal Dasgupta, EM

January 03, 2022
Original Application No. 25/2016/EZ
SN



- 30 - Annexure - B

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No. MCHSL/Legal/019/2022-23.

Date.....

From:

The Secretary

Metropolitan Co-Operative Housing Society Limited
 having its registered office at Plot no. CZ-38, Sector - B,
 Metropolitan Co-operative Housing Society Limited,
 Kolkata 700105, under Pragati Maidan Police Station.

To,

Mr. Kaliyamurthi Balamurugan,
 Chief Technical Officer,
 East Kolkata Wetland Management authority,
 Department of Environment, Government of West Bengal,
 Pranisampad Bhwan, 5th Floor,
 LB-2, Sector-III, Salt lake, Kolkata -700106.

Date: 11/05/2022

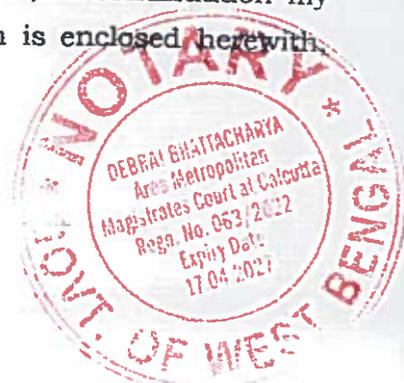


Re: Your letter dated 27.04.2022 bearing no. 165/3C-15/2016 issued in compliance to the order dated 03.01.2022 passed in OA 25/2016/EZ.

Sub: Written submission and prayer of Metropolitan Co-operative Housing Society Ltd., for consideration of certain facts which may assist the Eight Member Joint Committee constituted in compliance to the order dated 03.01.2022 passed in OA 25/2016/EZ.

Sir/Madam,

I the undersigned being the Secretary of the Metropolitan Co-operative Housing Society Ltd., having its registration No. 75/Cal of 1966 and also being the Respondent No. 15 in the OA 25/2016/EZ, in continuation my earlier letter dated 24/02/2022, the copy of which is enclosed herewith, state and submit to you as follows:



METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

That by several Deeds of Sale dated 25th November, 1968 registered and entered in Book No. I, Volume No.145, pages from 264 to 270, being No. 5462 for the year 1968, the deed of Sale dated 15th February, 1969, registered and entered in Book No. I, Volume No. 23, at Pages from 255 to 260, Being No. 746 for the year 1969, the deed of Sale dated 29th April, 1969 registered and entered in Book No. I, Volume No. 74, at Pages from 264 to 272, Being No. 2046 for the year 1969, the Deed of Sale dated 10th May, 1969 registered and entered in Book No. I, Volume No. 97, Pages from 57 to 65, being No. 2234 for the year 1969, the deed of Sale dated 11th June, 1969, registered and entered in Book No. I, Volume No. 104, at Pages from 159 to 168, Being No. 2759 for the year 1969, the deed of Sale dated 13th June, 1969 registered and entered in Book No. I, Volume No.85, at pages from 288 to 298, being No. 2796 for the year 1969, the deed of Sale dated 21st February, 1970 registered and entered in Book No. I, Volume No.36, at pages from 194 to 207, being No. 781 for the year 1970, registered in the office of the Registrar of Assurances Calcutta, the said Metropolitan Co-Operative Housing Society Limited, purchased several pieces and parcel of lands, hereditaments, messuages, easements and premises in Mouza Dhapa and Nimakpoktan within Jadavpur Police Station (formerly Tollygunge) and at present Police Station Pragati Maidan (formerly Tijala) under the Alipore Collectorate within the District of 24-Parganas (now South 24 Parganas) containing jointly with Taki Estate Barataraf in the sixteen annas share a little above 157.32 acres of Bheri lands which by local measurement covers a little above 476 bighas 16 cottahs and recorded in the District Settlement Khatian No.21, Dag Nos. 31 and 209 of



METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

the said Mouza Dhapa corresponding to the revised Settlement Khatian Nos. 654 (Khanda), 609 (Khanda) and 612 (Khanda), Dag Nos.87 and 209 of the said Mouza Dhapa as well as in the District Settlement Khatian Nos. 43 and 2, Dag Nos. 201, 141 and 140 of the said Mouza Nimakpoktan corresponding to the revised settlement Khanda Khatian Nos. 407, 408, 352, 353, Dag Nos. 248, 186, 187, 267 of the said Mouza Nimakpoktan.

That by a Deed of Partition dated 29th April, 1970 made between the Metropolitan Co-Operative Housing Society Limited of and Smt. Saibalini Chaudhurani & Ors. which was registered in the Office of the Registrar of Assurances, Calcutta and recorded in Book No. I, Volume No. 88, Pages 4 to 14, Being No.1909 for the year 1970, the said Metropolitan Co-operative Housing Society Limited became the absolute owner of all that land measuring a little above 78.66 acres which by local measurement covers a little above 238 Bighas 8 Cotthas being the Western portion which constitutes the entire C.S. Dag Nos. 201, 141 and 140 of District Survey and Settlement Khatian Nos. 2 and 43 corresponding to the entire R.S. Dag Nos. 248, 186, 187 and 267 recorded in the Revised Settlement Khanda Khatian Nos. 407, 408, 352 and 353 of Mouza Nimakpoktan P.S. Jadavpur (Old Tollygunj), Touzi Nos. 173, 1298/2833, J.L. No. 1 under Alipore Collectorate, District : 24- Parganas as well as the Western portion of the lands of C.S. Dag No. 31, District Settlement Khatian No. 21, Touzi No. 173, J.L. No.2, R.S. No. 236 of Mouza Dhapa in P.S.-Pragati Maidan (Old Tollygunge) under the Alipore Collectorate, District 24-Parganas corresponding to the Western Portion of the land of R.S. dag No. 87, included in the Revised Settlement Khatian Nos. 654(Khanda), 609



38

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

1(Khanda), 612 (Khanda) of the same Mouza, same Police Station and same R.S. number, under the same Collectorate and District.

Thereafter the Metropolitan Co-Operative Housing Society Limited has caused development of the entire lands, divided into several sectors namely "A", "B" and "C" Sectors and allotted it to different members on and from early 1970's.

That most of the development works were completed on or before 1980's and several members having constructed respective houses after taking permissions started living in the said Society. Telephone line and electric connections have been availed there on or before 1980's, proof of which is enclosed herewith.

That in fact the Eastern Metropolitan Bypass (well known as EM Bypass) have been constructed on the part of acquired portion of purchased land belonging to the said Metropolitan Co-Operative Housing Society Limited.

That after "The West Bengal Land Reforms Act, 1955" was notified the RS Plots were surveyed and the RS Plots were divided into various LR Plots and accordingly both the R.S. dag nos. 267 and 268 of Nimakpoktan were also divided in various L.R. Plots and land records were updated as per the physical inspection. Without prejudice it is stated that RS Plot No. 267 was divided into 28 LR plots and out of which only two plots were recorded as water body and all other 26 plots were recorded as solid



- 34 -

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

land i.e. "Bastu", "Danga" or "Rasta" and the same can be verified from the records of right available with the Land Authorities, the copy of which is enclosed herewith for ready reference.

In fact RS Plot No. 268 was also divided into 21 LR plots and out of which only one plot was recorded as water body and all other 19 plots were recorded as solid land i.e. "Bastu", "Danga" or "Rasta" and against LR Plot no.550 no record could be found, the same can also be verified from the records of right available with the Land Authorities, the copy of which is enclosed herewith for ready reference.

That the petitioner who has no locus suppressed the fact that most of the development works of the Society were completed on or before 1980's and several members had already constructed respective houses by that point of time and further after the "Kolkata Municipal Corporation Act, 1980" was enforced the said society was brought under the jurisdiction of Kolkata Municipal Corporation and some communications of 1990s' have been found establishing that the Kolkata Municipal Corporation addressed letters to Metropolitan Cooperative Housing Society Limited for payment of Development charges and regarding taking over of roads in the Dag numbers owned by the said society including RS Dag no. 267 in Mouza Nimakpoktan. The copy of few communication between Society and Kolkata Municipal Corporation is collectively enclosed herewith.



METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

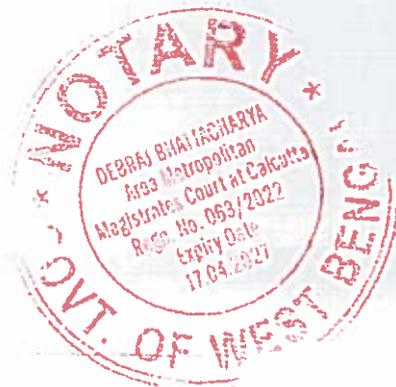
Ref. No.....

Date.....

That despite such facts known to the Original Applicant of OA 25/EZ/2016 and his son Mr. Sabyasacchi Mullick Chowdhury, the said people in connivance with their associates in order to harass and extort money from the Cooperative Society and its members had filed this OA 25/EZ/2016. The entire episode began when in and around 2012 the fishing activity in the Ukil Bheri suddenly stopped and suspicious activities started happening in and around the Bheri. That in the year 2013 the Original Applicant and his associate Dilip Das started filling up the Ukil Bheri which was brought to the knowledge of authorities and an FIR being Pragati Maidan PS case no. 269 of 2013 dated 22.07.2013 was initiated against the Original Applicant and his associates and in the said case chargesheet was also submitted against the said persons.

That on their failure to accomplish their illegal motives and greed of money the original applicant along with his son and associates hatched a plan to extort money from the Society and its members and when the Society refused to bend to their illegal demand, the Original Applicant of OA 25/EZ/2016 and his son Mr. Sabyasacchi Mullick Chowdhury, in connivance with their associates in order to harass and extort money from the Society and its members have filed this OA 25/EZ/2016.

That from the said application, to be specific Paragraph 7 of the said application, it will be seen that the applicant has claimed to be the Lessee of the "Ukil Bheri" but he has not annexed any document in support of his claim as Lessee of the "Ukil Bheri".



METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

That even the present applicant has not disclosed any document of proof as to how he has become the Lessee of the "Ukil Bheri".

That the said OA 25/EZ/2016 have been filed by the applicant claiming that the Ukil Bheri falls under the State Wetlands but the report of the Chief Secretary, West Bengal dated 06/05/2016 which is annexed herewith, will show that the said Ukil Bheri does not fall under the East Kolkata Wetland. That there are several other reports of Police authorities and Kolkata Municipal Corporation which will show that the allegations of the said Applicant is incorrect.

That the Applicant of the said OA 25/EZ/2016 has made many averments, which are incorrect and seriously disputed by the Society and since these questions go to the root of the matter, it is imperative that certain issues amongst many, be ascertained by the Joint Committee i.e.

- a. What is the size of the subject water body?
- b. What is the boundary of the subject water body?
- c. Who are the owners of the subject water body?
- d. Where are the owners of the subject water body? As they are a necessary party and they are the most important factors in the present enquiry.
- e. Title deeds in respect of Ownership of the subject water body.
Title Deeds of the subject water body is necessary to ascertain



METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

1090

Ref. No.....

Date.....

- the actual boundaries of the subject Water Body as well as the actual extent and measurements of the subject water body.
- f. Verification of the corresponding LR Plot Nos. of the RS Plot Nos. 267 and 268 of Mouza Nimakpoktan.
 - g. The ROR as per the LR Dag Nos. of the RS Dag Nos. 267 and 268 of Mouza Nimakpoktan.
 - h. The alleged Lease Deed on the basis of which the applicant is claiming to be the Lessee of the subject water body.
 - i. The Present area of the Ukil Bheri.
 - j. Why the Ukil Bheri has not been maintained for the last 7 to 8 years?
 - k. Who is in possession of the water body named 'Ukil Bheri'?

Further, the Applicant alleged that the Respondent 14 had started dumping soil in the water body for the purpose of construction. However, it will be seen from physical inspection that there are Municipal Road leading till the end of each and every plot of the Cooperative Society. This naturally means that the subject land was/is a dry land at least prior to the construction of the road, which is clearly decades prior to the filing of the original application.

It is also submitted that all constructions in the said society is made after obtaining permission from the Kolkata Municipal Corporation.



- 38 -

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

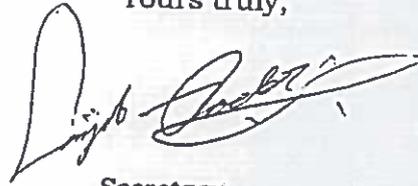
Ref. No.....

Date.....

It is also submitted that the Society is ready for soil test and the examination of old trees at the subject property to verify the veracity of allegations.

In the light of the above you as a committee, jointly are requested to consider each and every aspect of the matter so that the applicant in the garb of protection of water body, does not succeed in extortion and thereby cause wrongful loss to the Society and its members.

Yours truly,



Secretary

Metropolitan Co-operative Housing Society Ltd.



- 28 -

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966
 PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105
 PHONE : 2323-1245

Ref. No. MCHSL/Legal/035/2021-22.

Date.....

ofc

From:

The Secretary
 Metropolitan Co-operative Housing Society Limited
 having its registered office at Plot no. CZ-38, Sector - B,
 Metropolitan Co-operative Housing Society Limited,
 Kolkata 700105, under Pragati Maidan Police Station.

Date: 24/02/2022

To.

The Joint Committee of National Wetland Authority, State Wetland
 Authority, CPBC, MoEF&CC, State PCB, Director Environment, West
 Bengal, District Magistrate and SSP, South 24 Parganas constituted in
 compliance to the order dated 03.01.2022 passed in OA 25/2016/EZ.

Singh 24/02/2022
 Received. Contents not verified.
 East Kolkata Wetlands Management Authority
 Department of Environment, Govt. of West Bengal
 Pranisampad Bhaban, 5th Floor, U.S. Road, Salt Lake
 Salt Lake, Kolkata-700106

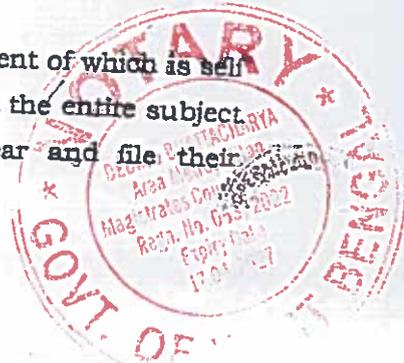
Re: The Joint Committee of National Wetland Authority, State
 Wetland Authority, CPBC, MoEF&CC, State PCB, Director
 Environment, West Bengal, District Magistrate and SSP, South 24
 Parganas constituted in compliance to the order dated 03.01.2022
 passed in OA 25/2016/EZ.

Sub: Prayer of Metropolitan Co-operative Housing Society Ltd., for
 consideration of certain facts which may assist the Eight Member
 Joint Committee constituted in compliance to the order dated
 03.01.2022 passed in OA 25/2016/EZ.

Sir/Madam,

I the undersigned being the Secretary of the Metropolitan Co-operative
 Housing Society Ltd., having its registration No. 75/Cal of 1966 and also
 being the Respondent No. 15 in the OA 25/2016/EZ, state and submit to
 you as follows:

The order passed dated January, 03,2022, the content of which is self
 explanatory, has by making a prima facie observation left the entire subject
 issue under enquiry by enabling the parties to appear and file their



< * 0 >

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

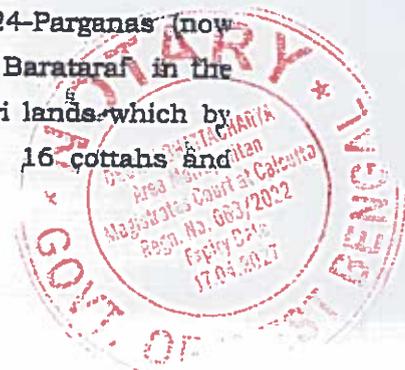
PHONE : 2323-1248

Ref. No.....

Date.....

respective representations before the said committee. The undersigned reserves right to file representation alongwith substantial materials at appropriate time, without prejudice to the instant letter.

That by several Deeds of Sale dated 25th November, 1968 registered and entered in Book No. I, Volume No.145, pages from 264 to 270, being No. 5462 for the year 1968, the deed of Sale dated 15th February, 1969, registered and entered in Book No. I, Volume No. 23, at Pages from 255 to 260, Being No. 746 for the year 1969, the deed of Sale dated 29th April, 1969 registered and entered in Book No. I, Volume No. 74, at Pages from 264 to 272, Being No. 2046 for the year 1969, the Deed of Sale dated 10th May, 1969 registered and entered in Book No. I, Volume No. 97, Pages from 57 to 65, being No. 2234 for the year 1969, the deed of Sale dated 11th June, 1969, registered and entered in Book No. I, Volume No. 104, at Pages from 159 to 168, Being No. 2759 for the year 1969, the deed of Sale dated 13th June, 1969 registered and entered in Book No. I, Volume No.85, at pages from 288 to 298, being No. 2796 for the year 1969, the deed of Sale dated 21st February, 1970 registered and entered in Book No. I, Volume No.36, at pages from 194 to 207, being No. 781 for the year 1970, registered in the office of the Registrar of Assurances Calcutta, the said Metropolitan Co-Operative Housing Society Limited, purchased several pieces and parcel of lands, hereditaments, messuages, easements and premises in Mouza Dhapa and Nimakpoktan within Jadavpur Police Station (formerly Tollygunge) and at present Police Station Pragati Maidan (formerly Tijala) under the Alipore Collectorate within the District of 24-Parganas (now South 24 Parganas) containing jointly with Taki Estate Barataraf in the sixteen annas share a little above 157.32 acres of Bheri lands which by local measurement covers a little above 476 bighas 16 cottahs and



- 6* -

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

recorded in the District Settlement Khatian No.21, Dag Nos. 31 and 209 of the said Mouza Dhapa corresponding to the revised Settlement Khatian Nos. 654 (Khanda), 609 (Khanda) and 612 (Khanda), Dag Nos.87 and 209 of the said Mouza Dhapa as well as in the District Settlement Khatian Nos. 43 and 2, Dag Nos. 201, 141 and 140 of the said Mouza Nimakpoktan corresponding to the revised settlement Khanda Khatian Nos. 407, 408, 352, 353, Dag Nos. 248, 186, 187, 267 of the said Mouza Nimakpoktan.

That by a Deed of Partition dated 29th April, 1970 made between the Metropolitan Co-Operative Housing Society Limited of and Smt. Saibalini Chaudhurani & Ors. which was registered in the Office of the Registrar of Assurances, Calcutta and recorded in Book No. I, Volume No. 88, Pages 4 to 14, Being No.1909 for the year 1970, the said Metropolitan Co-operative Housing Society Limited became the absolute owner of all that land measuring a little above 78.66 acres which by local measurement covers a little above 238 Bighas 8 Cotthas being the Western portion which constitutes the entire C.S. Dag Nos. 201, 141 and 140 of District Survey and Settlement Khatian Nos. 2 and 43 corresponding to the entire R.S. Dag Nos. 248, 186, 187 and 267 recorded in the Revised Settlement Khanda Khatian Nos. 407, 408, 352 and 353 of Mouza Nimakpoktan P.S. Jadavpur (Old Tollygunj), Touzi Nos. 173, 1298/2833, J.L. No. 1 under Alipore Collectorate, District : 24- Parganas as well as the Western portion of the lands of C.S. Dag No. 31, District Settlement Khatian No. 21, Touzi No. 173, J.L. No.2, R.S. No. 236 of Mouza Dhapa in P.S.-Pragati Maidan (Old Tollygunge) under the Alipore Collectorate, District 24-Parganas corresponding to the Western Portion of the land of R.S. dag No. 87, included in the Revised Settlement Khatian Nos. 654(Khanda), 609(Khanda),



42

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

(Khanda), 612 (Khanda) of the same Mouza, same Police Station and same R.S. number, under the same Collectorate and District

Thereafter the Metropolitan Co-Operative Housing Society Limited has caused development of the entire lands, divided into Four sectors namely "A", "B" and "C" & "EA" Sectors and allotted it to different members on and from early 1970's.

That most of the development works were completed on or before 1980's and several members having constructed respective houses after taking permissions started living in the said Society. Telephone line and electric connections have been availed there on or before 1980's.

That in fact the Eastern Metropolitan Bypass (well known as EM Bypass) have been constructed on the part of acquired portion of purchased land belonging to the said Metropolitan Co-Operative Housing Society Limited.

That in the early 1990's the said society was brought under the jurisdiction of Kolkata Municipal Corporation and we have communication of about 1992 of Kolkata Municipal Corporation addressed to Metropolitan Cooperative Housing Society Limited being the owner for payment of Development charges and taking over of roads for all the Dag Numbers owned by the said society including Dags in Mouza Nimakpoktan.

That thereafter the DAG's of Mouza Nimakpoktan have been divided in various L.R. Dag Nos. however, the difficulty is that even the LR Map is not available to public to ascertain the location and extent of L.R. Dags which have been demarcated out of RS Dag nos.



- 63 -

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1968

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

Ref. No.....

Date.....

That despite such facts known to the Original Applicant of OA 25/EZ/2016 and his son Mr. Sabyasacchi Mullick Chowdhury, the said people in connivance with their associates in order to harass and extort money from the Society and its members have filed this OA 25/EZ/2016. The entire episode began when in and around 2012 the fishing activity in the Ukil Bheri suddenly stopped and suspicious activities started happening in and around the Bheri. That in the year 2013 the Original Applicant and his associate Dilip Das started filling up the Ukil Bheri which was brought to the knowledge of authorities and an FIR being Pragati Maidan PS case no. 269 of 2013 dated 22.07.2013 was initiated against the Original Applicant and his associates and in the said case chargesheet was also submitted against the said persons.

That on their failure to accomplish their illegal motives and greed of money they hatched a plan to extort money from the Society and its members and when the Society refused to bend to their illegal demand, the Original Applicant of OA 25/EZ/2016 and his son Mr. Sabyasacchi Mullick Chowdhury, in connivance with their associates in order to harass and extort money from the Society and its members have filed this OA 25/EZ/2016.

That from the said application, to be specific Paragraph 7 of the said application, it will be seen that the applicant has claimed to be the Lessee of the "Ukil Bheri" but he has not annexed any document in support of his claim as Lessee of the "Ukil Bheri".

That even the present applicant has not disclosed any document of proof as to how he has become the Lessee of the "Ukil Bheri".



- 94 -

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1246

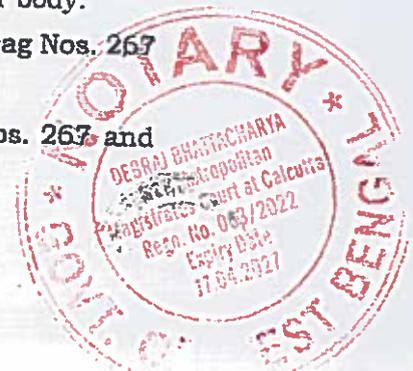
Ref. No.....

Date.....

That the said OA 25/EZ/2016 have been filed by the applicant claiming that the Ukil Bheri falls under the State Wetlands but the report of the Chief Secretary, West Bengal dated 06/05/2016 which is annexed herewith, will show, that the said Ukil Bheri does not fall under the East Kolkata Wetland. That there are several other reports of Police authorities and Kolkata Municipal Corporation which will show that the allegations of the said Applicant is incorrect.

That the Applicant of the said OA 25/EZ/2016 has made many averments, which are incorrect and seriously disputed by the Society and since these questions go to the root of the matter, it was imperative that certain issues amongst many, be at present brought to your knowledge and information:

- a. What is the size of the subject water body?
- b. What is the boundary of the subject water body?
- c. Who are the owners of the subject water body?
- d. Where are the owners of the subject water body? As they are a necessary party and they are the most important factors in the present enquiry.
- e. Title deeds in respect of Ownership of the subject water body. Title Deeds of the subject water body is necessary to ascertain the actual boundaries of the subject Water Body as well as the actual extent and measurements of the subject water body.
- f. What are the corresponding LR Dag Nos. of the RS Dag Nos. 267 and 268 of Mouza Nimakpoktan?
- g. The ROR as per the LR Dag Nos. of the RS Dag Nos. 267 and 268 of Mouza Nimakpoktan?



-45 -

METROPOLITAN CO-OPERATIVE HOUSING SOCIETY LTD.

Regd. No. 75 / Cal of 1966

PLOT NO. CZ-38, SECTOR-B, CANAL SOUTH ROAD, KOLKATA-700 105

PHONE : 2323-1248

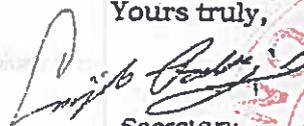
Ref. No.....

Date.....

- h. The alleged Lease Deed on the basis of which the applicant is claiming to be the Lessee of the subject water body?
- i. The Present area of the Ukil Bheri?
- j. The applicant has claimed that he has filed the application for protection of Ukil Bheri and therefore why the Ukil Bheri has not been maintained for the last 7 to 8 years?
- k. Who is in possession of the water body named 'Ukil Bheri' and particularly, plot no. 268?
- l. The Applicant's allegation is that the Respondent 14 has started dumping soil in the water body for the purpose of construction. However, it is matter of record and fact that there are Municipal Road leading till the construction site of the Respondent. This naturally means that the concerned land was a dry land at least prior to the construction of the road, which is clearly decades prior to the filing of the original application.
- m. That all constructions in the said society is made after obtaining permission from the Kolkata Municipal Corporation.
- n. That if needed soil test and the examination of old trees at the subject property be done, to verify the veracity of allegations.

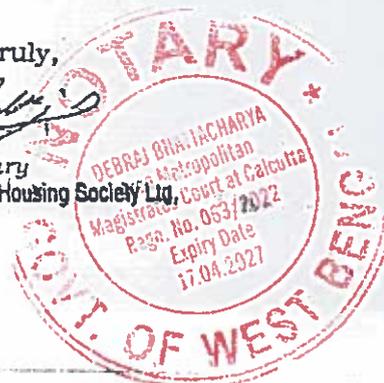
In the light of the above you as a committee, jointly are requested to consider each and every aspect of the matter so that the applicant in the garb of protection of water body, does not succeed in causing wrongful loss to the Society and its members.

Yours truly,



Secretary

Metropolitan Co-operative Housing Society Ltd.



THE CALCUTTA
ELECTRIC SUPPLY
CORPN. (INDIA) LTD.

CENTRAL REGIONAL OFFICE
VICTORIA HOUSE CALCUTTA-700001
PHONES: 23-2341 TELEX: 0217982 CESC
GRAMS: "COTYLIFOR" CALCUTTA POST BOX NO.304

- 48 -

SPECIAL TARIFF CELL

No. CR/TC 545(29)

Dated 22.5.1984

The Secretary
Metropolitan Co-operative Housing Society Ltd
Canal South Road
Calcutta - 39

Dear Sir/Madam,

Re: Consumer No. 29072100009

This has reference to your letter dated 6.3.84

From a recent inspection it appears that your supply is used exclusively for domestic purpose and as such, we agree to treat you as Domestic Consumer and charge you at the appropriate rate in your bills from May 84 onwards.

Yours faithfully,

Officer-in-charge
Special Tariff Cell



Regd. Office: Victoria House, Chowringhee Square, Calcutta-700 001

Ce. 500 0-12-82



~~44~~



INDIAN POSTS & TELEGRAPHS DEPARTMENT
CALCUTTA TELEPHONES
COMBINED TELEPHONE BILL / TELEPHONE BILL

The bill is payable within 15 days from the date of issue of this bill at the office of the Telephone Officer, 10, Bechoo Street, Calcutta.

TIMELY PAYMENT
PREVENTS
COMPLICATIONS



TO AVOID DISCONNECTION PAY BY

SUBSCRIBER'S NAME AND ADDRESS	TELEPHONE NO.	COUN.	MTH	YR.	BILL DATE	CYCLE (LOCAL, SEMI-VERSE, SL. II)	DUE DATE	DILLED AMOUNT		NET AMOUNT PAYABLE
								Rs.	P.	
M/S METROPOLITAN CO OPERATIVE HOUSING SOCIETY LIMITED CANAL SOUTH ROAD CHINGRIGHATTA CAL 1C	24-1027	13	06-76		17-12-79	9	31-12-79			
	15317	13687	370		10	250		110		197 00
	25	Rs. 33.00	21	Rs. 164.00						197 00

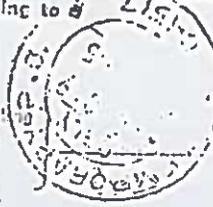
New Doc.ZU18-12-17 13.45.47_1.jpg

In case of complaints relating to

- (i) Excess local calls Code 25
- (ii) Phonograms
- (iii) Change in address for bill
- (iv) Trunk Billing complaints
- (v) Accounts
- (vi) Complaints of subscribers
- (vii) Telephone Cables

THE NUMBER OF THE BILL INDICATES NUMBER OF THE TYPE OF CHARGE. FOR FURTHER DETAILS PLEASE SEE REVERSE. In case of need, please contact P. N. O. 2115 (21-0223). Please write to :-

- (i) D. E. Phone (Internal) of the Exchange
- (ii) Genl. Supdt. C.T.O. Calcutta-1
- (iii) Genl. Supdt. C.T.O. Calcutta-1



D. P. Singh
ACCOUNTS OFFICER, (BILLING)
TELEPHONE REVENUE,
CALCUTTA TELEPHONES

No amount is to be collected from subscribers who are employed by the Government or the Corporation. When paying the bill, please note the date of issue of the bill. All payments should be made to the ACCOUNTS OFFICER, (BILLING), CALCUTTA TELEPHONES.



47/A

INDIAN POSTS & TELEGRAF NO.
CALCUTTA TELEPHONES
COMBINED TELEPHONE PH. / TELEPHONE

TIMELY PAYMENT
PREVENTS
COMPLICATIONS

TO AVOID DISCONNECTION PAYMENT

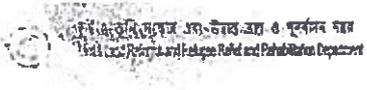
Subscriber's Name and Address	Telephone No.	Code	Sl. No.	Date	Cycle No.	Due Date	
	24-1027	13	06-76	17-12-79	9	31.12.79	
							Billed Amount
M/S. METROPOLITAN CO- OPERATIVE HOUSING SOCIETY LIMITED CAN SOUTH ROAD CHINGRICHATTA CAL-39	13317 13687	370	10 250	110			197.00
	25 33.00	21	164.00				197.00

Sd/-
ACCOUNTS OFFICER (BILLING)
TELEPHONE SERVICE
CALCUTTA TELEPHONES

= 48-

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

www.lrrrra.gov.in



Home, About Us, Contact Us, Privacy Policy, Terms of Use, Feedback, Help, Search, Login, Register

RS - LIST OF INFORMATION

Model Identification

Form with dropdown menus for District, Block, and Tahsil/Tehsil.

Option

Sabek Daga-Dal Daga(LR Plat No.)

Hal Daga-Sabek Daga(RS Plat No.)

Plot No. *

Enter Capital *

LA QQA 4

LR No.

LIVE

(Live Data As On 08/05/2022, 12:01:27)
কোনও ত্রুটি, সংশোধন বা অন্য কোনো বিষয়ে

সবক দাগ নং

RS Plat No.

267

267

267

267

267

হাল দাগ নং

LR Plat No.

49

179

317

353

353

Content of this page is best exact replication of Land record database maintained at the central server and in case of any (technical errors) in the content, viewers are advised to contact the concerned RL & RR office for authentication.

Get Started

- Home
- Index
- Land Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMPL
- Land Policy

Support

- FAQ (help Topics)
- Help
- Forum
- Web Information Manager (webInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

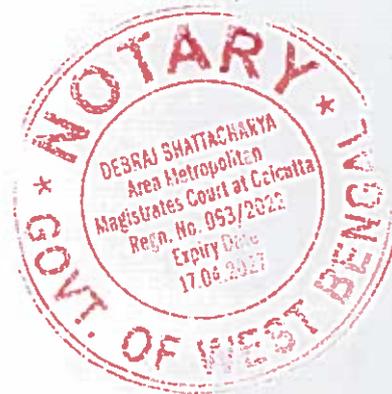
Contact Address

P Director of Land Records and Survey, II, Survey Building, Gopal Nagar Road, Kolkata-700027
T: 18001458400
E: lrrrra@ymail.com



© 2015 Copyright

Contents Provided by L & LR And R R A & R Department, Govt. of West Bengal | Site Designed and Developed by
This website is best viewed in Mozilla Firefox 26.0.3 or above and 1366 x 768 Resolution
Site Last Updated on : 04/29/2019 03:07 PM





ভূমি ও ভূমি সংস্কার এবং উদ্ধার্ত গ্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Revenue Court Case Management System (RCCMS)
- Citizen Services
- Know Your Property
- Query Search
- Public Grievance
- Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
 Hal Dag->Sabek Dag(RS PLOT No.)

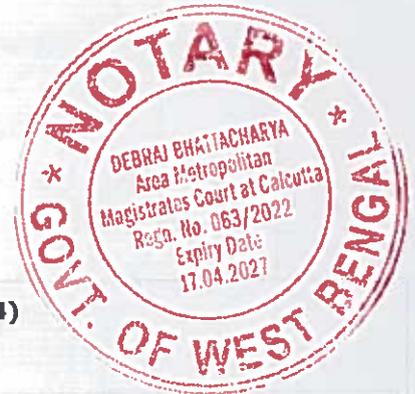
Plot No.* 267 /

Enter Captcha*

7 T 5 J 4 C cap.

VIEW

LIVE



(Live Data As On 14/07/2025,18:26:04)

জে.এল নং (J.L.No.): 001 থানা (P.S.): তিলজলা

সাবেক দাগ নং RS PlotNo.	হাল দাগ নং LR PlotNo.
267	40
267	179
267	547
267	553
267	554

49

08/05/2022 12:02 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

৯৭৮৬৫৪৩২১০ (৯০৬০৬১৫০২৪১) (SCHEMELAND) (০০০০) (৯৭৮৬৫৪৩২১০) (৯০৬০৬১৫০২৪১)

স্বত্বসম্পন্ন জমি ও বন্দী ও পুনর্বাসন বিভাগ
Land Rights and Refugee Relief and Rehabilitation Department

Home About Contact Help

[Home](#) [About](#) [Contact](#) [Help](#)

MONZA IDENTIFICATION INFORMATION

Monza Identification

District:

Block:

Manza:

Option

Sabuk Dag->Hal Dag(LR Plot No.) Hal Dag->Sabuk Dag(RS Plot No.)

Plot No.:

Enter Captcha:

LIVE

(Live Data As On 08/05/2022,12:01:27)
০৮/০৫/২০২২ (১২:০১:২৭) (১২:০১:২৭)

মালিক নাম নং LR Plot No.
317
318
319
320
321
322

মালিক নাম নং LR Plot No.
333
334
335
336
337

This is a near exact replication of land record database maintained at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned I.L.C. (LR) office for authentication.

Get Started

- [Home](#)
- [About Us](#)
- [Land Records](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [AMFI](#)
- [LRFI](#)
- [Land Policy](#)

Support

- [FAQ \(Frequently Asked Questions\)](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager \(webInformationManager\)](#)

Legal

- [Terms of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

Director of Land Records and Survey, 33, Survey Bhawan,
 Gopal Prasad Road, Kolkata-700027
 Tel: (033) 4346678
 Email: dlrs@wb.gov.in



© 2018 Copyright

Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by **NTC**
 This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution
 Site Last Updated on : 04/09/2019 03:00 PM





ভূমি ও ভূমি সংস্কার এবং উদ্ধার গ্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department



Revenue Court Case
Management System
(RCCMS)



Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
 Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 267 /

Enter Captcha*

7 T 5 J 4 C

cap

VIEW

LIVE

(Live Data As On 14/07/2025,18:26:04)

জে.এল.নং (J.L.No.): 001 থানা (P.S.): তিনজলা



সাবেক দাগ নং
RS PlotNo.

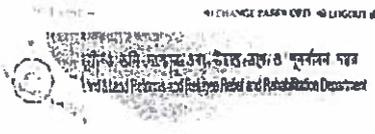
হাল দাগ নং
LR PlotNo.

267	555
267	556
267	557
267	558
267	560

~~80~~

08/05/2022 12:02 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT



[CHANGE PASSWORD](#) | [LOGOUT](#) | [SCREEN READERS](#) | [Request for help](#) | [Feedback](#)

[Home](#) | [About Us](#) | [Contact Us](#) | [Privacy Policy](#) | [Terms of Use](#)

RS - LR Plot INFORMATION

Mouse Identification

District:

 Block:

 Mouse No:

Options

Sabek Dept->Hal Dept(LR Plot No.)

Hal Dept->Sabek Dept(RS Plot No.)

LIVE

Plot No.:

Enter Captcha:

1A Q0X4

(Live Data As On 08/05/2022,12:01:27)
কর্তৃপক্ষ (LL No.) ০০১ মাথা (P.S.) চিত্রকলা

সাবেক দপ্তর নং
RS Plot No.

567

568

569

570

571

572

হাল দপ্তর নং
LR Plot No.

554

555

556

557

558

559

This page is mere exact replication of land record database collected at the central server and in case of any factual errors in the content, viewer(s) were advised to contact the concerned M.S.LHO office for authentication.

Get Started

- [Home](#)
- [FAQ](#)
- [Terms of Use](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTE](#)
- [LMTC](#)
- [Land Policy](#)

Support

- [FAQ \(Help Topics\)](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager \(webinformatioM 2011\)](#)

Legal

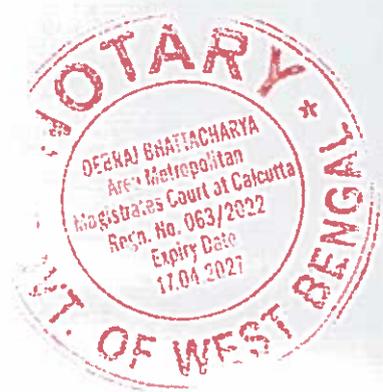
- [Terms Of Use](#)
- [Privacy Policy](#)
- [License Policy](#)
- [Feedback](#)

Contact Address

P Director of Land Records and Survey, Survey Building,
 Gopal Nagar Road, Kolkata-700017
 T: 1100345600
 E: dlr@wlr.gov.in



Content Provided by L & LR And R & R Department, Govt. of West Bengal) Site Designed and Developed by
 This website is best viewed at Mozilla Firefox 36.0.3 or above and 1280 x 768 Resolution
 Site Last Updated on: 04/09/2019 03:00 PM





ভূমি ও ভূমি সংস্কার এবং উদ্ধারিত শরণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Revenue Court Case Management System (RCCMS)
- Citizen Services
- Know Your Property
- Query Search
- Public Grievance
- Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
 Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 267 /

Enter Captcha*

7 T 5 J 4 C

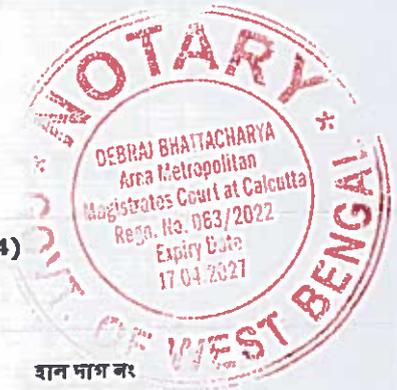
cap:

VIEW

LIVE

(Live Data As On 14/07/2025,18:26:04)

জে.এল নং (J.L.No.): 001 থানা (P.S.): তিনজলা



সাবেক দাগ নং RS PlotNo.	হাল দাগ নং LR PlotNo.
267	561
267	562
267	563
267	564
267	565

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

www.lrrrrd.gov.in

Land and Land Reforms and Refugee Relief and Rehabilitation Department

Know Your Property Query Search Public Clearance

RS - LR NOT INFORMATION

Mouza Identification

Form with fields for District, Block, and Mouza.

Option

Option 1: Sahak Dag->Hal Dag(LR Plat No.) Option 2: Hal Dag->Sahak Dag(RS Plat No.)

Plat No. :- 267

Enter Captcha

1 A Q Q X J

267

LIVE

(Live Data As On 08/05/2022,12:01:27)

CRJLR No. (L.L. No.): 001 নথি (প.স.): ১৯৯৯৯৯

সহকারী নথি

RS Plat No.

267

267

267

267

267

267

267

১৯৯ নথি

LR Plat No.

267

267

267

267

267

267

267

Warning: This page is near exact replication of land record database collected at the central server and in case of any factual errors in the content, viewers are advised to contact the concerned office for authentication.

GET STARTED

- Home, About Us, Land Policy, Site Map

About Us

- Administrative Setup, ARTI, LMR, Land Policy

Support

- FAQ (help Topics), Help, Forum, Web Information Manager

Legal

- Terms Of Use, Privacy Policy, Linking Policy, Feedback

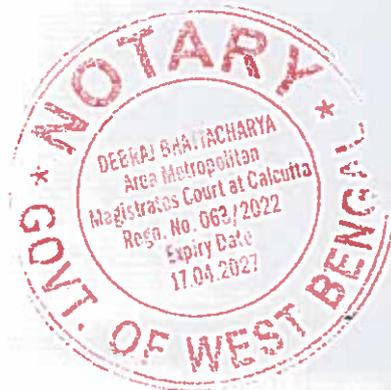
Contact Address

Office of Land Records and Survey, 15, Survey Building, Goyal Nagar Road, Kolkata-700027, Tel: 033-2416644, Email: lrrrrd@rediffmail.com



© 2018 Copyright

Contents Provided by L & LR And R.R. & R. Department, Govt. of West Bengal | Site Designed and Developed by [Logo] This website is best viewed in Mozilla Firefox 86.0.3 or above and 1366 x 768 Resolution. Site Last Updated on: 04/09/2018 01:00 PM





বাংলারভূমি

ভূমি ও ভূমি সংস্কার এবং উদ্বাস্তু ত্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

Revenue Court Case
Management System
(RCCMS)

Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
 Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 267 /

Enter Captcha*

7T 5J4C

cap

VIEW

LIVE

(Live Data As On 14/07/2025,18:26:04)

জে.এন নং (J.L.No.): 001 থানা (P.S.): তিলজলা

সাবেক দাগ নং
RS PlotNo.হাল দাগ নং
LR PlotNo.

সাবেক দাগ নং RS PlotNo.	হাল দাগ নং LR PlotNo.
267	566
267	567
267	568
267	569
267	570



বাংলারভূমি

ভূমি ও ভূমি সংস্কার এবং উদ্ধারিত শ্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

Revenue Court Case
Management System
(RCCMS)

Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

LIVE

Option:

- Sabek Dag → Hal Dag (LR Plot No.)
 Hal Dag → Sabek Dag (RS Plot No.)

Plot No.* 267 /

Enter Captcha*

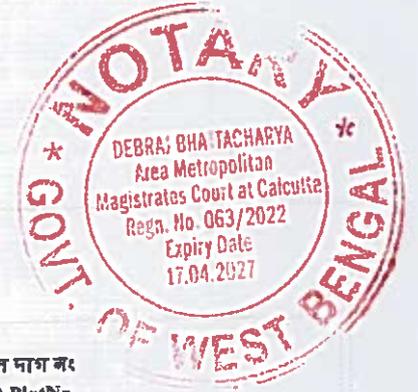
7 T 5 J 4 C

cap

VIEW

(Live Data As On 14/07/2025, 18:26:04)

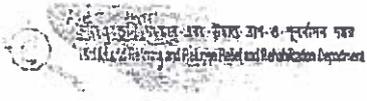
জে.এন.নং (J.L.No.): 001 খানা (P.S.): ডিনজলা



সাবেক দাগ নং RS PlotNo.	হাল দাগ নং LR PlotNo.
267	571
267	572
267	573
267	574
267	575

Handwritten mark resembling a signature or initials.

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT



- Home
- Know Your Property
- Query Search
- Public Grievance
- Download

RS - LR PLOT INFORMATION

Mauza Identification

District:

Block:

Mauza:

Option

Subek Dag->Hal Dag(LR Plot No.) Hal Dag->Subek Dag(RS Plot No.)

Plot No.:

Enter Capital:

LA QXXJ

LIVE

(Live Data As On 08/05/2022,12:01:27)

নাম্বার নাম বি

RS Plot No.

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367

367



Content of this page is near exact replication of land record database maintained at the central server and in case of any factual error(s) in the record, viewer(s) were advised to contact the concerned B.L.S. office for authentication.

Get Started

- Home
- Know Your Property
- Query Search
- Public Grievance
- Download

About Us

- Administrative Setup
- ARTI
- LARTI
- Land Policy

Support

- FAQ (help Topics)
- Help
- Forum
- Web Information Manager

Legal

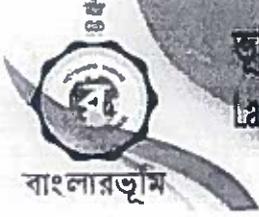
- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Director of Land Records and Survey, Survey Division,
Goyal Nagar Road, Kolkata-700037
☎ 18001456400
✉ dlrrwb@gpmail.com



© 2018 Copyright
Content Provided by L & L.R. And R & R. R. Department, Govt. of West Bengal | Site Designed and Developed by [Logo]
This website is best viewed in Mozilla Firefox 25.0 or above and 1024 x 768 Resolution
Site Last Updated on: 04/09/2018 @ 09:58



ভূমি ও ভূমি সংস্কার এবং উদ্বাস্তু ত্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Revenue Court Case Management System (RCCMS)
- Citizen Services
- Know Your Property
- Query Search
- Public Grievance
- Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
- Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 267 /

Enter Captcha*

7 T 5 J 4 C cap

VIEW

LIVE

(Live Data As On 14/07/2025,18:26:04)

জে.এল নং (J.L.No.): 001 খানা (P.S.): তিনজলা

সাবেক দাগ নং
RS PlotNo.

267

267

267

267

267

হাল দাগ নং
LR PlotNo.

561

562

563

564

565

54

08/05/2022 12:08 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

স্বতন্ত্র ভূমি পরিদপ্তর এবং শরণার্থী বিষয়ে তথ্য প্রদান

স্বতন্ত্র ভূমি পরিদপ্তর এবং শরণার্থী বিষয়ে তথ্য প্রদান
Land and Land Reforms and Refugee Relief and Rehabilitation Department

- Home
- Home
- Home
- Home
- Home

REGISTER INFORMATION

Mouza Identification

Division:

Block:

Mouza:

Option

Sabek Dag -> Hal Dag (LR Plot No.)

Hal Dag -> Sabek Dag (RS Plot No.)

LIVE

Plot No. : 211

Enter Captcha*

1 A Q Q X 4 688

VIEW

(Live Data As On 08/05/2022,12:01:27)
কর্তৃপক্ষের (L.R. No.) ও/বা (R.S. No.)

সাক্ষর নম্বরঃ

RS Plot No.

25
26
27
28
29
30
31
32

সাক্ষর নম্বরঃ

LR Plot No.

467
468
469
470
471
472

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, visitor(s) shall be advised to contact the concerned S.L.L.R. office for authentication.

Get Started

Home

Home

Home

Home

About Us

Administrative Setup

ARTI

EMTL

Land Policy

Support

FAQ (Frequently Asked Questions)

Help

Forum

Web Information Manager

Legal

Terms Of Use

Privacy Policy

Linking Policy

Feedback

Contact Address

9 Director of Land Reforms and Survey 33, Survey Division
Goyal Nagar Road, Kolkata-700027

Call: 033-25554841

Email: dlr@nirbha.gov.in



© 2018 Copyright

Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 68.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04/09/2019 03:50 PM





ভূমি ও ভূমি সংস্কার এবং উদ্বাস্তু ত্রাণ ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Revenue Court Case
Management System
(RCCMS)



Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

Sabek Dag → Hal Dag (LR Plot No.)

Hal Dag → Sabek Dag (RS Plot No.)

Plot No.* 267 /

Enter Captcha* 7 T 5 J 4 C cap

VIEW

LIVE

(Live Data As On 14/07/2025,18:26:04)

জে.এল নং (J.L.No.): 001 থানা (P.S.): ভিনজলা

সাবেক দাগ নং
RS PlotNo.

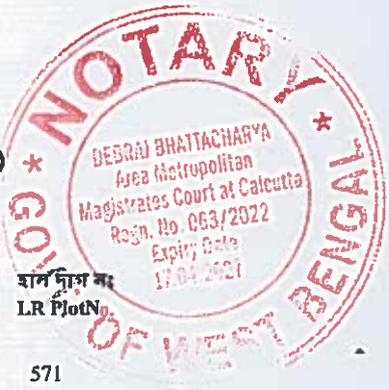
267

267

267

267

267



হাল দাগ নং
LR PlotNo.

571

572

573

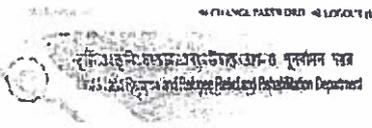
574

575

- 55 -

5/8/22 12:57 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT



Navigation menu with icons for Home, Search, and other services.

USER PROFILE INFORMATION

Matrilineal Registration

Form fields for Matrilineal Registration including District, Block, and Panchayat.

Option

Hal Dag->Hal Dag(L.R. Pl. No.) Hal Dag->Kakhi Deg(L.R. Pl. No.)

Plot No. 267

Enter Certificate No.

1 A Q 1 2 1 4 2 4

267

(Live Data As On 08/05/2022,12:01:27)
কর্তৃপক্ষ (L.R. No.) 001 খানা (P.S.) পিলাখা

Table with 2 columns: NS Plot No. and values (267, 267, 267, 267, 267).

Table with 2 columns: NS Plot No. and values (267, 267, 267, 267, 267).

Content of this page is near exact replication of land record database collected on the central server and in case of any factual error(s) in the content, viewers are hereby advised to contact the concerned (L.R.L.H.) office for authentication.

Get Started

- Home, About Us, Know Us, New Map

About Us

- Administrative Setup, ARTI, LARTE, Land Policy

Support

- FAQ Help Topics, Help, Forum, Web Information Manager

Legal

- Terms Of Use, Privacy Policy, Licensing Policy, Feedback

Contact Address

9 Directorate of Land Records and Survey, 14 Survey Building, Gopal Nagar Road, Kolkata-700027



© 2014 Copyright

Content Provided by L & LR And R & R Department, Govt of West Bengal | Site Designed and Developed by [Logo]
This website is best viewed at Mozilla Firefox on 1024 or above and 1280 x 768 Resolution
Site Last Updated on: 04/09/2019 01:00 PM





বাংলারভূমি

ভূমি ও ভূমি সংস্কার এবং উদ্বাস্তু ত্রাণ ও পুনর্বাসন দপ্তর Land & Land Reforms and Refugee Relief and Rehabilitation Department

Revenue Court Case
Management System
(RCCMS)

Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR Plot No.)
 Hal Dag->Sabek Dag(RS Plot No.)

Plot No.* 267 /

Enter Captcha* 7 T 5 J 4 C cap

VIEW

LIVE

(Live Data As On 14/07/2025,18:26:04)

জে.এল নং (J.L.No.): 001 থানা (P.S.): ভিনজলা

সাবেক দাগ নং
RS PlotNo.

267

267

267

267

267

হাল দাগ নং
LR PlotNo.

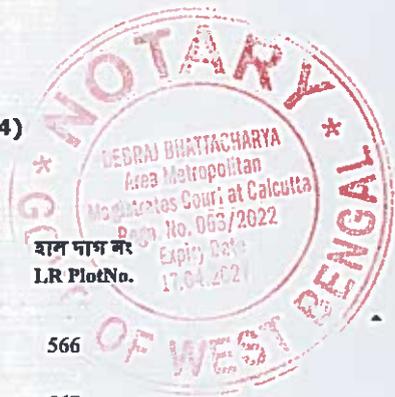
566

567

568

569

570



-56

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

- Citizen Services
- Know Your Property
- Query Search
- Public Information
- My Information

RS - LRTUT INFORMATION

Mouza Identification

District: [16] DAKSHIN 24 PARGANA

Block: [1] Kuchua

Mouza: [77] HEMCHANDAN

Option

Sabek Drg>Hal Dag(LR Plot No.)

Hal Drg>Sabek Drg(RS Plot No.)

Plot No. : 267

Enter Captcha: I A Q U N 4

LIVE

(Live Data As On 08/05/2022, 12:01:27)
(RS Plot No.: 267) (LR Plot No.: 572)

RS Plot No.

267

267

267

267

267

LR Plot No.

572

572

574

573

576

597

619

This page is near exact replication of land record database maintained at the central server and to ease of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned H.O. office for authentication.

Get Started

- Home
- Land Record
- Site Map

About Us

- Administrative Setup
- ARTS
- LRTT
- Land Policy

Support

- FAQ (help-Tips)
- Help
- Forum
- Web Information Manager (webInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

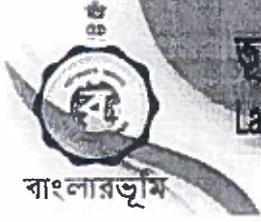
9 Director of Land Records and Survey, 33, Survey Bhabna,
Gopal Nagar Road, Kolkata-700027
☎ 91073436676
✉ dlrt@wb.gov.in



© 2018 Copyright

Contents Provided by L & LR And R.R. & R. Department, Govt. of West Bengal | Site Designed and Developed by [Logo]
This website is best viewed in Mozilla Firefox 40.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04/09/2019 03:20 PM





ভূমি ও ভূমি সংস্কার এবং উদ্বাস্তু ত্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Revenue Court Case Management System (RCCMS)
- Citizen Services
- Know Your Property
- Query Search
- Public Grievance
- Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag → Hal Dag (LR Plot No.)
- Hal Dag → Sabek Dag (RS Plot No.)

Plot No.* 267 /

Enter Captcha* VT 4 MAI cap

VIEW

LIVE

(Live Data As On 16/07/2025,11:21:52)

জে.এল নং (J.L.No.): 001 থানা (P.S.): তিনজলা

সাবেক দাগ নং
RS PlotNo.

267

267

267

267

267

574

575

576

587

619



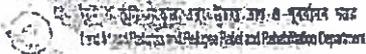
57

07:22:12:25 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

HOME PAGE | LOGIN | REGISTER | SCREEN READ | CONTACT | Feedback/Report Bug/Request Feature

Search



- Home
- Know Your Property
- Query Search
- Public Information
- More...

SEARCH / QUERY INFORMATION

Metadata Investigation

Date Wise Name Wise Circle Wise Name Wise

District:

Block:

Meters:

Options

Normal Khatian Lease Khatian FICTD Khatian

Search By Khatian Search By Plot

Plot No.:

Enter Captcha:

1/1/1

(Live Data As On 06/05/2022,12:27:21)

Plot No.	Classification	Total Area of the Plot (Acres)	Plot Map		
	নেত্রী	21.9			
Khatian No.	Owner Name	Father/In-law	Share	Share Area (Acres)	Remarks
	স্বামী	স্বামী	0.16	0.1600	N/A
	স্বামী	স্বামী	0.4	0.4000	N/A
	স্বামী	স্বামী	0.00	0.1600	N/A

Content of this page is never exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned (L&LR) office for authentication.

Get Started

- Home
- Home
- Home
- Home

About Us

- Administrative Setup
- ARFI
- LMTI
- Land Policy

Support

- FNO (help/Tips)
- Help
- Forum
- Web Information Manager

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Director of Land Records and Survey, 35, Survey Building,
 Gopal Nagar Road, Kolkata-700017
 C.18003456400
 E:director@rrrml.com



© 2018 Copyright

Content Provided by L & LR And R R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 46.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04/09/2019 03:00 PM





ভূমি ও স্থান পরিচালনা এক উন্নয়ন প্রকল্প ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.* 40 /

Enter Captcha* 4 V 5 Q X A cap

VIEW

(Live Data As On 16/07/2025,17:10:22)

J.I No 001 Thana Tijjala

Dag No	Shreni	Zamir Most Pariman(ekar)	Dager Myap
40	Bhedi	21.9	Click Here

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
8	Ajay Kumar Byakti	Satish Chand	0.007	0.1600	Nil	Nil-Rema
35	Afisial Trasti or westoenga Byakti	0.438	9.6000	Nil	Nil-Rema	
130	Krishna Char Satish Chand	0.007	0.1600	Nil	Nil-	



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Scup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

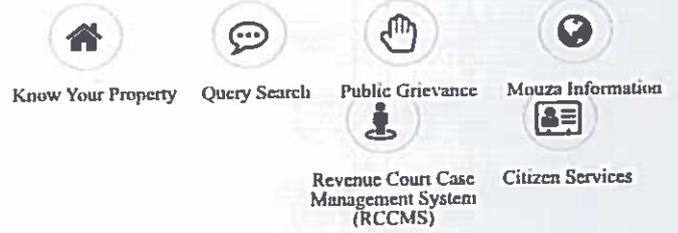
Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
☎033-2479-5726



ভূমি ও স্থানীয় সরকার এক উন্নয়ন প্রকল্প ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.* 179 /

Enter Captcha* 7 R B Q B S cap

VIEW

(Live Data As On 16/07/2025,17:14:59)

J.I.No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Parman(ekar)	Dager Myap
179	Bill	17.11	Click Here

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
83	Kalpna Ojha Byakti	Pratap Kuma	0.069	1.1920	Nil	Nil
84	Kalikata Corpn . Byakti		0.014	0.2500	Nil	Nil
168	Goutam Cow Byakti	Mru-gunadhr	0.069	1.1920	Nil	Nil
172	Gouri Bala C	Mru-gunadhr	0.260	4.4600	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Us

Administrative

Setup

ARTI

Support

FAQ (helpTopic)

Help

Forum

Legal

Terms Of Use

Privacy Policy

Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

☎033-2479-5726

-5X-

বাংলা ভূমি সার্ভিস প্রদান ও পরিচালনা বিভাগ
Bangla Bhumi Service and Regulation Department

- Know Your Property
- Query Search
- Public Grievance
- More Services

KNOW YOUR PROPERTY INFORMATION

Value Identification

Plot Wise Name Wise Code Wise Name Wise

District:

Block:

Muzila:

Option

Normal Khata Lease Khata FHTD Khata

Plot No.:

Enter Captcha:

LIVE

(Live Data As On 08/05/2022, 13:41:20)

Plot No. খণ্ড নং	Classification শ্রেণি	Total Area of the Plot(Acres) মোট খণ্ডের পরিমাণ(একর)	Plot Area খণ্ডের ক্ষেত্র
541	৯৯	0.116	

Share No. শেয়ার নং	Share Area শেয়ারের ক্ষেত্র	Share Area(Acres) শেয়ারের পরিমাণ(একর)	Remarks মন্তব্য
31	৩৬৬০০০ ৩৬৬০০০	0.723	৯৯
40	৩৬৬০০০ ৩৬৬০০০	0.723	৯৯
70	৩৬৬০০০ ৩৬৬০০০	0.723	৯৯

Content of this page is exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned B.L.S.R. office for authentication.

Get Started

- How
- Fee
- New Land Record
- Site Map

About Us

- Administration Setup
- ARFI
- LMTC
- Land Policy

Support

- FAQ (Help Topics)
- Help
- Forum
- Web Information Manager

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Division of Land Records and Survey, 33, Survey Building
 190/1 Huger Road, Kolkata-700027
 T: 1203436600
 BBL@wb.gov.in



© 2018 Copyright

Content Provided by L & LR, A&R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 64.0.3 or above and 1366 x 768 Resolution
 Site Last Updated on: 04/01/2019 03:00 PM





পৃথিবী ও স্থানি মরকর এক উন্নয়ন প্রাণ ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

547 /

Enter Captcha*

L Q 7 8 K J cap

VIEW

(Live Data As On 16/07/2025,17:19:28)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
547	Rasta	0.116	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or westwengat Byakti		0.7331	0.0850	Nil	Nil
407	Vishwendra D Dhirendra Na Byakti		0.133	0.0150	Nil	Nil
761	Rai Harendra Rai Surendra Byakti		0.133	0.0160	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Us

Administrative

Setup

ARTI

Support

FAQ (helpTopic)

Help

Forum

Legal

Terms Of Use

Privacy Policy

Linking Policy

Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

☎033-2479-5726

08/05/2023 12:42 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

SEARCH BY PLOT NO. OR DISTRICT OR Khatian No. OR Shareholder Name

West Bengal Land Reforms and Refugee Relief and Rehabilitation Department

Home Know Your Property Query Notice Public Information Act

KHATAN & PLOT INFORMATION

Mitra Identification

Code Wise Name Wise Code Wise Name Wise District: 18 DAKSHIN 24 PARGANA

Option

Khatian Type: Normal Khatian Lease Khatian FICTO Khatian Search By Khatian Search By Plot Enter Captcha: UPRK7C

(Live Data As On 08/05/2023,12:42:08) (উপস্থিত ডাটা 08/05/2023, 12:42:08)

Table with columns: Plot No., Classification, Total Area of the Plot (Acres), Plot Map, Khatian No., Owner Name, Father/Mother, Share, Share Area (Acres), and Remarks.

Content of this page is near exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned DL&LR office for authentication.

Get Started

- Home, Profile, My Land Records, Site Map

About Us

- Administrative Setup, ARFI, LRF, Land Policy

Support

- FAQ (Help Topics), Help, Forum, Web Information Manager (web@wbdlr.com)

Legal

- Terms Of Use, Privacy Policy, Licensing Policy, Feedback

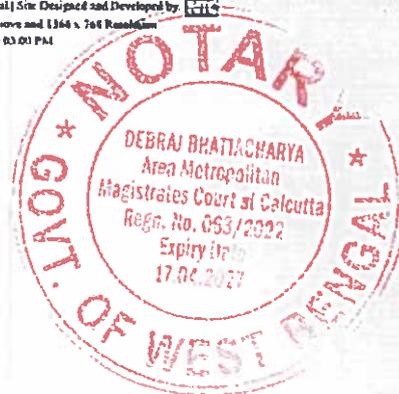
Contact Address

9 Director of Land Records and Survey, Survey Building, Goyal Nagar Road, Kolkata-700027, C-11003456670, DL&LR@wbdlr.com



© 2018 Copyright

Contents Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by [Logo] This website is best viewed in Mozilla Firefox, 64.0.3 or above and 1366 x 768 Resolution. Site Last Updated on: 04/04/2019 03:00 PM





ভূমি ও স্থানি সংস্কার এবং উন্নয়ন এবং পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpaktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

553 /

Enter Captcha*

L L Z 2 Y Z cap

VIEW

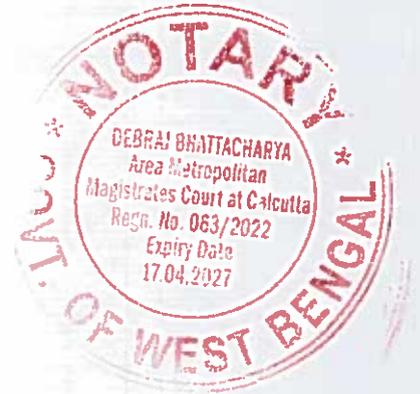
(Live Data As On 16/07/2025,17:25:10)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
553	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Name	Pita/swami	Ansh	Ansh Parimar	Dakhaldar	Manta
35	Afisial Trasti or Byakti	westoenga	0.409	0.0250	Nil	Nil- Rema
407	Vishwendra I Dhirendra Ni Byakti		0.295	0.0180	Nil	Nil- Rema
761	Rai Harendra Rai Surendra		0.295	0.0180	Nil	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

-X-

81.12.2019 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANG PASTING @ LOGOUT @ GOVERNMENT OF WEST BENGAL

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Custom Services Know Your Property Query Search Public Information

KHATAN & PLOT INFORMATION

Muzila Identification

Code Wise / Name Wise * Code Wise @ Name Wise
District: 16 | DAKSHIN 24 PARAGANA
Block: 10 | Kokati
Muzila: 09 | Amarpokhan

Option

Khatian Type * Normal Khatian Lane Khatian FHTD Khatian
Search By Khatian Search By Plot
Plot No. * 54
Enter Captcha * VQ Y D 7 K
VFA

LIVE

(Live Data As On 08/05/2022 12:42:47)

Table with 4 columns: Plot No, Classification, Total Area of the Plot Acres, Plot Map

Table with 6 columns: Division No, Owner Name, Father/Relative, Share, Share Area (Acres), Remarks

This page is exact replication of land record database maintained at the central server and in case of any factual error in the content, viewer(s) are advised to contact the concerned LL & LR office for authentication.

Get Started

- Home
Profile
Know Land Records
Site Map

About Us

- Administrative Setup
ARFI
LMTC
Land Policy

Support

- FAQ (Help Topics)
Help
Forum
Web Information Manager
Web Information Manager

Legal

- Terms Of Use
Privacy Policy
Linking Policy
Feedback

Contact Address

9 Director of Land Records and Survey, Survey Building,
Gopal Nagar Road, Kolkata-700027
t.18003456600
e.lrr@wb.gov.in



© 2019 Copyright

Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Design and Developed by WIS

This website is best viewed in Mozilla Firefox 66.03 or above and 1366 x 768 Resolution
See Last Updated on: 04/09/2019 03:09 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: [16 | SOUTH 24 PARGANAS]

Block: [30 | Kolkata]

Mouza: [001 | Nimokpoktan]

Choose Your Language: [English]

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 554 /

Enter Captcha* E E K N U Z cap

VIEW

(Live Data As On 16/07/2025,17:26:07)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
554	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Aush Parima	Dakhaldar	Manta
407	Vishwendra B Byakti	Dhirendra Na	0.5000	0.0310	Anumati	Nil- Rema
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0300	Anumati	Nil- Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home Profile

About Us

Administrative Setup ARTI

Support

FAQ (helpTopic) Help Forum

Legal

Terms Of Use Privacy Policy Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027 033-2479-5726

5/22/2022 12:43 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASSWORD | LOGOUT | DPRA | SOLAR KALAI P. (CCES) | Bengali | English | Hindi | Assamese | Search



Home | About Us | Contact Us | Privacy Policy | Feedback

KHATA & PLOT INFORMATION

Mapa Identification

Code Wise / Name Wise / Code Wise / Name Wise

District:

Block:

Mouza:

Option

Khatian Type: Normal Khatian Lease Khatian (ETTT) Khatian

Search By Khatian Search By Plot

Plot No.:

Enter Captcha:

LIVE

(Data As On 08/05/2022 12:43:21)
কর্তৃপক্ষের (L.A. & R.R.) কার্যালয় (P.A.) বিদ্যমান

Plot No. প্লট নং	Classification শ্রেণী	Total Area of the Plot (Acres) মোট জমির পরিমাণ (একর)	Plot Area প্লটের জমি	
000	খালি	0.00		
Father/Share পিতা/স্বত্ব				
Plot No. প্লট নং	Owner Name স্বত্বাধারীর নাম	Share অংশ	Share Area (Acres) অংশের পরিমাণ (একর)	Remarks টীকা
001	স্বত্বাধারীর নাম শ্রী/শ্রীমতী	0.500	0.5100	অংশ
002	স্বত্বাধারীর নাম শ্রী/শ্রীমতী	0.500	0.5100	অংশ

Content of this page is near exact replication of land record database collated at the central server, so in case of any (factual errors) in the content, viewers are advised to contact the concerned (L.A. & R.R.) office for authentication.

- Get Started**
Home
About Us
Contact Us
Site Map
- About Us**
Administrative Setup
ARTI
LART
Land Policy
- Support**
FAQ Help/Tricks
Help
Forum
Web Information Manager
(webform@larr.gov.in)
- Legal**
Terms Of Use
Privacy Policy
Linking Policy
Feedback
- Contact Address**
Director of Land Records and Survey, Lt. Survey Building
Gopal Nagar Road, Kolkata-700017
C-1100145440
E: dlrrweb@larr.gov.in



© 2018 Copyright
Content Provided by L.A. & R.R. Department, Govt. of West Bengal | Site Designed and Developed by **NTC**
This website is best viewed in Mozilla Firefox 56.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04/09/2019 01:00 PM





পশ্চিমবঙ্গ সরকারের অধীনস্থ ভূমি ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

555 /

Enter Captcha*

BD YV 7 W cap

VIEW

(Live Data As On 17/07/2025,19:17:43)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Most Parman(ekar)	Dager Myap
555	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
407	Vishwendra Na Byakti	Dhirendra Na	0.5001	0.0310	Anumati	Nil- Remar
761	Rai Harendra Byakti	Rai Surendra	0.5001	0.0300	Anumati	Nil- Remar

Encroaching of Govt. land is punishable Offence.

Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.



Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726



- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:* [16] SOUTH 24 PARGANAS

Block:* [30] Kolkata

Mouza:* [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 556 /

Enter Captcha* LF LAKV cap

VIEW

(Live Data As On 17/07/2025,19:56:08)

J.I No 001 Thana Tijjala

Dag No	Shreni	Zamir Moat Parman(ekar)	Dager Myap
556	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or westoenga Byakti		0.901	0.0550	Anumati	Nil-Rema
407	Vishwendra l Dhuendru Ni Byakti		0.049	0.0030	Anumati	Nil-Rema
761	Rai Harendra Rai Surendra		0.049	0.0030	Anumati	Nil-

Encroaching of GovL land is punishable Offence.



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027, 033-2479-5726



পৃথিবী ও স্থানীয় সরকার এবং উন্নয়ন জমি ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

557

Enter Captcha*

J 6 U D M H cap

VIEW

(Live Data As On 17/07/2025,19:22:50)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Most Partman(ekar)	Dager Myap
557	Vastu	0.069	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimat	Dakhaldar	Manta
35	Afisial Trasti Or westoenga Byakti		0.942	0.0650	Nil	Nil- Rema
407	Vishwendra I Dharendra Na Byakti	0.028		0.0020	Nil	Nil- Rema
761	Rai Harendra Rai Surendra	0.029		0.0020	Nil	Nil-

Encroaching of Govt. land is punishable Offence.



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Us

Administrative

Setup

ARTI

Support

FAQ (helpTopic)

Help

Forum

Legal

Terms Of Use

Privacy Policy

Linking Policy

Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

☎033-2479-5726

~~85~~

08/05/2022 12:45 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASTHOLD | LOGIN | ABOUT | SCREEN READ | ACCESS | [Home](#) | [About Us](#) | [Contact Us](#) | [Feedback](#)



Search

Home

Help

Feedback

Public Information

Green Service

Know Your Property

Query Status

Public Information

KHATAN & PLOT INFORMATION

Main Identification

Unit Wise Name Wise * Code Wise Name Wise

District:

Block:

Village:

Option

Khatian Type: Normal Khatian Lease Khatian FHTD Khatian

Search By: Search By Khatian Search By Plot

Plot No.:

Enter Containr:

1/1/1

(Live Data As On 08/05/2022,12:45:22)
(সংক্রান্ত সকল তথ্যই সরকারি (P.R.S.) দপ্তর)

Plot No. প্লট নং	Classification বিভাগ	Total Area of the Plot(Acre) মোট প্লটের পরিমাণ(একর)	Plot Map প্লট মানচিত্র
15	MVA	0.096	

Khatian No. কিছান নং	Owner Name স্বামীর নাম	Father/Inheritance পিতা/স্বত্ত্ব	Share ভাগ	Share Area(Acre) ভাগ পরিমাণ(একর)	Remarks মন্তব্য
15	সুপ্রিয়াল সিউ এন এ সিউ এন এ		0.104	0.014	NA
16	সুপ্রিয়াল সিউ এন এ সিউ এন এ	সুপ্রিয়াল সিউ এন এ	0.31	0.010	NA
17	সুপ্রিয়াল সিউ এন এ সিউ এন এ	সুপ্রিয়াল সিউ এন এ	0.317	0.010	স্বত্ত্বের অধিকার হয়

Content of this page is near exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) please advised to contact the concerned D.L.S./R.O. office for authentication.

Get Started
Home
Profile
Know Land Reforms
Site Map

About Us
Administration Scheme
ARFI
LMTL
Land Policy

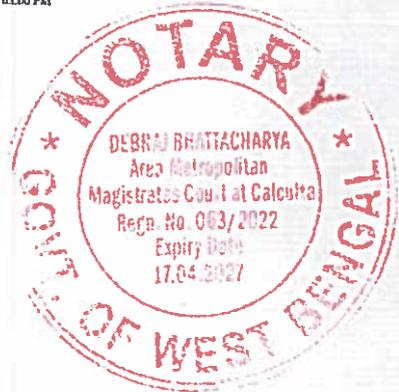
Support
FAQ (Help Topics)
Help
Forum
Web Information Services
(webinformation@mls.govt.in)

Legal
Terms Of Use
Privacy Policy
Linking Policy
Feedback

Contact Address
9, Directorate of Land Records and Survey, 11, Survey Building,
Hopal Nagar Road, Kolkata-700027
T: 18003456400
E: dlrs@govt.in



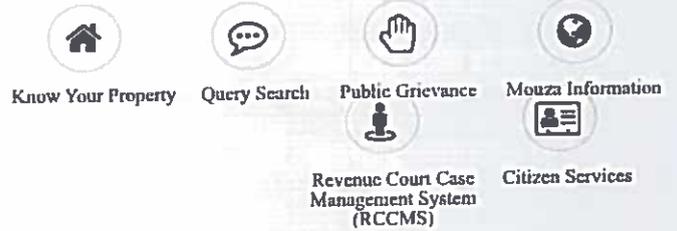
© 2019 Copyright
Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Design and Developed by **NTC**
This website is best viewed in Mozilla Firefox 65.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04-04-2019 01:00 PM





ভূমি ও ভূমি সংস্কার এবং উন্নয়ন জমি ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department

কর মাফকৃত্ব



KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 558 /

Enter Captcha* X 4 2 M K 8 cap

VIEW

(Live Data As On 16/07/2025,17:27:28)

J.I.No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
558	Rasta	0.096	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/evami	Ansh	Ansh Parimat	Dakhaldar	Manta
35	Afisial Trasti Or weswengai Byakti		0.364	0.0350	Nil	Nil
407	Vishwendra B Dhirendra Na Byakti		0.317	0.0300	Nil	Nil
761	Rai Harendra Rai Surendra Byakti		0.317	0.0310	Sadharaner Byabaharyya	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

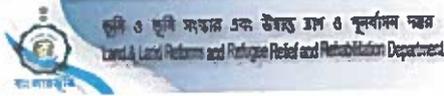
FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726



- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: [16] SOUTH 24 PARGANAS

Block: [30] Kolkata

Mouza: [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 560 /

Enter Captcha* V Q Y T 4 L cap

VIEW

(Live Data As On 16/07/2025,17:28:56)

J.I No 001 Thana Tiljala

Dag No	Shrenl	Zamir Moat Pariman(ekar)	Dager Myap
560	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or Byakti	westoenga	0.901	0.0550	Anumati	Nil-Rema
407	Vishwendra l Byakti	Dhirendra N	0.049	0.0030	Anumati	Nil-Rema
761	Rai Harendra Rai Surendra		0.049	0.0030	Anumati	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home Profile

About Us

Administrative Setup ARTI

Support

FAQ (helpTopic) Help Forum

Legal

Terms Of Use Privacy Policy Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027 033-2479-5726

3:20:47 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

- 7 -

LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Search, Citizen Services, Know Your Property, Query Search, Public Grievance

KHATA & PLOT INFORMATION

Misra Identification

Code Wise / Name Wise, Code Wise, Name Wise. Misra: 101 DAKSHIN 24 PARGANA

Option

Khatian Type: Normal Khatian, Lease Khatian, FITD Khatian. Search By: Khatian, Plot No.

LIVE

(Live Data As On 08/05/2022, 12:46:47)

Table with columns: Plot No., Classification, Total Area of the Plot, Share, Khatian Area, Remarks. Includes data for plot 40 and 41.

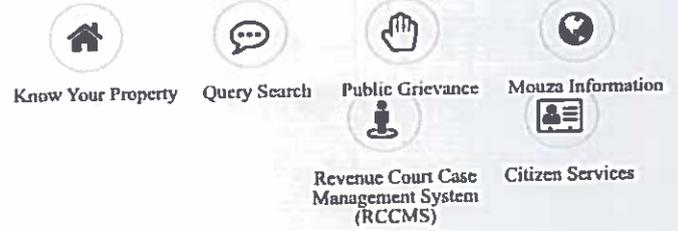
Warning: This page is near exact replication of land record database maintained at the central server and in case of any factual errors in the content, viewers are advised to contact the concerned D.L.O. office for authentication.

Get Started, About Us, Support, Legal, Contact Address. Includes links for Home, Privacy Policy, and contact details for the Department.



© 2014 Copyright. Contents Provided by L & LR And R & R Department, Govt. of West Bengal. Site Designed and Developed by [Logo].





KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kokata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

561 /

Enter Captcha*

7 H X 7 Y N

cap

VIEW

(Live Data As On 16/07/2025,17:36:40)

J.I No 001 Thana Tiljala

Dag No	Shrenl	Zamir Moat Pariman(ekar)	Dager Myap
561	Vastu	0.056	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/svami	Ansh	Ansh Parimar	Dakhaldar	Manta
407	Vishwendra Byakti	Dhirendra Na	0.5000	0.0280	Nil	Nil-Rema
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0280	Nil	Nil-Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

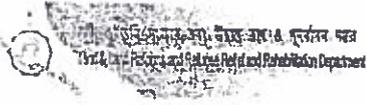
Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

- 88 -

17:22:10:42 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

সংস্করণ: ১৫/০৫/২০১৯



Navigation menu with icons for Home, Search, and other services.

KHATA & PLOT INFORMATION

Mirza Identification

Form for Mirza Identification with dropdown menus for District, Block, and Muzra.

Khata

Form for Khata Type selection: Normal Khata, Leave Khata, FITD Khata.

Search By Khata

Plot No. *

Enter Captcha *

UI O F E 7

LIVE

(Live Data As On 08/05/2022, 11:47:22)

০৮/০৫/২০২২, ১১:৪৭:২২ তারিখ পর্যন্ত ডাটা

Table with columns: Plot No, Classification, Total Area of the Plot (Acres), and Remarks. Includes a sub-table for Share Details.

Notice regarding data replication and error reporting.

Footer navigation links: Get Started, About Us, Support, Legal, Contact Address.



Copyright notice and development information.





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: * [16] SOUTH 24 PARGANAS

Block: * [30] Kolkata

Mouza: * [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 562 /

Enter Captcha* 43 N Z 8 6 cap

VIEW

(Live Data As On 16/07/2025,17:37:13)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Most Pariman(ekar)	Dager Myap
562	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Mantu
407	Vishwendra B Byakti	Dhirendra Na	0.5000	0.0300	Anumati	Nil-Rema
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0310	Anumati	Nil-Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726



পৃথিবী ও পৃথিবী সম্পদের এক উন্নয়ন প্রাঙ্গণ ও সুবাসন দায়
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FIHTD Khatian Search By Khatian Search By Plot

Plot No.* 563 /

Enter Captcha* WC S U D F cap

VIEW

(Live Data As On 16/07/2025,18:49:43)
J.I.No 001 Thana Tiljala

Dag No	Shreni	Zamir Must Pariman(ekar)	Dager Myap
563	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
407	Vishwendra B Byakti	Dhirendra Na	0.5000	0.0310	Anumati	Nil- Remas
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0300	Anumati	Nil- Remas



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Hclp
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726



- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*
[16] SOUTH 24 PARGANAS

Block:*
[30] Kolkata

Mouza:*
[001] Nimokpoktan

Choose Your Language:
English

Option: **LIVE**

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 564 /

Enter Captcha* RT AI U 7 cap

VIEW

(Live Data As On 16/07/2025,18:50:26)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
564	Vastu	0.125	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Ralter Nam	Pita/swami	Ansh	Ansh Parimat	Dakhaldar	Manta
407	Vishwendra N Byaku	Dhirendra Na	0.5000	0.0630	Anumati	Nil-Remu
761	Rai Harendra Byaku	Rai Surendra	0.5000	0.0620	Nil	Nil-Remu



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

< X / -

5/2/22 12:49 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

EXCHANGE PASSPORT | ACCOUNT LOGIN | SCREEN READER | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 | 21 | 22 | 23 | 24 | 25 | 26 | 27 | 28 | 29 | 30 | 31 | 32 | 33 | 34 | 35 | 36 | 37 | 38 | 39 | 40 | 41 | 42 | 43 | 44 | 45 | 46 | 47 | 48 | 49 | 50 | 51 | 52 | 53 | 54 | 55 | 56 | 57 | 58 | 59 | 60 | 61 | 62 | 63 | 64 | 65 | 66 | 67 | 68 | 69 | 70 | 71 | 72 | 73 | 74 | 75 | 76 | 77 | 78 | 79 | 80 | 81 | 82 | 83 | 84 | 85 | 86 | 87 | 88 | 89 | 90 | 91 | 92 | 93 | 94 | 95 | 96 | 97 | 98 | 99 | 100 | Search

West Bengal Land and Revenue Portal and Rehabilitation Department

Home Know Your Property Query Search Public Grievance Miscellaneous

KHATAN & PLOT INFORMATION

Muzza Identification

Code Wise (Name Wise) Code Wise Name Wise

District:

Block:

Muzza:

Options

Khatian Type: Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.:

Enter Caste:

Vill:

LIVE

(Live Data As On 04/05/2022,12:49:37)

Plot No.	Plot/Share	Total Area of the Plot (Acres)	Plot Map
461	100%	0.069	

Muzza No.	Owner Name	Parent/Title	Share	Share Area (Acres)	Remarks
1004	অমিত্যাক সুকি অথ ও বেলাকান		0.543 3	0.0300	অনুপস্থিত
461	বিবেক কুমার সেন	পিতৃস্বত্ব স্বত্ব	0.217 3	0.0150	বর্তমান
761	বন সুরেন্দ্র কুমার সেন	স্বত্ব স্বত্ব	0.217 4	0.0150	অনুপস্থিত

Content of this page is near exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewers(s) before advised to contact the concerned H.O./ P.O. office for authentication.

Get Started

- Home
- Profile
- Apply Land Record
- Site Map

About Us

- Administrative Setup
- ARTI
- LMRT
- Land Policy

Support

- FAQ (help Topics)
- Help
- Forum
- Web Information Manager

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

Director of Land Records and Survey, 35, Survey Building,
Gopal Nagar Road, Kolkata-700027
T: (800) 3456400
E: dlrs@lrrs.gov.in



© 2014 Copyright

Content Provided by L & LR And R R & R Department, Govt. of West Bengal | Site Designed and Developed by REC

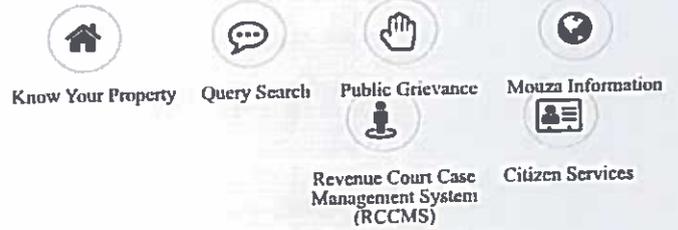
This website is best viewed in Mozilla Firefox 54.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04/05/2019 03:00 PM





পূঁ ও পূঁ সত্ৰ এক তেঁত উপ ও পূঁবাস সত্ৰ
Land & Land Reforms and Refugee Relief and Rehabilitation Department



KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpaktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

565

Enter Captcha*

G H P K 7 Q cap

VIEW

(Live Data As On 16/07/2025,18:55:23)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamlr Muat Pariman(ekar)	Dager Myap
565	Vastu	0.069	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti Or Byakti	westoenga	0.565	0.0390	Anumati	Nil- - Rema
407	Vishwendra l Dhirendra Ne Byakti		0.217	0.0150	Anumati	Nil- - Rema
761	Rai Harendra Rai Surendra		0.217	0.0150	Anumati	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

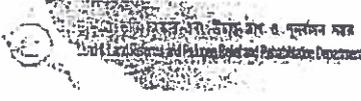
Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

08/05/2022 12:50 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Home > CHANGE PASTA > LOGOUT > LOGIN > SCREEN READER > ...



- Home Services
- Know Your Property
- Query Search
- Public Information
- ...

KHATAN & PLOT INFORMATION

Muwa Identification

Code Wise / Name Wise: Code Wise Name Wise

Distric:

Block:

Muwa:

Option

Khatan Type: Normal Khatan Lease Khatan FIID Khatan

Search By Khatan Search By Plot

Plot No:

Later Capital:

VPN:

LIVE

(Live Data As On 08/05/2022 12:50:00)

Plot No. প্লট নং	Classification শ্রেণী	Total Area of the Plot(Acre) মোট মোট পরিমাণ(একর)	Plot Area প্লটের আকার
1004	বাড়ি	0.145	

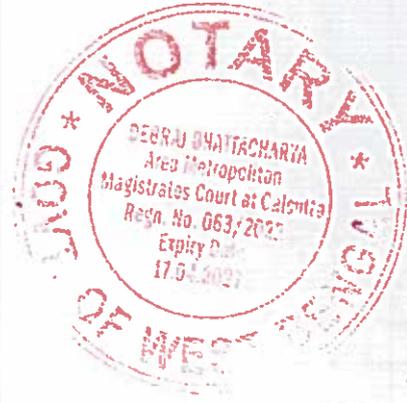
Plot No. প্লট নং	Owner Name স্বামীর নাম	Parent/Share ও (বিভাগ/শেয়ার)	Share অংশ	Share Area(Acre) অংশ পরিমাণ(একর)	Remarks মন্তব্য
1004	অমিত্যব শেখর চন্দ্র শেখরচন্দ্র		0.021	0.0036	স্বামীর বাড়ি
1004	শিবেন্দ্র শেখর	শেখর শেখর	0.019	0.0036	স্বামীর বাড়ি
1004	সুনীল শেখর	সুনীল শেখর	0.005	0.0009	স্বামীর বাড়ি

All content of this page is bare exact replication of land record database collected at the central server and in case of any (factual error(s) in the content, viewer(s) is/are advised to contact the concerned D.L.S.I. R/O office for authentication.

- Get Started
- About Us
- Support
- Legal
- Contact Address



© 2018 Copyright
 Contents Provided by L & LR, A&R & R.R. Department, Govt. of West Bengal | Site Designed and Developed by **ARIS**
 This website is best viewed in Mozilla Firefox 68.0.3 or above and 1366 x 768 Resolution
 Site Last Updated on : 04/05/2019 03:00 PM





পৃথিবী ও ভূমি সরকার এবং উন্নয়ন, স্থান ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.* 566 /

Enter Captcha* 4 J 5 U R B cap:

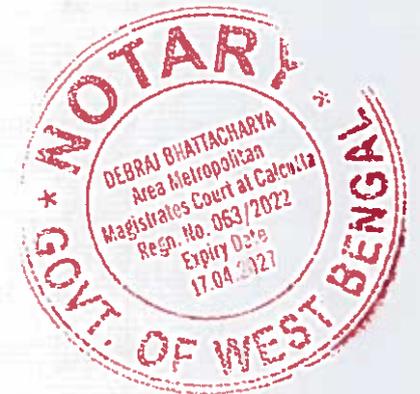
VIEW

(Live Data As On 16/07/2025,18:56:33)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Parman(ekar)	Dager Myap
566	Rasta	0.143	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimat	Dakhaldar	Manta
35	Afisial Trasti Or Byakti	Or wesuengai	0.0211	0.0030	Sadharaner Byabaharyya	Nil
407	Vishwendra N Byakti	Dhirendra Na	0.489:	0.0700	Sadharaner Byabaharyya	Nil
761	Rai Harendra Byakti	Rai Surendra	0.489:	0.0700	Sadharaner Byabaharyya	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Us

Administrative

Setup

ARTI

Support

FAQ (helpTopic)

Help

Forum

Legal

Terms Of Use

Privacy Policy

Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

☎033-2479-5726

72

5:52:12:50 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASSWORD | REGISTER | LOGIN | SCREEN LOCK | ...

ভূমি ও পরিমাপ বিভাগ - পূর্ববঙ্গ সরকার
Land and Land Reforms and Refugee Relief and Rehabilitation Department

- Citizen Services Know Your Property Query Search Public Information

MUZZA & PLOT INFORMATION

Muzza Identification

Code Wise / Name Wise * Code Wise Name Wise
District: 15 | DAKSHIN 24 PARGANA
Block: 30 | Khekar
Muzza: 001 | Nemojokan

Option

Khasra Type: Normal Khasra Lease Khasra RTD Khasra
Search By: Search By Khasra Search By Plot
Plot No.: 447
Enter Captcha: C C C C N X

LIVE

Live Data As On 08/05/2022, 12:50:23

Table with 4 columns: Plot No., Classification, Total Area of the Plot (Acres), Plot Size. Row 1: 447, Normal, 0.066, ০.০৬৬

Table with 6 columns: Khasra No., Inheritor Name, Father/Heir of, Share, Share Area (Acres), Remarks. Rows 1-2 showing share details for plot 447.

Content of this page is near exact replication of hard record database maintained at the central server and in case of any formal errors in the content, viewers are advised to contact the concerned LLRA office for authentication.

Get Started

- Home
- About Land Reforms
- Site Map

About Us

- Administrative Setup
- ART
- LMTL
- Land Policy

Support

- FAQ (New Topics)
- Help
- Tuition
- Web Information Manager (WebInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

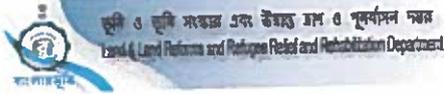
Director of Land Records and Survey, Survey Building, Gopal Nagar Road, Kolkata-700017, Phone: 12241436600, Email: dlra@wb.gov.in



© 2018 Copyright

Content Provided by L & LR A&R & R Department, Govt. of West Bengal | Site Designed and Developed by NIG
This website is best viewed in Mozilla Firefox 64.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04/04/2019 01:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*
[16] SOUTH 24 PARGANAS

Block:*
[30] Kolkata

Mouza:*
[001] Nimokpoktan

Choose Your Language:
English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 567 /

Enter Captcha* IN NXWA cap

VIEW

(Live Data As On 16/07/2025,18:58:32)
J.I.No 001 Thana Tiljala

Dag No	Shreni	Zamir Must Pariman(ekar)	Dager Myap
567	Dangga	0.066	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
407	Vishwendra Na Byakti	Dhirendra Na	0.5000	0.0330	Nil	Nil
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0330	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

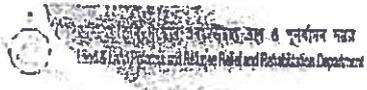
5/5/22 12:51 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Home

LONG PASSWORD | LOGOUT | LOGIN | SCREEN READER ACCESS | Helpdesk (Email: helpdesk@lrra.gov.in)

Search



- Home
- Know Your Property
- Query Search
- Mobile Services
- Feedback

KHATAN & PLOT INFORMATION

Misra Identification

Code Wise / Name Wise * Code Wise Name Wise

Block:

Block:

Module:

Option

Khatian Type: Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.: *

Enter Captcha*

ZM KC 2 B 44

VIEW

LIVE

(Live Data As On 08/05/2022, 11:50:48)
(উপস্থিত (L.L. No.) (RI) খানা (P.S.) (বিভাগ))

Plot No. প্লট নং	Classification শ্রেণী	Total Area of the Plot (sqm) মুঠ প্লট (বর্গমিটার)	Plot Map প্লটের মানচিত্র
545	১১৭	0.051	

Khatian No. খতান নং	Owner Name স্বামীর নাম	Father/Heir পিতা/উত্তরাধিকার		Share Area(Acres) অংশ পরিমাণ(একর)	Remarks মন্তব্য
		Id নাম	Share অংশ		
545	বিশ্বনাথ শেখের	বিশ্বনাথ শেখের	0.501 0	0.0101 0	Nil
545	স্বর্গদেব শেখের	স্বর্গদেব শেখের	0.500 0	0.0110 0	Nil

Content of this page is mere static replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) before advised to contact the concerned (L.A.) (RI) office for authentication.

Get Started

- Home
- Know Your Property
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTR
- Land Policy

Support

- FAQ (InfoTopic)
- Home
- Forum
- Web Information Manager
(WebInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 (Newsp) of Land Records and Survey, Lt. Survey Bldg.,
Gopal Nagar Road, Kolkata-700027
T: 18003456001
E: dlrr@lrra.gov.in

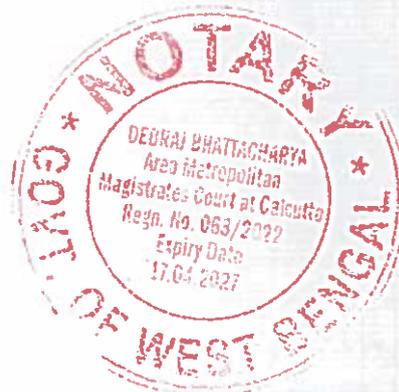


© 2014 Copyright

Contents Provided by L.A. (A And R & R) Department, Govt. of West Bengal | Site Designed and Developed by **NTC**

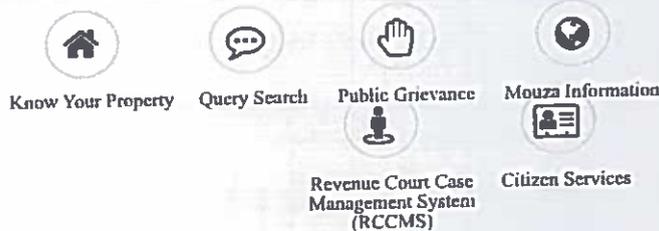
This website is best viewed in Mozilla Firefox 55.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04/09/2019 03:00 PM





ভূমি ও স্থান সংস্কার এক উন্নয়ন প্রকল্প ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

568 /

Enter Captcha*

9 6 S W P K cap

VIEW

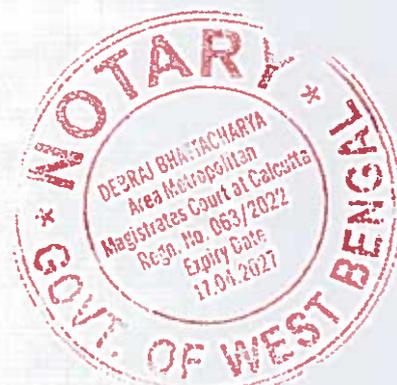
(Live Data As On 16/07/2025,18:59:04)

J.I No 001 Thana Tiljala

Dag No	Share	Zamir Muat Pariman(ekar)	Dager Myap
568	Dangga	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Ralter Nam	Pita/Swami	Ansh	Ansh Parimar	Dakhaldar	Manta
407	Vishwendra B Byakti	Dhirendra Na	0.5000	0.0300	Nil	Nil
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0310	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

3:52:12:51 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASSWORD LOGOUT (LOGOUT) SCREEN READER ACCESS

West Bengal Land Reforms and Refugee Relief and Rehabilitation Department

- Home, Search, Citizen Services, Know Your Property, Query Search, Public Information

KHATAN & PLOT INFORMATION

Mauza Identification

Code Wise / Name Wise, Code Wise, Name Wise. Division: [19] DIVISION 24 PARGANA, Block: [10] Hinkar, Mouza: [01] Manaspokhan

Option

Khatian Type: Normal Khatian, Lease Khatian, FIFTH Khatian. Search By: Khatian, Plot

Plot No. []

Enter Captcha

X H D 19 M

VIEW

[Live Data As On 08/05/2022, 12:51:16] (Khatian No. 101) কন্যা (R.S.R./স্বত্ব)

Table with 4 columns: Plot No., Classification, Total Area of the Plot (acre), Plot Map. Row 1: [], [], 0.064, []

Table with 6 columns: Abutment No., Owner Name, Father/Inheritor, Share, Share Area (Acre), Remarks. Rows include details for Plot No. 101 and 102.

Content of this page is mere asset replication of land record database collected at the central server and in case of any factual errors in the content, viewer(s) is/are advised to contact the concerned (D.L.A.) office for authentication.

Get Started

- Home, About Us, About Land Reforms, Site Map

About Us

- Administrative Sector, ARTI, LMTL, Land Policy

Support

- FAQ (help Topics), Help, Forum, Web Information Manager (with Information Manager)

Legal

- Terms Of Use, Privacy Policy, Licensing Policy, Feedback

Contact Address

9 Directorate of Land Records and Survey, 33, Survey Division, Gopal Nagar Road, Kolkata-700027. Tel: 18001436600, Email: dlra@dlra.gov.in



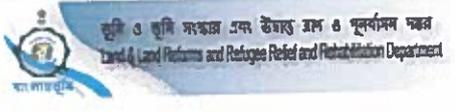
© 2019 Copyright

Content Provided by J. A. (J.A. And R. B. & R. Department, Govt. of West Bengal) Site Designed and Developed by []

This website is best viewed in Mozilla Firefox 65.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04/05/2019 03:50 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*
[16] SOUTH 24 PARGANAS

Block:*
[30] Kolkata

Mouza:*
[001] Nimokpoktan

Choose Your Language:
English

Option: **LIVE**

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 569 /

Enter Captcha* SX 2 VR 9 cap

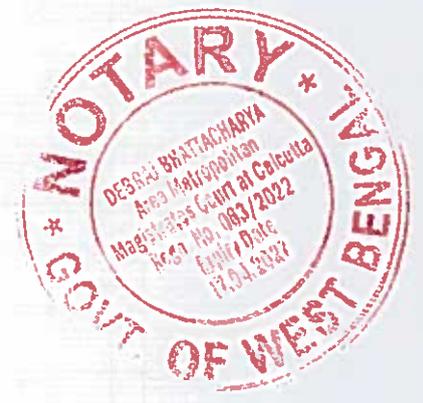
VIEW

(Live Data As On 16/07/2025,19:00:46)
J.I.No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
569	Dangga	0.064	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
407	Vishwendra N Byakti	Dhirendra Na	0.5001	0.0320	Nil	Nil
761	Rai Harendra Byakti	Rai Surendra	0.5001	0.0320	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

- 76 -

5:22:12 51 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Home

SEARCH PASSWORD LOGIN LOGOUT (LOGOUT) SCREEN READER (SCREEN READER) (SCREEN READER) (SCREEN READER) (SCREEN READER)

স্বতন্ত্র ভাষায় ভাষা পরিবর্তন করুন
বাংলা English
Land and Land Reforms and Rehabilitation Department

- Home
- Search
- Feedback
- Help
- Privacy Policy
- Terms of Use

KHATAN & PLOT INFORMATION

Mauza Identification

Code Wise / Name Wise * Code Wise Name Wise

District: [16] DAKSHIN 24 PARAGANA

Block: [20] KOLKATA

Mauza: [001] Minerspottan

Option

Khatan Type: Normal Khatan Lease Khatan FITD Khatan

Search By Khatan Search By Plot

Plot No.:

Enter Capital:

2 R THNS

VIEW

LIVE

(Live Data As On 08/05/2022, 11:51:40)
(০৮/০৫/২০২২ ১১:৫১:৪০) (০৮/০৫/২০২২ ১১:৫১:৪০)

Plot No. প্লট নং	Classification শ্রেণী	Total Area of the Plot (Acres) মুঠ প্লটের পরিমাণ (একর)	Plot Size প্লটের মাপ		
	মহল	0.069			
Share No. শেয়ার নং	Owner Name স্বত্বাধিকারীর নাম	Father/Grandfather পিতামহ/দাদামহ	Share অংশ	Share Area (Acres) অংশের পরিমাণ (একর)	Remarks দ্রষ্টব্য
০০১	বিশ্বম্ভর চৌধুরী	বীরেন্দ্র নাথ চৌধুরী	0.500	0.035	Nil
০০২	সুব্রত চন্দ্র নাথ চৌধুরী	স্বপ্ন ব্রজনাথ নাথ চৌধুরী	0.500	0.034	Nil

Content of this page is near exact replication of land record database maintained at the central server and in case of any formal error(s) in the control, viewer(s) is/are advised to contact the concerned D.L.O. (s) office for such rectification.

Get Started

- Home
- Search
- Feedback
- Help
- Privacy Policy
- Terms of Use

About Us

- Administrative Setup
- ARFI
- LMFI
- Land Policy

Support

- FAQ Help Topics
- Help
- Forum
- Web Information Manager (webinfo@mls.gov.bd)

Legal

- Terms of Use
- Privacy Policy
- Linking Policy
- Feedback

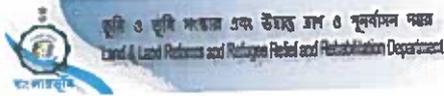
Contact Address

9 Director of Land Records and Survey, J.S. Sanyal Building,
Goyal Nagar Road, Kolkata-700027
T: 18003434400
E: dlro@mls.gov.bd



© 2019 Copyright
Contents Provided by L & LR And R & R Department, Govt. of West Bengal. Site Designed and Developed by [Logo]
This website is best viewed on Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04/08/2019 03:00 PM





Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHTIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpota

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No. *

570 /

Enter Captcha *

2 N D 9 H 3 cap

VIEW

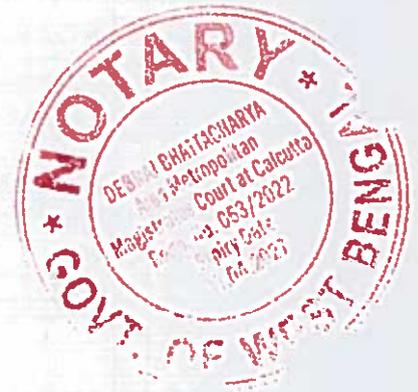
(Live Data As On 16/07/2025,19:02:07)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
570	Vastu	0.069	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
407	Vishwendra N Byaku	Dhirendra Na	0.5000	0.0350	Nil	Nil
761	Rai Harendra Byaku	Rai Surendra	0.5000	0.0340	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

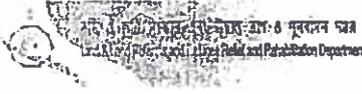
Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

08/05/2023 12:52 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANCE PASSPORT | LOGIN | SIGN IN | ACCESS | Ministry of Home Affairs, Government of West Bengal



- [Citizen Services](#)
- [Know Your Property](#)
- [Query Search](#)
- [Public Information](#)
- [Miscellaneous](#)

KHATAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise / Code Wise / Name Wise

District:

Block:

Mouza:

Option

Normal Khata / Lease Khata / FIITD Khata

Search By Khata / Search By Plot

Plot No.:

Enter Captcha:

LIVE

(Live Data As On 08/05/2023,12:52:04)

Plot No.	Classification	Total Area of the Plot (Acres)	Plot Map
কল	বিভাগ	মোট ক্ষেত্র (একর)	প্লট মানচিত্র
6K WU Z Q	Normal	0.162	

Plot No.	Owner Name	Father/Hubb and	Share	Share Area (Acres)	Remarks
কল	স্বত্বাধিকারী	পিতা/হাট	ভাগ	ভাগ ক্ষেত্র (একর)	মন্তব্য
6K WU Z Q	বিশ্বনাথ চৌধুরী	বীরেন্দ্র নাথ চৌধুরী	0.160	0.010	Nil
6K WU Z Q	বিশ্বনাথ চৌধুরী	বীরেন্দ্র নাথ চৌধুরী	0.160	0.010	Nil

Content of this page is near exact replication of land record database collected at the central server and in case of any (verbal error(s)) in the content, viewer(s) is/are advised to contact the concerned (H.A.) office for authentication.

Get Started

- [Home](#)
- [Profile](#)
- [About Land Reforms](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [EMTC](#)
- [Land Policy](#)

Support

- [FAQ \(help/Topic\)](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager](#)
- [\(webinformation@lrra.gov.in\)](#)

Legal

- [Terms Of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

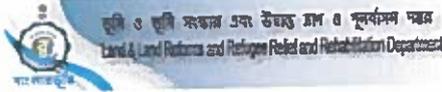
Director of Land Reforms and Survey, J.S. Survey Building,
 Ujjal Nagar Road, Kolkata-700027
 ☎ 1800459400
 ✉ director@lrra.gov.in



Contents Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 46.0 J or above and 1366 x 768 Resolution
 Site Last Updated on: 04/09/2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: * [16] SOUTH 24 PARGANAS

Block: * [30] Kolkata

Mouza: * [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 571 /

Enter Captcha* RD 3 L R E cap

VIEW

(Live Data As On 16/07/2025,19:02:13)

J.I No 001 Thana Tiljala

Dag No	Shrenl	Zamlr Muat Pariman(ekar)	Dager Myap
571	Dangga	0.162	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
407	Vishwendra B Byakti	Dhirendra Na	0.5000	0.0810	Nil	Nil
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0810	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

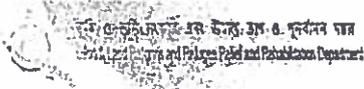
Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

8:52:36 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASSWORD | LOGOUT | PROFILE | SEARCH | HELP



Navigation menu with icons for Home, Search, and other services.

KHATAN & PLOT INFORMATION

Mauza Identification

Code Wise / Name Wise: Code Wise Name Wise

Block: [76 | DAKSHIN 24 PARDANA]

Mauza: [10 | Khehala]

Muzarar: [101 | Hemchandra]

Option

Khatan Type: Normal Khatan Lease Khatan FICCI Khatan

Search By Khatan Search By Plot

Plot No: *

Enter Capital: T J B S B V

VIEW

LIVE

Live Data As On 08/05/2022,12:52:36

০৮/০৫/২০২২ ১২:৫২:৩৬

Plot No	Classification	Total Area of the Plot (Acres)	Plot Map
কতন নং	শ্রেণী	কতন মোট পরিমাণ (একর)	কতন মানচিত্র
76	নর	0.076	

Khatan No.	Owner Name	Father/Deceased	Share	Share Area (Acres)	Remarks
কতন নং	স্বত্বাধিকারকারীর নাম	পিতামহ/মৃত	ভাগ	ভাগের ক্ষেত্র (একর)	মন্তব্য
76	বিষ্ণু শর্মা চৌধুরী	বিষ্ণু শর্মা চৌধুরী	0.500	0.0191	সম্পূর্ণ
76	রতন শর্মা চৌধুরী	রতন শর্মা চৌধুরী	0.500	0.0390	সম্পূর্ণ

This page is best exact replication of land record database maintained at the central server and in case of any factual errors in the content, viewers are advised to contact the concerned D.D. R.R. office for authentication.

Get Started

- Home
- Profile
- View Land Records
- Site Map

About Us

- Administrative Setup
- ARFI
- LMTL
- Land Policy

Support

- FAQ Help Topics
- Help
- Forum
- Web Information Manager
- Web Information Manager

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Director of Land Records and Survey, 35, Survey Division,
 Central Nagar Road, Kolkata-700027
 T: 1800456440
 E: dlrweb@rrml.com



© 2018 Copyright

Contents Provided by L & LR And R.R. & R. Department, Govt. of West Bengal. Site Designed and Developed by [Logo]
 This website is best viewed at Mozilla Firefox (4.0.3) or above and 1366 x 768 Resolution
 Site Last Updated on: 04/07/2019 03:00 PM





পূঁজি ও পূঁজি সঞ্চালন এবং উন্নয়ন এবং পুনর্বাসন বিভাগ
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

Khatian & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

572 /

Enter Captcha*

Z 7 U P P N cap

VIEW

(Live Data As On 16/07/2025,19:02:36)

J.I No 001 Thana Tiljala

Dag No	Shrenl	Zamlr Most Pariman(ekar)	Dager Myap
572	Vastu	0.078	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
407	Vishwendra N Byakti	Dhirendra Na	0.5001	0.0390	Anumati	Nil- Renu
761	Rai Harendra Byakti	Rai Surendra	0.5001	0.0390	Anumati	Nil- Renu



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Us

Administrative

Setup

ARTI

Support

FAQ (helpTopic)

Help

Forum

Legal

Terms Of Use

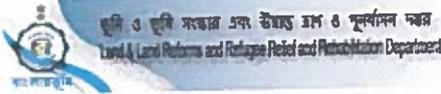
Privacy Policy

Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

☎033-2479-5726



- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: * [16 | SOUTH 24 PARGANAS]

Block: * [30 | Kolkata]

Mouza: * [001 | Nimokpoktan]

Choose Your Language: [English]

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 573 /

Enter Captcha* [] FW Y V W 6 cap

VIEW

(Live Data As On 16/07/2025,19:03:08)

J.I No 001 Thana Tiljala

Dag No	Shrenl	Zamir Muat Pariman(ekar)	Dager Mysp
573	Dangga	0.064	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
407	Vishwendra B Byakti	Dhirendra Na	0.5000	0.0320	Nil	Nil
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0320	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

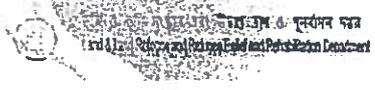
Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027, 033-2479-5726

5/5/2022 12:53 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASSWORD | LOGOUT | PROFILE | SCREEN RESIZE | HELP | Privacy Policy | Contact Us | Feedback



Citizen Services Know Your Property Query Search Public Grievances

RULIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise * Code Wise Name Wise

Block: [16] DAKSHIN 24 PARGANA

Block: [39] Kolkata

Mouza: [001] Nimeshpetan

Option

Khatian Type: Normal Khatian Leave Khatian FISTD Khatian

Search By: Khatian Search By Plot

Plot No.: 42 /

Enter Captcha: B S B G I C

View

LIVE

(Live Data As On 08/03/2022, 12:53:17)
(উপস্থিত L.R. No. 101 খাসা (L.R.) বিবরণ)

Plot No. খাসা নং	Classification বিভাগ	Total Area of the Plot (Acres) মোট ক্ষেত্রের পরিমাণ (একর)	Plot Area খাসার ক্ষেত্র
42	৩৩	0.071	

Khatian No. খাসার নং	Share Name স্বত্বের নাম	Share অংশ	Share Area (Acres) অংশের পরিমাণ (একর)	Remarks মন্তব্য
42	বিশ্বনাথ চৌধুরী	0.580 0	0.5140	অনুলিপি
42	সার সত্যজিৎ মল্লিক চৌধুরী	0.500 0	0.5160	অনুলিপি

All data on this page is mere exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) were advised to contact the concerned (L.R.) office for authentication.

Get Started

- Home
- Profile
- About Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTL
- Land Policy

Support

- FAQ (Help/Query)
- Help
- Forum
- Web Information Manager
(webinformation@lrra.gov.in)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 (Director of Land Reforms and Survey), 33, Survey Building,
Gopal Nagar Road, Kolkata-700027
☎ 1800456460
✉ dlrra@vsnl.com



© 2018 Copyright

Content Provided by L & LR and R & R & R Department, Govt. of West Bengal. Site Designed and Developed by

This website is best viewed in Mozilla Firefox 46.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04-04-2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: * [16] SOUTH 24 PARGANAS

Block: * [30] Kolkata

Mouza: * [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 574 /

Enter Captcha* LD 6 G V V cap

VIEW

(Live Data As On 16/07/2025,19:08:28)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
574	Vastu	0.071	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
407	Vishwendra N Byakti	Dhirendra Na	0.5001	0.0350	Anumati	Nil-Rema
761	Rai Harendra Byakti	Rai Surendra	0.5001	0.0360	Anumati	Nil-Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home Profile

About Us

Administrative Setup ARTI

Support

FAQ (helpTopic) Help Forum

Legal

Terms Of Use Privacy Policy Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027 033-2479-5726

-81-

5:8:22 12:53 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Udyan Park, Kolkata - 700017

Land and Land Reforms and Refugee Relief and Rehabilitation Department

- Home
- Know Your Property
- Query Search
- Public Grievances
- More...

MUNDA & PLOT INFORMATION

Munza Identification

Code Wise / Name Wise / Code Wise / Name Wise

District: [16] DAKSHIN 24 PARAGANA

Block: [13] KOLATA

Munza: [001] Bhamburhat

Option

Khatian Type: Normal Khatian Lease Khatian JTDT Khatian

Search By: Search By Khatian Search By Plot

Plot No.: [476]

Enter Captcha: A 3 W 9 Y

LIVE

(Live Data As On 08/05/2022,12:53:37)
CSIR No. (LL No.): 181

Plot No. কলতা নং	Classification বিভাগ	Total Area of the Plot (acres) মোট জমির পরিমাণ (একর)	Plot Area কলতার জমি
476	৪৭৬	0.081	

Munza No. কলতার নং	Owner Name স্বত্বাধিকারীর নাম	Father/Mother and Parent(s) পিতামহের নাম এবং পিতামহের নাম	Share ভাগ	Share Area (Acres) ভাগের পরিমাণ (একর)	Remarks মন্তব্য
476	বীরেন্দ্র কান্ত চৌধুরী	বীরেন্দ্র কান্ত চৌধুরী	0.500	0.041	কলতার
476	বীরেন্দ্র কান্ত চৌধুরী	বীরেন্দ্র কান্ত চৌধুরী	0.500	0.040	কলতার

(Content of this page is near exact replication of land record database maintained at the central server and in case of any formal errors in the content, viewers/users are advised to contact the concerned I.L.A. office for authentication.)

Get Started

- Home
- Privacy
- Know Land Records
- Site Map

About Us

- Administrative Setup
- ARFI
- LMTI
- Land Policy

Support

- FAQ (Help Topics)
- Help
- Terms
- Web Information Manager
(WebInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Terms Policy
- Feedback

Contact Address

9 Director of Land Records and Survey, 35, Survey Building,
Gopal Nagar Road, Kolkata-700027
C-18003456400
E:dlrweb@krra.gov.in



© 2014 Copyright

Contents Provided by L & LR, A & R & R Department, Govt. of West Bengal | Site Designed and Developed by **REG**
This website is best viewed in Mozilla Firefox 64 bits or above and 1366 x 768 Resolution
Site Last Updated on: 04/09/2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 575 /

Enter Captcha* 57 MQDM cap

VIEW

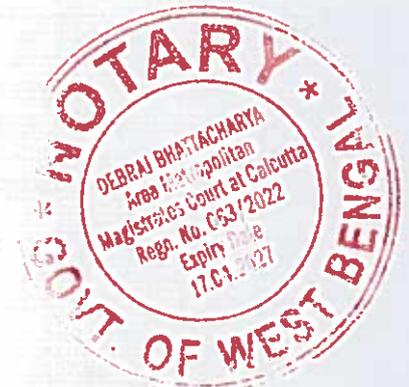
(Live Data As On 16/07/2025,19:09:44)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
575	Vastu	0.081	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/awami	Ansh	Ansh Parima	Dakhaldar	Manta
407	Vishwendra B Byakti	Dhirendra Na	0.5000	0.0410	Anumati	Nil- - Rema
761	Rai Harendra Byakti	Rai Surendra	0.5000	0.0400	Anumati	Nil- - Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

5/8/2019 12:54 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Address

CHANDER PASHA RD, LUGDA (PO) DIST: KOLKATA PIN: 700017



Search, Home, Query Search, Mobile Version, Know Your Property

KHATAN & PLOT INFORMATION

Muzra Identification

Code Wise / Name Wise, District: 116 DAKSHIN 24 PARGANA, Block: 122 Kakati, Mouza: 1001 Manojpota

Option

Khatian Type: Normal Khatian, Leave Khatian, FIDD Khatian, Search By Khatian, Search By Plot, Enter Captcha: EN Y4GT

LIVE

[Live Data As On 08/05/2019, 12:54:00]

Table with columns: Plot No, Classification, Total Area of the Plot (Acres), Plot Map, Plotter Name, Parent/Heir, Share, Share Area (Acres), Remarks

Content of this page is mere exact replication of land record database maintained at the central server and in case of any (actual errors) in the content, viewer(s) were advised to contact the concerned (L.R.) office for authentication.

Get Started

- Home, Top City, About Land Reforms, Site Map

About Us

- Administrative Setup, ARTI, LMTU, Land Policy

Support

- FAQ (help/Trac), Help, Forum, Web Information Manager, Web Information Manager

Legal

- Terms Of Use, Privacy Policy, Linking Policy, Feedback

Contact Address

Director of Land Reforms and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700017



© 2019 LRR&RR

Contents Provided by L & L R And R & R Department, Govt. of West Bengal | Site Designed and Developed by MRC





স্থান ও স্থানীয় সরকার এবং উন্নয়ন এবং পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpaktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

576 /

Enter Captcha*

N Y L M W X cap

VIEW

(Live Data As On 16/07/2025,19:10:05)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
576	Vastu	0.059	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
407	Vishwendra Na Byakti	Dhirendra Na	0.5001	0.0290	Anumati	Nil- Rema
761	Rai Harendra Byakti	Rai Surendra	0.5001	0.0300	Anumati	Nil- Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Land Reforms

09:00:12:54 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

ALORANGE PASSPORT | ALORANGE EUDOR | SCREEN READER FRIENDLY | Support from Google Fonts | Legal | Privacy

স্বত্বসম্পন্ন ভূমি পরিদপ্তর ও পুনর্বাসন বিভাগ
Land and Land Reforms and Refugee Relief and Rehabilitation Department

Search

Home

Know Your Property

Query Source

Public Grievance

Web Services

KHATAN & PLOT INFORMATION

Manza Identification

Code Wise / Name Wise: Code Wise Name Wise

District:

Block:

Manza:

Option

Khatian Type: Normal Khatian Lease Khatian FIITD Khatian

Search By Khatian Search By Plot

Plot No.:

Enter Catches:

VIEW

(Live Data As On 08/05/2022, 12:54:30)

Plot No. নথার নং	Classification শ্রেণি	Total Area of the Plot (Acres) মোট জমির পরিমাণ (একর)	Plot Area নথার জমি
59	৯৯	1.371	

Khatian No. নথার নং	Owner Name স্বত্বাধিকারীর নাম	Father/Hubb পিতা/হাভ		Share ভাগ	Share Area (Acres) ভাগের পরিমাণ (একর)	Remarks মন্তব্য
		পিতার নাম	হাভের নাম			
59	ব্রজেন চন্দ্র চৌধুরী	ব্রজেন চন্দ্র চৌধুরী		0.500	0.7460	Nil
59	ব্রজেন চন্দ্র চৌধুরী	ব্রজেন চন্দ্র চৌধুরী		0.500	0.7460	Nil

Information on this page is mere exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned B.L.O. (R) office for authentication.

Get Started	About Us	Support	Legal	Contact Address
Home	Administrative Setup	FAQ (help/Topic)	Terms Of Use	9 Director of Land Records and Survey, 31, Survey Bldg., Gopal Nagar Road, Kolkata-700017
Home	ARTI	Help	Privacy Policy	L1800456400
Know Land Reforms	LMTI	Forum	Linking Policy	☎ 033-25161000
Site Map	Land Policy	Web Information Manager (webInformationManager)	Feedback	✉ webinfo@prrml.gov.in



© 2018 Copyright

Contents Provided by L. & L.R. And R.R. & R. Department, Govt. of West Bengal | Site Designed and Developed by MCS
This website is best viewed in Mozilla Firefox 60.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04/09/2019 03:20 PM





পৃথিবী ও স্থানি মন্ত্রক এবং বঙ্গবন্ধু জাতি ও পুনর্বাসন মন্ত্রক
Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkala

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 587 /

Enter Captcha* U U D 7 K G cap

VIEW

(Live Data As On 16/07/2025,19:11:43)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
587	Rasta	1.571	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
407	Vishwendra N Byakti	Dhirendra Na	0.5001	0.7860	Nil	Nil
761	Rai Harendra Byakti	Rai Surendra	0.5001	0.7850	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

30/05/2022 12:55 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Home | About Us | Contact Us | Privacy Policy | Terms of Use | Feedback | Help

Search



- Home
- Know Your Property
- Query Search
- Public Notices
- More

KHATAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise * Code Wise Name Wise

District *

Block *

Mouza *

Option

Khatian Type * Normal Khatian Lease Khatian FIITD Khatian

Search By Khatian Search By Plot

Plot No. *

Enter Captcha *

View

LIVE

(Live Data As On 06/05/2022,12:54:57)
(জীবন সচিব হিসেবে) (০৬/০৫/২০২২, ১২:৫৪:৫৭)

Plot No. প্লট নং	Classification শ্রেণী	Total Area of the Plot (Acres) মুঠ প্লটের পরিমাণ (একর)	Plot Area প্লটের ক্ষেত্র
001	বন	0.012	

Khatian No. খতিয়ার নং	Owner Name সম্পত্তির মালিক	Particulars বিবরণ		Share ভাগ	Share Area (Acres) ভাগের পরিমাণ (একর)	Remarks মন্তব্য
		of কি	Share ভাগ			
001	বিহারদাস কৈশিক	বিহারদাস কৈশিক	0.503 0	0.0160		
002	হুম্মার হুসেইন কৈশিক	হুম্মার হুসেইন কৈশিক	0.500 0	0.0160		

Content of this page is for asset implication of land record database maintained at the central server and in case of any factual errors in the content, viewer(s) are advised to contact the concerned RL, LR or officer for authentication.

Get Started

- Home
- Know Your Property
- Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTT
- LMTC
- Land Policy

Support

- Faq (Help Topics)
- Help
- Forum
- Web Information Manager (webInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

Director of Land Records and Survey, 35, Survey Building,
Goyal Nagar Road, Kolkata-700027
T: 9830345640
E: dlrrwb@gmail.com



© 2018 Copyright

Content Provided by L. A. LR And R. R. & R. Department, Govt. of West Bengal | Site Design and Developed by **NIS**
This website is best view ed in Mozilla Firefox 46.0.3 or above and 1366 x 768 Resolution
Site Last Updated on : 04/09/2019 03:00 PM





পশ্চিম বঙ্গ সরকার এবং উন্নয়ন জমি ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.* 619 /

Enter Captcha* 6 S 5 Y J L cap

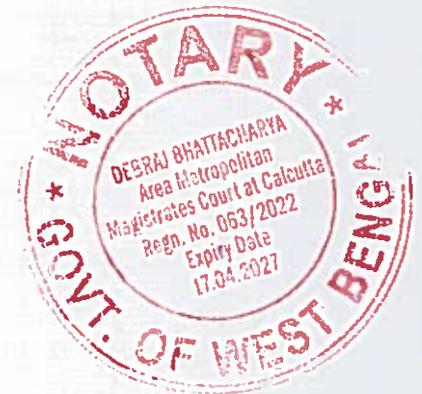
VIEW

(Live Data As On 16/07/2025,19:11:44)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
619	Vastu	0.032	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
407	Vishwendra N Byakti	Dhirendra Na	0.5001	0.0160	Nil	Nil- Rema
761	Rai Harendra Byakti	Rai Surendra	0.5001	0.0160	Nil	Nil- Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

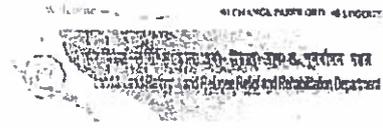
Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

08/05/2022 12:15 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT



- Home Services
- Know Your Property
- Query Search
- Public Grievance
- Magistrate Services

USER IDENTIFICATION INFORMATION

Magistrate Identification

Division:

Block:

Metric:

Option

Subek Dag->Hal Dag(LR Plat No.)

Hal Dag->Subek Dag(RS Plat No.)

Plat No.: 254

Enter Captcha: Q1 J U 3 U or

LIVE

(Live Data As On 08/05/2022, 12:14:35)
কলকাতা (J.L. No.2 00) মণ্ডল (P.S.): হিমগির

মণ্ডল ক্যাড নং
RS Plat No.

264
264
266
266
268
268

মণ্ডল ক্যাড নং
LR Plat No.

40
319
322
323
323
324

This system is a near exact replication of land record database collocated at the central server and in case of any factual errors in the content, viewer(s) is/are advised to contact the concerned H.O. office for authentication.

Get Started

- Home
- Home
- About Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTC
- Land Policy

Support

- FAQ (Only Topics)
- Help
- Forum
- Web Information Manager (webformmailmanager)

Legal

- Terms of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

Director of Land Records and Survey, 35, Survey Building,
Goyal Nagar Road, Kolkata-700027
T: 03314344003
E: dsrwb@qpsnl.com



© 2018 Copyright

Contents Provided by L. & LR And R.R. & R. Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution
Site Last Updated on 04/09/2019 01:20 PM





ভূমি ও ভূমি সংস্কার এবং উদ্ধারিত গ্রাম ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

 Revenue Court Case Management System (RCCMS)

 Citizen Services

 Know Your Property

 Query Search

 Public Grievance

 Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
 Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 268 /

Enter Captcha*

XK LSLI cap

VIEW

LIVE

(Live Data As On 16/07/2025,11:06:35)

জে.এন নং (J.L.No.): 001 থানা (P.S.): তিনজলা



সাবেক দাগ নং
RS PlotNo.

হাল দাগে নং
LR PlotNo.

সাবেক দাগ নং RS PlotNo.	হাল দাগে নং LR PlotNo.
268	40
268	519
268	532
268	533
268	538

- 86 -

5/8/2022, 12:16 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

[Home](#)
[About Us](#)
[Services](#)
[Contact Us](#)
[Feedback](#)

[Home](#)
[About Us](#)
[Services](#)
[Contact Us](#)
[Feedback](#)

[Home](#)
[About Us](#)
[Services](#)
[Contact Us](#)
[Feedback](#)

RS - LR PLOT INFORMATION

Mouza Identification

District:

 Block:

 Mouza:

Option:

Subek Dag > Hal Dag (LR Plot No.)

Hal Dag > Subek Dag (RS Plot No.)

LIVE

Plot No.: 268

Enter Captcha:

VIEW

(Live Data As On 08/05/2022,12:14:35)
কর্তৃপক্ষ (L.L.No.): 001 নম্বর (P.S.): কলকাতা

সাবক দাগ নং RS Plot No.	হাল দাগ নং LR Plot No.
268	338
268	339
268	341
268	342
268	347
...	...

Content of this page is near exact replication of land record database calibrated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned (L.L.R) office for authentication.

Get Started

- [Home](#)
- [Profile](#)
- [About Land Records](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [LMTC](#)
- [Land Policy](#)

Support

- [FAQ \(Frequently Asked Questions\)](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager \(webInformationManager\)](#)

Legal

- [Terms Of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

9 Director of Land Records and Survey, 35, Survey Building,
 Grand Master Road, Kolkata-700027
 T: 033-2556670
 E: dlrcw@rajmahal.com



© 2018 Copyright

Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by NIR
 This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution
 Site Last Updated on : 04/19/2019 03:00 PM





ভূমি ও ভূমি সংস্কার এবং উদ্বাস্তু ত্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Revenue Court Case Management System (RCCMS)
- Citizen Services
- Know Your Property
- Query Search
- Public Grievance
- Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
- Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 268 /

Enter Captcha*

X K L S L I cap

VIEW

LIVE

(Live Data As On 16/07/2025,11:06:35)*

জে.এন.নং (J.L.No.): 001 থানা (P.S.): তিলজলা



সাবেক দাগ নং RS PlotNo.	হাল দাগ নং LR PlotNo.
208	538
268	539
268	541
268	542
268	545
268	546

5/8/22 12:15 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASSWORD | LOGOUT | PROFILE | SEARCH | REGISTER | LOGIN | HOME | CONTACT US

Search



- Home
- Home
- Home
- Home
- Home

RS - LR PLOT INFORMATION

Mapta Identification

Division*
[16] DAKSHIN 24 BARGANA

Block*
[10] KOLKATA

Muzza*
[001] HEMBOGHATA

Option

Subek Dag->Hal Dag(LR Plot No.) Hal Dag->Subek Dag(RS Plot No.)

Plot No. : 345

Enter Captcha*

OLJUSU

VLR

LJUT

(Live Date As On 08/05/2022,12:14:35)
ক্রমিক (L.L.No.) 001 খাম (P.S.) বিমান

সাক্ষর নাম নং	SR Plot No.
345	345
346	346
347	347
348	348
349	349
350	350
351	351
352	352

সাক্ষর নাম নং	LR Plot No.
345	345
346	346
347	347
348	348
349	349
350	350
351	351
352	352

Content of this page is mere exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) herein advised to contact the concerned H.O./LHO office for authentication.

Get Started

- Home
- Home
- Area Land Records
- Site Map

About Us

- Administrative Setup
- ARFI
- LARFI
- Land Policy

Support

- FAQ (help Topics)
- Help
- Forum
- Web Information Manager (Web Information Manager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Director of Land Records and Survey, 11, Survey Building,
Gopal Nagar Road, Kolkata-700027
T: 11001456600
E: lrweb@pmail.com



© 2014 Copyright

Contents Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by MRC
This website is best viewed in Mozilla Firefox 64.0.3 or above and 1366 x 768 Resolution
Site Last Updated on : 04/09/2019 03:00 PM





ভূমি ও ভূমি সংস্কার এবং উদ্ধারিত ব্রাহ্মণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

 Revenue Court Case Management System (RCCMS)

 Citizen Services

 Know Your Property

 Query Search

 Public Grievance

 Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
 Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 268 /

Enter Captcha*

X K L S L I cap

VIEW

LIVE

(Live Data As On 16/07/2025,11:06:35)

জে.এন নং (J.L.No.): 001 থানা (P.S.): তিনজলা



সাবেক দাগ নং RS PlotNo.	নতুন দাগ নং LR PlotNo.
268	547
268	550
268	551
268	552
268	556



ভূমি ও ভূমি সংস্কার এবং উদ্ধার ত্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Revenue Court Case Management System (RCCMS)
- Citizen Services
- Know Your Property
- Query Search
- Public Grievance
- Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
- Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.* 268 /

Enter Captcha*

X K L S L I cap

VIEW

LIVE

(Live Data As On 16/07/2025,11:06:35)

জে.এন নং (J.L.No.): 001 থানা (P.S.): তিনজলা



সাবেক দাগ নং RS PlotNo.	হাল দাগ নং LR PlotNo.
268	557
268	558
268	559
268	560
268	565

~~88~~

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

FORGOT PASSWORD | LOGIN | REGISTER | SEARCH

Search



- Home
- Know Your Property
- Query Search
- Public Services
- Web Services

RS - LR PLOT INFORMATION

Miniza Identification

Block:

Block:

Miniza:

Option

Subek Deg > Hal Deg (LR Plot No.)

LIVE

Plot No.:

Enter Captcha:

Q L J U S U

VIEW

(Live Data As On 08/05/2022, 12:14:35)
URL: [http://www.lrra.gov.in](#)

RS Plot No.

268

268

268

268

268

268

LR Plot No.

556

557

556

559

560

561

565
566

Content of this page is near exact replication of land record database maintained at the central server and in case of any factual error(s) in the content, view(s) users are advised to contact the concerned (R.L.L.) office for authentication.

Get Started

- Home
- Know Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTC
- Land Policy

Support

- FAQ (help Topics)
- Help
- Forum
- Web Information Manager (Web Information Manager)

Legal

- Terms of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Division of Land Records and Survey, 35, Survey Bunkery,
 Uday Nagar Road, Kolkata-700027
 Phone: 033-23560001
 Email: dlrra@kolkata.gov.in



© 2019 Copyright

Contents Provided by L & LR And R R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04-09-2019 03:00 PM





ভূমি ও ভূমি সংস্কার এবং উদ্ধার ত্রাণ ও পুনর্বাসন দপ্তর

Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Revenue Court Case Management System (RCCMS)
- Citizen Services
- Know Your Property
- Query Search
- Public Grievance
- Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Option:

- Sabek Dag → Hal Dag (LR Plot No.)
- Hal Dag → Sabek Dag (RS Plot No.)

Plot No.* 268 /

Enter Captcha* XKLSLI cap

VIEW

LIVE

(Live Data As On 16/07/2025, 11:06:35)

জে.এন.নং (J.L.No.): 001 খানা (P.S.): তিলজলা



সাবেক দাগ নং RS PlotNo.	হাল দাগ নং LR PlotNo.
268	558
268	559
268	560
268	565
268	566

KHATA & PLOT INFORMATION

Shweta Identification

Late Khata / Name Khata
 Code Khata
 Name Khata

District:

Block:

Mouza:

Option

Khata Type: Normal Khata Lease Khata FHTD Khata

Search By Khata Search By Plot

Plot No.:

Enter Captcha: **A K K U 5 2**

LIVE

(Live Data As On 08/05/2022 11:27:21)
 (জীবন তথ্য) (Real Time) (সর্বশেষ পড়া) (সিআই)

Plot No. কোটা নং	Classification বিভাগ	Total Area of the Plot(Acres) মোট জমি (একর)	7th Map সাতম নম্বর
40	৩৫৫	21.9	

Share No. শেয়ার নং	Share Name শেয়ার নাম	Factor/Code of Plot/Share ফ্যাক্টর/কোড প্লট/শেয়ার	Share জমি	Share Area(Acres) জমি পরিমাণ(একর)	Remarks মন্তব্য
1	স্বামী কৃষ্ণ সে	৭৩১৭ ৭৩	0.00 74	0.1600	Nil
2	স্বামী কৃষ্ণ সে	৭৩১৭ ৭৩	0.43 ৪৩	০.৬০০০	Nil
101	স্বামী কৃষ্ণ সে	৭৩১৭ ৭৩	0.00 74	0.1600	Nil

Content of this page is a new exact replication of land record data base collected at the central server and in case of any factual error(s) in the record, viewer(s) where advised to contact the concern of DLSD, RU office for rectification.

- Get Started**
Home
Profile
About Land Records
Site Map
- About Us**
Administrative Setup
ARTI
LMTC
Land Policy
- Support**
FAQ (Faq/Tips)
Help
Forum
Web Information Manager
(webInformationManager)
- Legal**
Terms Of Use
Privacy Policy
Linking Policy
Feedback
- Contact Address**
9 Director of Land Records and Survey, 31, Survey Building,
Cephal Nagar Road, Kolkata-700027
T: 18001428400
E: dlsvwb@gmail.com



© 2019 Copyright
 Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by





ভূমি ও ভূমি সংস্কার এবং উন্নয়ন মন্ত্রণালয় ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoklan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 40 /

Enter Captcha* XI HWPJ cap

VIEW

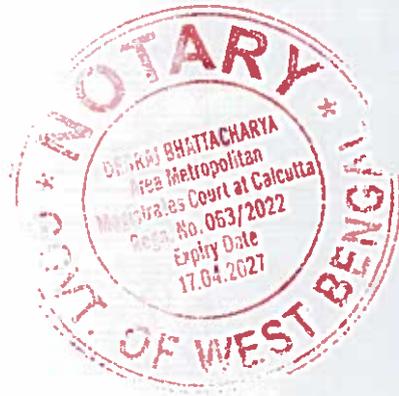
(Live Data As On 16/07/2025,19:50:43)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
40	Bhedi	21.9	Click Here

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
8	Ajay Kumar Byakti	Satish Chand	0.007	0.1600	Nil	Nil- Rema
35	Afistal Trasti Or westoenga Byakti		0.438	9.6000	Nil	Nil- Rema
130	Krishna Char	Satish Chand	0.007	0.1600	Nil	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

XI -

4:22:10 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Logout

CHANGE PASSWORD | LOGOFF | LOGIN | SCREEN LOCKER | HELP

Search



- [Citizen Services](#)
- [Know Your Property](#)
- [Query Search](#)
- [Links](#)

KHATAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise Code Wise Name Wise

District: [16] DAKSHIN 24 PARGANA

Block: [7] MUKHOPADHYAY

Mouza: [03] Namdevman

Option

Khatian Type: Normal Khatian Lease Khatian FIFTD Khatian

Search By Khatian Search By Plot

Plot No.: 58

Enter Capital: XM 4 CY 7

VIEW

LIVE

(Live Data As On 08/05/2022, 12:39:45)

Plot No. (শ্রীঃ)	Classification (শ্রেণী)	Total Area of the Plot (Acres) মোট ক্ষেত্র (বর্গ একর)	Plot Area ক্ষেত্র
58	৩৩	0.421	

Share No. (স্বত্বঃ নং)	Owner Name স্বত্বাধিকারীর নাম	Father/Incho ad পিতা/উচ্চ	Share ভাগ	Share Area(Acres) ভাগের ক্ষেত্র (বর্গ একর)	Remarks টীকা
10	সুপ্রিয়দেব সুপ্রিয়দেব		0.04 70	0.0200	NA
32	সুপ্রিয়দেব সুপ্রিয়দেব	সুপ্রিয়দেব	0.31 37	0.0900	NA
40	সুপ্রিয়দেব সুপ্রিয়দেব	সুপ্রিয়দেব সুপ্রিয়দেব	0.28 50	0.1200	NA

Content of this page is mere exact replication of land record database maintained at the central server and in case of any factual errors in the content, viewer(s) were advised to contact the concerned H.E. office for authentication.

Get Started

- [Home](#)
- [FAQ](#)
- [Annual Land Reforms](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [LMTC](#)
- [Land Policy](#)

Support

- [FAQ \(Help Topics\)](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager](#)
(webinf@landreform.gov.in)

Legal

- [Terms Of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

Director of Land Records and Survey, 33, Survey Building,
Gopal Nagar Road, Kolkata-700027
T: 14003456400
E: dlrs@landreform.gov.in



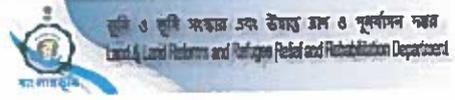
© 2018 Copyright

Contents Provided by L & LR And R.R & R Department, Govt. of West Bengal | Site Designed and Developed by [Logo]

This website is best viewed at Mozilla Firefox 65 or above and 1366 x 768 Resolution

Site Last Updated on 04/04/2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: *
[16 | SOUTH 24 PARGANAS]

Block: *
[30 | Kolkata]

Mouza: *
[001 | Nimokpoktan]

Choose Your Language:
[English]

Option: **LIVE**

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 519 / []

Enter Captcha* [] 8 U B Y A F cap

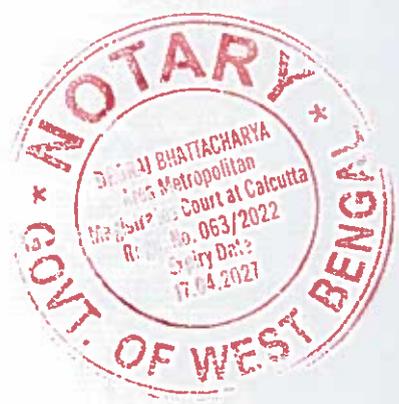
[VIEW]

(Live Data As On 16/07/2025,19:16:10)

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
519	Vastu	0.421	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
35	Afisial Trasti Or Byakti	Or westoenga	0.0471	0.0200	Nil	Nil-Rema
122	Kulada Rasu Byakti	Kola Chand F	0.213	0.0900	Nil	Nil-Rema
436	Bharat Chant	Gurudas Kun	0.2851	0.1200	Nil	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

5/5/22, 1:00 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

92

Change Password | Logout (5/5/2022) | Screen Reader Access | Search



- [Citizen Services](#)
- [Know Your Property](#)
- [Query Search](#)
- [Public Functions](#)
- [More Services](#)

KHATAN & PLOT INFORMATION

Meera Identification

Code Wise / Name Wise * Code Wise Name Wise

District:

Block:

Mouza:

Option

Khatian Type * Normal Khatian Lease Khatian FIITD Khatian

Search By Khatian Search By Plot

Plot No. : 482

Enter Caption: FN GK 8 L car

VIEW

LIVE

(Live Data As On 08/05/2022 1:10:13)
কোন ক্র. নং (S.L. No.)/নং (P.L. No.)

Plot No. প্লট নং	Classification শ্রেণী	Total Area of the Plot (Acres) মোট প্লটের ক্ষেত্র (একর)	Plot Map প্লটের মানচিত্র
482	ভাড়া	0.878	

Khatian No. কহাতি নং	Owner Name স্বামীর নাম	Father/Fluka of Plot/প্লটের	Share অংশ	Share Area (Acres) অংশের ক্ষেত্র (একর)	Remarks মন্তব্য
31	অমিত্যাক সুদিত কল ও বেঙ্গল		0.064 2	0.0650	NA
400	সুভদ্রা কল সুভদ্রা	সুভদ্রা কল সুভদ্রা	0.467 9	0.0360	NA
51	সব সুভদ্রা কল সুভদ্রা	সব সুভদ্রা কল সুভদ্রা	0.467 9	0.0378	NA

Content of this page is near exact replication of land record database collected at the central server and in case of any (actual errors) in the content, viewer(s) were advised to contact the concerned P.L./S.L office for authentication.

Get Started

- [Home](#)
- [FAQs](#)
- [Online Land Return](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [LMTI](#)
- [Land Policy](#)

Support

- [FAQ \(Help-Tips\)](#)
- [Help](#)
- [Forum](#)
- [Web-Information Manual
\(webInformationManual\)](#)

Legal

- [Terms of Use](#)
- [Privacy Policy](#)
- [License Policy](#)
- [Feedback](#)

Contact Address

P Director of Land Records and Survey, 33, Survey Building,
Gopal Nagar Road, Kolkata-700027
☎ 11001458400
✉ D37web@ymail.com



© 2018 Copyright

Content Provided by L & LR And R R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 56.0.3 or above and 1366 x 768 Resolution

Site Last Updated on : 04/09/2018 03:00 PM





পূমি ও পূমি সত্বেৰ প্ৰব কয়লু জাৰ ও পূৰ্বানন পৰ
Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:

[16] SOUTH 24 PARGANAS

Block:

[30] Kolkata

Mouza:

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 532 /

Enter Captcha* R 9 J B 7 G cap

VIEW

(Live Data As On 16/07/2025,19:16:27)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
532	Dangga	0.078	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
35	Afsial Trastu Or westbengal Byakti		0.064	0.0050	Nil	Nil
407	Vishwendra D Dhirendra Na Byakti		0.467	0.0360	Nil	Nil
761	Rai Harendra Rai Surendra Byakti		0.467	0.0370	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRD office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

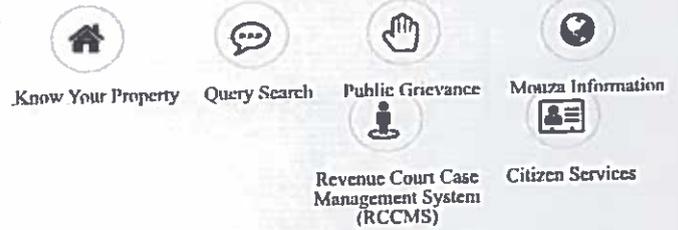
- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726



পৃথিবী ও মানব মজাদার এক উন্নয়ন প্রদায়ক ক্ষমতা
Land, Land Reforms and Refugee Relief and Rehabilitation Department



KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

533

Enter Captcha*

G 2 SYUU cap

VIEW

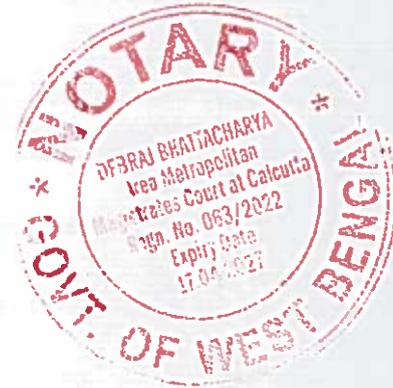
(Live Data As On 17/07/2025,10:56:35)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Parلمان(ekar)	Dager Myap
533	Vastu	0.118	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parমান	Dakhaldar	Manta
35	Afisial Trasti Or westbenga Byakti		0.491	0.0580	Anumati	Nil- Rema
407	Vishwendra I Dhirendra Ni Byakti		0.254	0.0300	Anumati	Nil- Rema
761	Rai Harendra Rai Surendra		0.254	0.0300	Anumati	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726



ভূমি ও ভূমি সংস্কার এবং উন্নয়ন মন্ত্রণালয়
Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:* [16] SOUTH 24 PARGANAS

Block:* [30] Kokala

Mouza:* [001] Nilmokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 538 /

Enter Captcha* A I A Z 6 F cap

VIEW

(Live Data As On 16/07/2025,19:17:24)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
538	Vastu	0.064	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or westoenga Byakti		0.375	0.0240	Nil	Nil-Rema
407	Vishwendra l Dhirendra Nr Byakti		0.312	0.0200	Nil	Nil-Rema
761	Rai Harendra Rai Surendra		0.312	0.0200	Nil	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

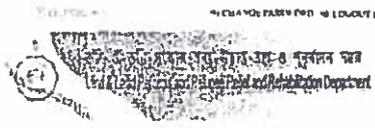
Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

85

5/8/22 1:01 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT



Navigation menu with links: Citizen Services, Know Your Property, Query Search, Public Grievance, etc.

KHATA & PLOT INFORMATION

Mooza Identification

Form for Mooza Identification with fields for District, Block, and Mouza.

Option

Form for Option with fields for Khatian Type, Search By, Plot No., and Enter Catchment.

LIVE

(Live Data As On 08/05/2022 13:01:36)

Table with columns: Plot No., Plot Area, Total Area of the Plot, Share Area, etc.

Content of this page is near exact replication of land record database collected at the central server and in case of any factual error(s) in the content, view(s) where advised to contact the concerned B.L.A./R.O office for authentication.

Footer navigation links: Get Started, About Us, Support, Legal, Contact Address.



© 2018 Copyright. Content Provided by L & LR And R, R & R Department, Govt. of West Bengal | Site Designed and Developed by NRC. This website is best viewed in Mozilla Firefox 68.0.3 or above and 1366 x 768 Resolution. Site Last Updated on : 24/09/2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:* [16] SOUTH 24 PARGANAS

Block:* [30] Kolkata

Mouza:* [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 539 /

Enter Captcha* Z 4 8 K E 3 cap

VIEW

(Live Data As On 16/07/2025,19:19:38)
J.I No 001 Thana Tiljala

Dag No	Shreal	Zamlr Muat Pariman(ekar)	Dager Myap
539	Vastu	0.064	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or Byakti	westoenga	0.609	0.0390	Anumati	Nil-Rema
407	Vishwendra I Dhirendra N Byakti		0.195	0.0120	Anumati	Nil-Rema
761	Rai Harendra Rai Surendra		0.195	0.0130	Anumati	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

- 86 -

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT



- Citizen Services
- Know Your Property
- Query Search
- Public Information
- ...

KHATTAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise * Code Wise Name Wise

Distric:

Block:

Mouza:

Option

Khattan Type * Normal Khattan Lease Khattan FHTD Khattan

Search By Khattan Search By Plot

Plot No. : 541

Enter Capital: LD IZAC ৳

NT%

LIVE

(Live Data As On 08/05/2022, 13:02:00)

Plot No.	Classification	Total Area of the Plot (Acres)	Plot Area
541	NT	0.074	

Khattan No.	Owner Name	Father/Name	Share	Share Area(Acres)	Remarks
30	অভিযুক্ত সুদেব কুমার বন্দ্যোপাধ্যায়	শিবস্বামী	1.000	0.0740	স্বত্বাধি

Content of this page is best exact replication of land record database collocated at the central server and in case of any factual errors in the content, view(s) here advised to contact the concerned (L & LR) office for authentication.

Get Started

- Home
- WebSite
- About Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTL
- Land Policy

Support

- FAQ (Frequently Asked Questions)
- Help
- Forum
- Web Information Manager (webInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Director of Land Records and Survey, 35, Survey Building,
Gopal Nagar Road, Kolkata-700027
T: 18003456601
E: dlrweb@rediffmail.com



© 2018 Copyright

Contents Provided by L & LR And R & R Department, Govt of West Bengal | Site Designed and Developed by [Logo]

This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04-09-2019 03:00 PM





পূঁচি ও পূঁচি সঙ্কলন এক উন্নয়ন প্রকল্প ও পুনর্বাসন স্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:

[16] SOUTH 24 PARGANAS

Block:

[30] Kolkata

Mouza:

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 541 /

Enter Captcha* 9 7 A U 2 P cap

VIEW

(Live Data As On 16/07/2025,19:20:08)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
541	Rasta	0.074	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
35	Afisial Trasti Or westwengat Byakti	Or westwengat	1.0001	0.0740	Anumati	Nil-Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

5/8/22 1:02 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

[Home](#) | [CONTACT US](#) | [ABOUT US](#) | [SCREEN READABLE ACCESS](#) | [Help](#) | [Feedback](#) | [Search](#)



KHATA & PLOT INFORMATION

Muniza Identification

Code Wise / Name Wise * Code Wise Name Wise

District:

 Block:

 Mouza:

Option

Khatian Type: Normal Khatian Lease Khatian FIITD Khatian

Search By Khatian Search By Plot

Plot No.:

Enter Captcha:

[VIEW](#)

LIVE

(Live Data As On 08/05/2022, 13:02:25)
DLSP No. (J.L. No.) (H. No.) (P.S. No.) (Mouza No.)

Plot No. নাম্বার	Classification বিভাগ	Total Area of the Plot (Acres) মোট মোট প্লটের ক্ষেত্র	Plot Size প্লটের মাপ
	বাং	0.049	

Khatian No. কিছান নং	Order Number ক্রমিক নং	Order/Share of খতিয়া/ভাগ	Share ভাগ	Share Area (Acres) ভাগের পরিমাণ (ক্ষেত্র)	Remarks মন্তব্য
1	জমিদার স্বত্ব সংক্রান্ত কর্তৃত্ব	1.000	0	0.049	ভূমি

(Content of this page is near exact replication of land record database collected at the central server and in case of any factual errors) in the record, viewer(s) please advised to contact the concerned D.L.A. (R) office for authentication.

Get Started

- [Home](#)
- [Help](#)
- [Home Land Reforms](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [LARC](#)
- [Land Policy](#)

Support

- [FAQ/Help Topics](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager
\(webinformationmanager\)](#)

Legal

- [Terms Of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

Director of Land Records and Survey, 33, Survey Building,
 Goyal Nagar Road, Kolkata-700027
 T: 8001456600
 E: dlswb@gmail.com

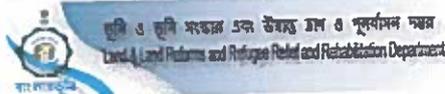


© 2018 Copyright

Contents Provided by L & LR, AAR & R & R Department, Govt. of West Bengal | Site Designed and Developed by 

This website is best viewed in Mozilla Firefox 64 B.S. or above and 1366 x 768 Resolution
Site Last Updated on - 04/09/2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 542 /

Enter Captcha* UV H H Z G cap

VIEW

(Live Data As On 16/07/2025,19:23:21)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Most Partman(ekar)	Dager Myap
542	Vastu	0.069	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti Or westbengal Byakti	Or westbengal	1.0001	0.0690	Anumati	Nil-Remu



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

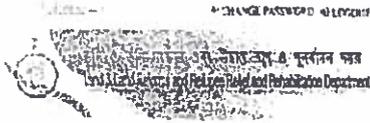
Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

08/05/2022 11:03 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT



KHATAN & PLOT INFORMATION

Map Identification

Code Wise / Name Wise * Code Wise Name Wise

District:

 Block:

 Muzza:

Option

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.: * 44

Enter Contch#: K 5 1 G 9 1

VIEW

LIVE

(Live Data As On 08/05/2022, 11:02:53)

Plot No. প্লট নং	Classification শ্রেণী	Total Area of the Plot(Acre) মুঠ মোট এলাকা(একর)	Plot Map প্লট মানচিত্র
44	মজ	0.064	

Khatian No. কিছান নং	Owner Name স্বামীর নাম	Father/Share or শিরদারী	Share ভাগ	Share Area(Acre) ভাগ এলাকা(একর)	Remarks মন্তব্য
1	অমিত কুমার সিং	সিং	1.000	0.0660	স্বত্ব

Content of this page is near exact replication of land record database maintained at the control center and in case of any factual errors in the content, viewer(s) are advised to contact the concerned D.L.O. for further clarification.

Get Started

- [Home](#)
- [About Us](#)
- [Know Land Reforms](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [LMTU](#)
- [Land Policy](#)

Support

- [FAQ \(helpTopic\)](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager \(webInformationManager\)](#)

Legal

- [Terms Of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

Director of Land Records and Survey, Lt. Survey Building,
 Gopal Nagar Road, Kolkata-700027
 T: 033-2454400
 E: dlro@wb.gov.in



© 2014 Copyright

Contents Provided by L & LR And R & R Department, Govt. of West Bengal (Site Designed and Developed by [L&R](#))

This website is best viewed in Mozilla Firefox (64.0.3) or Chrome and 1366 x 768 Resolution
Site Last Updated on : 04/09/2019 10:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:* [16] SOUTH 24 PARGANAS

Block:* [30] Kolkata

Mouza:* [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHITD Khatian

Search By Khatian Search By Plot

Plot No.* 545 /

Enter Captcha* R R Q X 9 P cap

VIEW

(Live Data As On 16/07/2025,19:24:05)
J.I No 001 Thana Tiljala

Dag No	Shreni	Zamlr Muat Pariman(ekar)	Dager Myap
545	Vastu	0.066	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trastu Or westpangat Byakti	Or westpangat	1.0001	0.0660	Anumati	Nil-Rema



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

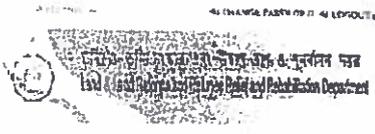
Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

5.8.2019 1:03 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

9A



Search

Citizen Services Know Your Property Query Search Public Information More Services

KHATAN & PLOT INFORMATION

Misra Identification

Code Wise / Name Wise Code Wise Name Wise

District: [18] DAKSHIN 24 PARGANA

Block: [33] Mokha

Misra: [001] Misra

Option

Khatian Type: Normal Khatian Lease Khatian FIITD Khatian

Search By Khatian Search By Plot

Plot No.: 446

Enter Captcha: RW 427H

VIEW

LIVE

[Live Data As On 08/05/2019 13:03:20]

Plot No.	Classification	Total Area of the Plot (sqm)	Plot Area
446	Other	0.07	

Plot No.	Owner Name	Share %	Share Area (Arre)	Remarks
446	অসিতা দেবী	100	0.07	Plot

Content of this page is here exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) were advised to contact the concerned H.O. for authentication.

Get Started | About Us | Support | Legal | Contact Address

Administrative Setup | Administrative Setup | Administrative Setup | Administrative Setup | Administrative Setup

FAQ (Frequently Asked Questions) | Terms Of Use | 9 Director of Land Records and Survey, Survey Building, Central Nagar Road, Kolkata-700027

Help | Privacy Policy | 18003456400

Forum | Linking Policy | Email: dlr@dlr.gov.in

Web Intertourism Manager | Feedback



© 2019 Copyright

Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by [NCC](#)

This website is best viewed in Mozilla Firefox 64 bit or above and 1366 x 768 Resolution

Site Last Updated on: 04/02/2019 03:00 PM





পূমি ও পূমি সংকর এর উন্নয়ন প্রাণ ও পূর্বসম্মত নগর
Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:* [16] SOUTH 24 PARGANAS

Block:* [30] Kolkata

Mouza:* [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 546 /

Enter Captcha* 5 V B M 9 C cap

VIEW

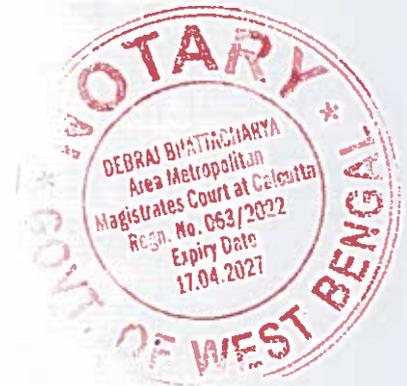
(Live Data As On 16/07/2025,19:25:49)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Partman(ekar)	Dager Myap
546	Dangga	0.071	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimai	Dakhaldar	Manta
35	Afisial Trasti Or wesuengai Byaku		1.0001	0.0710	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Hclp
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

- 100 -

8/5/22 12:41 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

MANAGE PAPER/FILED | LOGOUT (LOGOUT) | SCREEN READERS ACCESS | (To copy all items, click on the download icon) | Search

Home
 My Profile
 My Property
 Query Search
 Public Certificate
 My Account



KHATAN & PLOT INFORMATION

Map/Map Identification

Code Wise / Name Wise: Code Wise Name Wise

District:

Block:

Mouza:

Options

Khata Type: Normal Khata Lease Khata JTLD Khata

Search By Khata Search By Plot

Plot No.:

Enter Captcha: **S B J B F T**

LIVE

Map Data As On 08/05/2022 12:41:20

Plot No. খতা নং	Classification শ্রেণী	Total Area of the Plot (Acres) মুঠির মোট পরিমাণ (একর)	Plot Map খতের মানচিত্র
147	NT	0.116	

Khata No. খতা নং	Owner Name স্বত্বাধিকারীর নাম	Father/Name of Purchaser পরিচয়কারী	Share অংশ	Share Area(Acres) অংশ পরিমাণ(একর)	Remarks মন্তব্য
147	স্বত্বাধিকারী স্বত্বাধিকারী স্বত্বাধিকারী		0.131 1	0.0150	No
147	স্বত্বাধিকারী স্বত্বাধিকারী	স্বত্বাধিকারী স্বত্বাধিকারী	0.131 1	0.0150	No

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual errors (in the content, vizwants) here advised to contact the concerned B.L.A./R.O. office for authentication.

Get Started

- Home
- Profile
- Apply Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTC
- Land Policy

Support

- FAQ (help/faq)
- Help
- Forum
- Web Information Manager
(webinformationmanagers)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Director of Land Reforms and Survey, 35, Survey Building
Udipal Nagar Road, Kolkata-700027
☎ 1600345600
✉ dlrrwb@govt.in



© 2014 Copyright
Contents Provided by L.A.L.R. And R.R. & R. Department, Govt. of West Bengal | Site Designed and Developed by [Logo]
This website is best viewed in Mozilla Firefox 64.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04/07/2019 03:10 PM





ভূমি ও স্থান সংস্কার এবং উন্নয়ন, প্রশাসন ও পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

547 /

Enter Captcha*

X B F S D R cap

VIEW

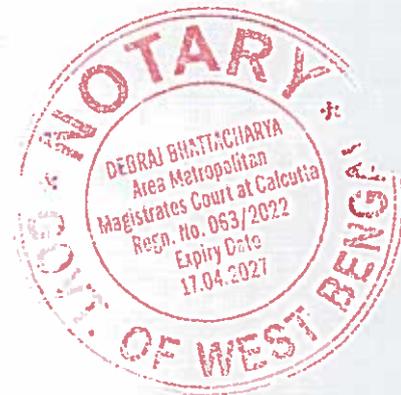
(Live Data As On 16/07/2025,19:32:40)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
547	Rasta	0.116	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
35	Afisial Trasti Or Byakti	vesuengai	0.7331	0.0850	Nil	Nil
407	Vishwendra N Byakti	Dhirendra Na	0.133	0.0150	Nil	Nil
761	Rai Harendra Byakti	Rai Surendra	0.133	0.0160	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

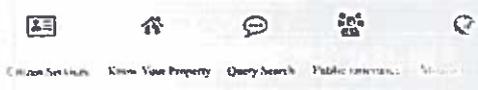
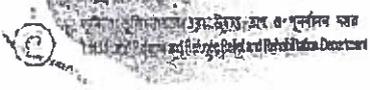
033-2479-5726

~~XI~~

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

8:22:10 PM

Home | About Us | Contact Us | Privacy Policy | Terms of Use | Feedback | Search



KHATAN & PLOT INFORMATION

Muata Identification

Code Wise / Name Wise * Code Wise Name Wise

Block:

Block:

Muata:

Option

Khatian Type: * Normal Khatian Lease Khatian FITD Khatian

Search By Khatian Search By Plot

Plot No. *

Enter Captcha *

VIEW

LIVE

Record Not Found !!!!

Content of this page is near exact replication of land record database maintained at the control office and in case of any factual error(s) in the content, viewer(s) please advised to contact the concerned H.L.A.I. office for authentication.

Get Started

- Home
- FAQ
- Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTC
- Land Policy

Support

- FAQ (help Topics)
- Help
- Forum
- Web Information Manager (webinformationmanager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

Director of Land Reforms and Survey, 35, Survey Building,
Gopal Nagar Road, Kolkata-700027
T: 033-24544221
E: dlrowb@gmail.com



© 2014 Copyright

Contents Provided by L & LR And R R & R h Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 64.0.3 or Chrome and 1366 x 768 Resolution

Site Last Updated on: 04/10/2019 03:07 PM



SCREEN READER ACCESS

(/BanglarBhumi/BengaliFonts/bengali_fonts.rar)



Search

CHANGE PASSWORD LOGOUT (LOGOUT)

Welcome -> ASIS DUTTA



- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 550 /

Enter Captcha* 8 K 8 E 9 S cap

VIEW

Record Not Found !!!!

Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.



Get Started

- Home
- Profile
- About Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTC
- Land Policy

Support

- FAQ (helpTopic)
- Help
- Forum
- Web Information Manager (webInformationManager)

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
 033-2479-5726
 dlrswb.grievancecell@gmail.com
 dlrswb@gmail.com



© 2018 Copyright DLRS

Contents Provided by L & LR And R R & R Department, Govt. of West Bengal. | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution

Site Last Updated on : 20/09/2024 05.30 PM

- 102 -

5/8/22, 1:10 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

[CHANGE PASSWORD](#) | [LOGOUT](#) | [LOGOUT](#) | [SCREEN READERS](#) | [Accessibility](#) | [Help](#) | [Feedback](#) | [Search](#)

[Home](#) | [About Us](#) | [Services](#) | [Contact Us](#) | [Privacy Policy](#) | [Terms of Use](#)

KHATAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: Code Wise Name Wise

Division:

Block:

Mouza:

Option

Khatian Type: Normal Khatian Lease Khatian FIFTH Khatian

Search By Khatian Search By Plot

Plot No.:

Enter Captcha:

[VIEW](#)

LIVE

(Live Data As On 08/05/2022, 13:09:35)
(সর্বশেষ (L.L.R.R) ডাটা (P.S.) বিবরণ)

Plot No. কর্তা নং	Classification বিভাগ	Total Area of the Plot(Acre) মোট জমি পরিমাণ(একর)	Plot Map কর্তা মানচিত্র
	জমি	0.069	

Share No. স্বত্ব নং	Share Name স্বত্ব নাম	Share ভাগ	Share Area(Acre) স্বত্ব পরিমাণ(একর)	Remarks মন্তব্য
	অধিবাস স্বত্ব অংশ বিশেষত্ব	1.000	0.0690	Nil

Content of this page is near exact replication of land record database collected at the central server and in case of any factual errors in the content, viewer(s) is/are advised to contact the concerned D.L.R.I. office for substantiation.

Get Started

- [Home](#)
- [About Us](#)
- [Land Reforms](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [LARTI](#)
- [Land Policy](#)

Support

- [FAQ \(frequently Asked Questions\)](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager](#)
(webInformationManager)

Legal

- [Terms Of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

Director of Land Records and Survey, 35, Survey Building,
 Gopal Nagar Road, Kolkata-700027
 T: 1003456640
 E: dlrs@wb.gov.in



© 2014 Copyright

Content Provided by L & L.R. and R.R. Department, Govt. of West Bengal. Site Designed and Developed by

This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution
Site Last Updated on: 04/09/2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: [16] SOUTH 24 PARGANAS

Block: [30] Kolkata

Mouza: [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 551 /

Enter Captcha* 7 K I 4 S Q cap

VIEW

(Live Data As On 16/07/2025,19:33:30)
J.I.No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Mysp
551	Dangga	0.069	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimar	Dakhaldar	Manta
35	Afisial Trasti Or westbengal Byaki		1.000	0.0690	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

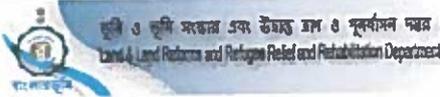
- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726



- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kokata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 552 /

Enter Captcha* F 4 2 B N X cap

VIEW

(Live Data As On 16/07/2025,19:43:15)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
552	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Ralter Nam	Pita/swami	Ansh	Ansh Pariman	Dakhaldar	Manta
35	Afisial Trasti Or weswengal Byakti		1.0000	0.0610	Nil	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTT

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

5:8:22, 12:44 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

CHANGE PASSWORD | LOGIN | REGISTER | ACCOUNT | Search

West Bengal Land and Land Reforms and Rehabilitation Department

Home | My Profile | My Property | My Search | My Alerts

ADDRESS & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise * Code Wise Name Wise

District * [18] DAKSHIN 24 PARGANA

Block * [10] Kokata

Mouza * [01] Mirskoochan

Option

Khasan Type * Normal Khasan Lease Khasan FHTD Khasan

Search By Khasan Search By Plot

Plot No. * 558

Enter Contina * 55 RAZS

VIEW

LIVE

(Live Data As On 08/05/2022, 12:44:15)

Plot No. কলকাতা নং	Classification শ্রেণি	Total Area of the Plot(Acre) মোট প্লটের ক্ষেত্রফল(একর)	Plot Map প্লটের মানচিত্র		
558	৩৩৩	0.061			
Plot No. কলকাতা নং	Owner Name স্বামীর নাম	Father/Link of Parentage পিতামহী	Share অংশ	Share Area(Acre) অংশ প্লটের ক্ষেত্রফল(একর)	Remarks মন্তব্য
558	ডঃ উদয়নাথ স্বর্গদেব		0.901 7	0.0550	অনুলিপি
559	সিদ্ধেশ্বর স্বর্গদেব	সিদ্ধেশ্বর স্বর্গদেব	0.049 1	0.0010	অনুলিপি
561	সরৎ কান্ত স্বর্গদেব	সরৎ কান্ত স্বর্গদেব	0.049 1	0.0010	অনুলিপি

Content of this page is near exact replication of land record database maintained at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned DL&L RO office for authentication.

Get Started

- Home
- Tutorials
- Online Land Reforms
- Site Map

About Us

- Administrative Setup
- ARTI
- LMTC
- Land Policy

Support

- FAQ (Help Topics)
- Help
- Forum
- Web Information Manager
(webInformationManagers)

Legal

- Terms Of Use
- Privacy Policy
- Listing Policy
- Feedback

Contact Address

0 Director of Land Records and Survey, 38, Survey Building,
Gopool Nagar Road, Kolkata-700027
☎ 1800-456600
✉ dlrcw@dlrcw.com



© 2019 Copyright

Contents Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by NSIC

This website is best viewed in Mozilla Firefox 66.0.5 or above and 1366 x 768 Resolution

Site Last Updated on : 04/09/2019 03:10 PM





ভূমি ও স্থান সংস্কার এবং উন্নয়ন এবং পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.* 556 /

Enter Captcha* 37 J 9 H H cap

VIEW

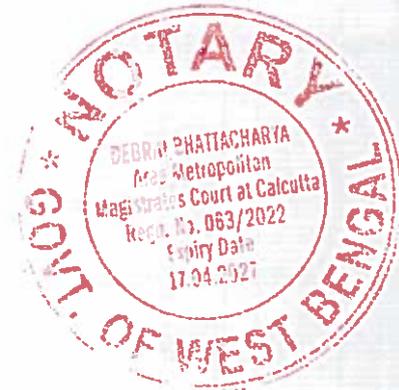
(Live Data As On 16/07/2025,19:44:15)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
556	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parimar	Dakhaldar	Manta
35	Afisial Trasti or westoenga Byakti	0.901	0.0550	Anumati	Nil-	Rema
407	Vishwendra I Dhirendra Ni Byakti	0.049	0.0030	Anumati	Nil-	Rema
761	Rai Harendra Rai Surendra	0.049.	0.0030	Anumati	Nil-	



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Us

Administrative

Setup

ARTI

Support

FAQ (helpTopic)

Help

Forum

Legal

Terms Of Use

Privacy Policy

Linking Policy

Contact Address

Director of Land Records and Survey,35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

☎033-2479-5726

105

KHATAN & PLOT INFORMATION

Mouza Identification

Title Wise | Name Wise | Code Wise | Name Wise

District:

Block:

Mouza:

Option

LIVE

Khatian Type: Normal Khatian | Lease Khatian | FTTD Khatian

Search By Khatian | Search By Plot

Plot No.:

Enter Captcha:

(Live Data as On 08/05/2022,12:44:55)

Plot No কল্যাণ	Classification শ্রেণী	Total Area of the Plot (Acres) মোট ক্ষেত্র (একর)	Plot Map খাতা নকশা
45	বাড়ী	0.269	

Khatian No খাতা নং	Plot Name খাতার নাম	Particulars বিবরণ		Remarks মন্তব্য
		Area ক্ষেত্র	Share Area (Acres) স্বত্ব ক্ষেত্র (একর)	
1	কল্যাণ কল্যাণ	0.942 1	0.942 স্বত্ব ক্ষেত্র (একর)	NA
2	কল্যাণ কল্যাণ	0.22 0	0.022 স্বত্ব ক্ষেত্র (একর)	NA
3	কল্যাণ কল্যাণ	0.29 0	0.020 স্বত্ব ক্ষেত্র (একর)	NA

Content of this page is exact replication of land record database collected at the central server and in case of any (error/correction) in the content, viewer(s) is/are advised to contact the concerned D.L.R.O office for authentication.

Get Started

- [Home](#)
- [Register](#)
- [About Land Reforms](#)
- [Site Map](#)

About Us

- [Administrative Setup](#)
- [ARTI](#)
- [EMTL](#)
- [Land Policy](#)

Support

- [FAQ/Help/Topic](#)
- [Help](#)
- [Forum](#)
- [Web Information Manager \(webinformation@wb.gov.in\)](#)

Legal

- [Terms Of Use](#)
- [Privacy Policy](#)
- [Linking Policy](#)
- [Feedback](#)

Contact Address

Director of Land Records and Survey, Survey Building,
 Gopal Nagar Road, Kolkata-700027
 T: 1800 456670
 E: dlro@wb.gov.in



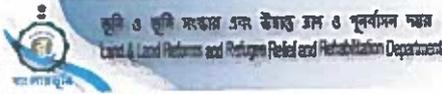
© 2014 Copyright

Content Provided by L & L R And R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox (6.0) or above and 1366 x 768 Resolution

Site Last Updated on: 04-09-2019 01:20 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District: [16] SOUTH 24 PARGANAS

Block: [30] Kolkata

Mouza: [001] Nimokpoktan

Choose Your Language: English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 557 /

Enter Captcha* 8 Z 8 7 6 K cap

VIEW

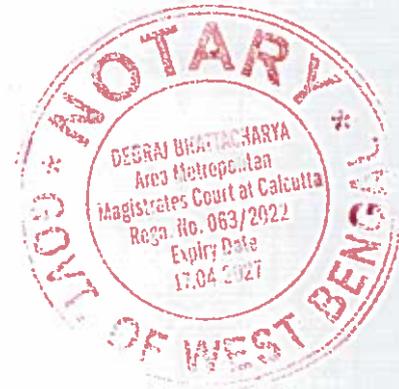
(Live Data As On 16/07/2025,19:46:05)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
557	Vastu	0.069	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or westoenga Byakti		0.942	0.0650	Nil	Nil-Rema
407	Vishwendra I Dhirendra Ni Byakti		0.028	0.0020	Nil	Nil-Rema
761	Rai Harendra Rai Surendra		0.029	0.0020	Nil	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home Profile

About Us

Administrative Setup ARTI

Support

FAQ (helpTopic) Help Forum

Legal

Terms Of Use Privacy Policy Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027 033-2479-5726

108

LAND RECORDS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

জমি-স্বত্ব-সংক্রান্ত তথ্যের সন্ধান
Land Records and Refugee Relief and Rehabilitation Department

Search bar with icons for Home, Help, and other services. Includes text: "Know Your Property", "Query Search", "Public Grievance".

LOCATION & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: Code Wise Name Wise
District: [18] DAKSHIN 24 PARGANA
Block: [39] KOLATA
Mouza: [01] NIMPOTKHA

Option

Khatian Type: Normal Khatian Lease Khatian OTHER Khatian
 Search By Khatian Search By Plot
Plot No.: 556
Enter Captcha: W4 DA ZN

LIVE

Live Data As On 08/05/2022 13:45:32
জমি-স্বত্ব-সংক্রান্ত তথ্যের সন্ধান (REAL TIME)

Plot No.	Classification	Total Area of the Plot(s)	Plot Map
556	নাম	0.096	

Plot No.	Owner Name	Father/Reeve	Share	Share Area(Acre)	Remarks
556	অমিত্যাক্ষর সুপ্রভাচন্দ্র সেনগুপ্ত	প্রিয়নাথ	0.364 3	0.0330	NO
557	বিজয় মল সেনগুপ্ত	বিজয় মল সেনগুপ্ত	0.317 3	0.0309	NI
558	সাব মল্লিক মল সেনগুপ্ত	সাব মল্লিক মল সেনগুপ্ত	0.317 3	0.0310	সম্প্রদায়িক মল সেনগুপ্ত

Content of this page is near exact replication of land record database collected at the central server and in case of any formal error(s) in the content, viewer(s) is/are advised to contact the concerned B.L.A.I. office for authentication.

Get Started: Home, Profile, About Land Records, See Map

About Us: Administrative Setup, ARTI, LNTC, Land Policy

Support: FAQ (help Topics), Help, Forum, Web Information Manager (webInformationManager)

Legal: Terms Of Use, Privacy Policy, Linking Policy, Feedback

Contact Address: 9 Director of Land Records and Survey, 31, Survey Building, Central Hager Road, Kolkata-700027, 91003459400, dl@wb.gov.in



© 2018 Copyright
Contents Provided by L & LR, A&R & R & R Department, Govt. of West Bengal | Site Designed and Developed by [Logo]
This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution
Site Last Updated on : 04/09/2019 03:09 PM





ভূমি ও স্থানিক সংস্কার এবং উন্নয়ন এবং পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 558 /

Enter Captcha* C 6 X 9 W S cap

VIEW

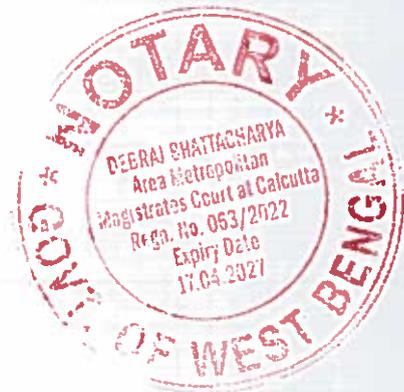
(Live Data As On 16/07/2025,19:47:05)

J.I.No 001 Thana Tiljala

Dag No	Shreni	Zamir Muat Pariman(ekar)	Dager Myap
558	Rasta	0.096	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti Byaki	Or weswengai	0.364	0.0350	Nil	Nil
407	Vishwendra Byaki	Dhirendra Na	0.317	0.0300	Nil	Nil
761	Rai Harendra Byaki	Rai Surendra	0.317	0.0310	Saibharaner Byabaharyya	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

- Home
- Profile

About Us

- Administrative
- Setup
- ARTI

Support

- FAQ (helpTopic)
- Help
- Forum

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy

Contact Address

Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
033-2479-5726

- 107 -

5/8/2022, 11:12 PM

LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

Home | CHANGE PASSWORD | LOGOUT | ABOUT | SCREEN READER ACCESS | [Help](#) | [Feedback](#) | [Contact Us](#) | [Search](#)

Land and Land Reforms and Refugee Relief and Rehabilitation Department

[Home](#)
[About Us](#)
[Contact Us](#)
[Feedback](#)
[Help](#)

[Citizen Services](#)
[Know Your Property](#)
[Query Search](#)
[Public Information](#)
[Mobile Application](#)

KHATAN & PLOT INFORMATION

Khata Identification

Code Wise / Name Wise * Code Wise Name Wise

District *

Block *

Ward *

Option

Khata Type * Normal Khata Lease Khata FHTD Khata

Search By Khata Search By Plot

Plot No. *

Enter Contain *

LIVE

(Live Data As On 08/05/2022,13:11:48)
(উপস্থিত: 11.11.2021 ১৩:১১:৪৮)

Plot No. খাত নং	Classification বিভাগ	Total Area of the Plot(Acres) খাতের মোট পরিমাণ(একর)	Plot Map খাতের মানচিত্র
157	১৩০	0.811	

Khata No. খাত নং	Owner Name স্বত্বাধিকারী	Path or Route পথ/রাস্তা	Share অংশ	Share Area(Acres) অংশ পরিমাণ(একর)	Remarks মন্তব্য
	ডাক্তার শ্রী: অক্ষয় কুমার		1.000	0.8110	স্বত্বাধিকারী

Content of this page is near exact replication of land record database collated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned (L&LR) office for verification.

Get Started

- Home
- Help
- View Land Record
- Site Map

About Us

- Administrative Setup
- ARTI
- LRTI
- Land Policy

Support

- FAQ (help Topics)
- Help
- Forum
- Web Information Manager
- Web Information Manager

Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

Contact Address

9 Directorate of Land Reforms and Survey, 11, Survey Building,
 Ujjal Mukherjee Road, Kolkata-700027
 T: 18003456600
 ES@crwibengal.com



© 2018 Copyright

Contents Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by **MG**
 This website is best viewed in Mozilla Firefox 64 bit or above and 1366 x 768 Resolution
 Site Last Updated on: 04/05/2019 03:00 PM





- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian

Search By Khatian Search By Plot

Plot No.* 559 /

Enter Captcha* Y J 7 H W V cap

VIEW

(Live Data As On 16/07/2025,19:48:11)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
559	Vastu	0.053	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or westoengat Byaku		1.0001	0.0530	Anumati	Nil-Remu



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home Profile

About Us

Administrative Setup ARTI

Support

FAQ (helpTopic) Help Forum

Legal

Terms Of Use Privacy Policy Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027, 033-2479-5726

108

LAND RECORDS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

FORWARD PASSWORD | LOGOUT | ABOUT | SCAN QR CODE | [BanglarBhumi](#) | [BanglarBhumi](#) | [BanglarBhumi](#)

বাংলা ভূমি তথ্য ব্যবস্থা
Land Records and Refugee Relief and Rehabilitation Department

Home | Know Your Property | Query Search | Public Grievance | Mobile Information

KHATAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: Code Wise Name Wise

District:

Block:

Mouza:

Option:

Khatian Type: Normal Khatian Lease Khatian FISTD Khatian

Search By Khatian Search By Plot

Plot No. (if any):

Enter Captcha: **AN KA 6 Q**

VIEW

LIVE

(Live Data As On 08/05/2022, 12:46:20)
(সর্বশেষ আপডেট: ০৮/০৫/২০২২ - সময় (P.S.): ১২:৪৬:২০)

Plot No. (খতিয়া নং)	Class/Goum (শ্রেণি)	Total Area of the Plot (Acres) মোট ক্ষেত্রের পরিমাণ (একর)	Plot Area ক্ষেত্রের আয়তন
20	৩৭	0.06	

Khatian No. (খতিয়া নং)	Owner Name স্বামীর নাম	Father/Name of Plotholder পিতার নাম / খতিয়ার নাম	Share ভাগ	Share Area (Acres) ভাগের পরিমাণ (একর)	Remarks মন্তব্য
31	অফিসিয়াল স্বত্বাধিকার স্বত্বাধিকার		0.90 5	0.030	অন্য
42	বিজয় নাম খতিয়ার	বিজয় নাম খতিয়ার	0.04 1	0.010	অন্য
54	স্বত্বাধিকার খতিয়ার	স্বত্বাধিকার খতিয়ার	0.04 1	0.010	অন্য

This website is a near real time replication of land record database maintained at the central server and in case of any factual errors in the content, viewer(s) are advised to contact the concerned B.L.S. (R) office for authentication.

Get Started
Home
About Us
About Land Reforms
Site Map

About Us
Administrative Setup
ARTI
LMTC
Land Policy

Support
FAQ (help topics)
Help
Forum
Web Information Manager
(webinformationmanager)

Legal
Terms Of Use
Privacy Policy
Linking Policy
Feedback

Contact Address
Director of Land Records and Survey, II, Survey Building,
Gopal Nagar Road, Kolkata-700017
T: 033-2554400
E: dlr@wb.gov.in



© 2014 Copyright
Content Provided by L & LR And R & R Department, Govt. of West Bengal | Site Designed and Developed by
This website is best viewed in Mozilla Firefox (64-bit) or above and 1366 x 768 Resolution
Site Last Updated on: 04/04/2019 @ 03:00 PM





ভূমি ও স্থান সংস্কার এবং উন্নয়ন প্রদান ও পুনর্বাসন দপ্তর
Land, Land Reforms and Refugee Relief and Rehabilitation Department

- Know Your Property
- Query Search
- Public Grievance
- Mouza Information
- Revenue Court Case Management System (RCCMS)
- Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FIITD Khatian

Search By Khatian Search By Plot

Plot No.* 560 /

Enter Captcha* 88 C U 2 A cap

VIEW

(Live Data As On 16/07/2025,19:48:16)

J.I No 001 Thana Tiljala

Dag No	Shrent	Zamir Moat Pariman(ekar)	Dager Myap
560	Vastu	0.061	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or westoenga Byakti		0.901	0.0550	Anumati	Nil-Rema
407	Vishwendra l Dhirendra Ni Byakti		0.049	0.0030	Anumati	Nil-Rema
761	Rai Harendra Rai Surendra		0.049	0.0030	Anumati	Nil-



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home Profile

About Us

Administrative Setup ARTI

Support

FAQ (helpTopic) Help Forum

Legal

Terms Of Use Privacy Policy Linking Policy

Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027 033-2479-5726

-108-

LAND RECORDS AND REFUGEE RELIEF AND REHABILITATION DEPARTMENT

স্বত্বস্বত্বের তথ্য এবং পুনর্বাসন বিভাগ

SEARCH & PLAT INFORMATION

Always Identification

Code Wise / Name Wise: Code Wise Name Wise

District:

Block:

Mouza:

Option

Khatian Type: Normal Khatian Lease Khatian FITD Khatian LIVE

Search By Khatian Search By Plot

Plot No.: 465

Enter Captcha: JJ KMHE

VIEW

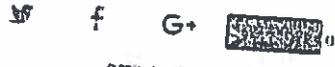
(Live Data As On 08/05/2017 12:49:37)

Plot No.	Classification	Total Area of the Plot (Acres)	Plot Area
465	২১১	0.061	০.০৬১

Plot No.	Owner Name	Father/Name of Proprietor	Share	Share Area (Acres)	Remarks
465	স্বত্বস্বত্বের স্বত্বস্বত্বের স্বত্বস্বত্বের		0.061 3	0.0390	স্বত্বস্বত্বের
467	স্বত্বস্বত্বের স্বত্বস্বত্বের	স্বত্বস্বত্বের স্বত্বস্বত্বের	0.217 3	0.0120	স্বত্বস্বত্বের
761	স্বত্বস্বত্বের স্বত্বস্বত্বের	স্বত্বস্বত্বের স্বত্বস্বত্বের	0.217 4	0.0150	স্বত্বস্বত্বের

Content of this page is near exact replication of land record database maintained at the central server and in case of any form of error(s) in the content, viewer(s) were advised to contact the concerned BLSI/RCI office for authentication.

<p>Get Started</p> <p>Home</p> <p>Profile</p> <p>View Land Record</p> <p>Site Map</p>	<p>About Us</p> <p>Administrative Section</p> <p>ANTI</p> <p>LMTC</p> <p>Land Policy</p>	<p>Support</p> <p>FAQ (Frequently Asked Questions)</p> <p>Help</p> <p>Forum</p> <p>Web Information Manager</p> <p>(webinformation@manager)</p>	<p>Legal</p> <p>Terms Of Use</p> <p>Privacy Policy</p> <p>Linking Policy</p> <p>Feedback</p>	<p>Contact Address</p> <p>Director of Land Records and Survey, J1, Survey Building, Gopal Nagar Road, Kolkata-700027</p> <p>☎ 18003456400</p> <p>✉ director@bbsnl.com</p>
--	---	---	---	--



Content Provided by L. & L.R. And R.R. Department, Govt. of West Bengal. Site Designed and Developed by [Logo] This website is best viewed in Mozilla Firefox 64.0.1 or above and 1366 x 768 Resolution. Site Last Updated on : 04/09/2019 @ 03:00 PM





ভূমি ও ভূমি সংস্কার এবং উন্নয়ন প্রশাসন
Land & Land Reforms and Refugee Relief and Rehabilitation Department



KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpaktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.* 565 /

Enter Captcha* CM HSD 4 cap

VIEW

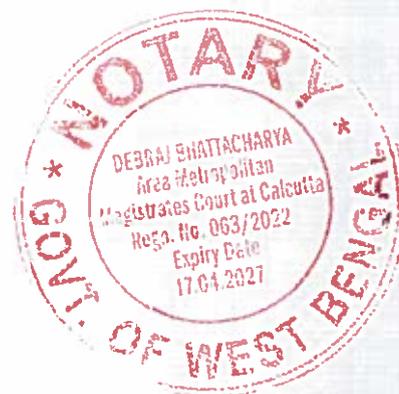
(Live Data As On 16/07/2025,19:48:48)

J.I No 001 Thana Titjala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
565	Vastu	0.069	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afial Trasti or westuenga Byakti	0 565	0.0390	Anumati	Nil-	Rema
407	Vishwendra / Dharendra Ni Byakti	0 217	0.0150	Anumati	Nil-	Rema
761	Rai Harendra Rai Surendra	0.217	0.0150	Anumati	Nil-	



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home
Profile

About Us

Administrative
Setup
ARTI

Support

FAQ (helpTopic)
Help
Forum

Legal

Terms Of Use
Privacy Policy
Linking Policy

Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027
033-2479-5726

-110-

KHATAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise * Code Wise Name Wise

District:

Block:

Atara:

Options:

Normal Khatian Lease Khatian FITD Khatian

Search By Khatian Search By Plot

Plot No. #:

Enter Captcha:

LIVE

(Live Data As On 06/05/2022, 11:50:00)

Plot No. নাম্বার	Classification শ্রেণী	Total Area of the Plot(Acre) মুঠিক ক্ষেত্র (একর/একর)	Plot Map প্লট ম্যাপ
164	RIT	8.143	

Khatian No. খতিয়ার নং	Owner Name স্বত্বাধারক নাম	Father/Hubba ad পিতা/হুবা	Share ভাগ	Share Area(Acre) ভাগ ক্ষেত্র (একর/একর)	Remarks মন্তব্য
31	স্বত্বাধারক স্বত্বাধারক		0.011 ০	0.0030	স্বত্বাধারক স্বত্বাধারক
41	স্বত্বাধারক স্বত্বাধারক	স্বত্বাধারক স্বত্বাধারক	0.429 ৩	0.8700	স্বত্বাধারক স্বত্বাধারক
51	স্বত্বাধারক স্বত্বাধারক	স্বত্বাধারক স্বত্বাধারক	0.499 ৩	0.8700	স্বত্বাধারক স্বত্বাধারক

Caution: This page is near exact replication of land record database collected at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned B.L.S.R.O. office for authentication.

- Get Started**
- About Us**
- Support**
- Legal**
- Contact Address**



© 2018 Copyright

Content Provided by L & LR And R R & R Department, Govt. of West Bengal | Site Designed and Developed by

This website is best viewed in Mozilla Firefox 48.0.3 or above and 1366 x 768 Resolution

Site Last Updated on: 04/07/2019 03:00 PM





ভূমি ও ভূমি সংস্কার এবং উন্নয়ন এবং পুনর্বাসন দপ্তর
Land & Land Reforms and Refugee Relief and Rehabilitation Department



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case
Management System
(RCCMS)

Citizen Services

KHATIAN & PLOT INFORMATION

Mouza Identification

Code Wise / Name Wise: * Code Wise Name Wise

District:*

[16] SOUTH 24 PARGANAS

Block:*

[30] Kolkata

Mouza:*

[001] Nimokpoktan

Choose Your Language:

English

Option:

LIVE

Khatian Type: * Normal Khatian Lease Khatian FHTD Khatian Search By Khatian Search By Plot

Plot No.*

566 /

Enter Captcha*

TC 3 KLC cap

VIEW

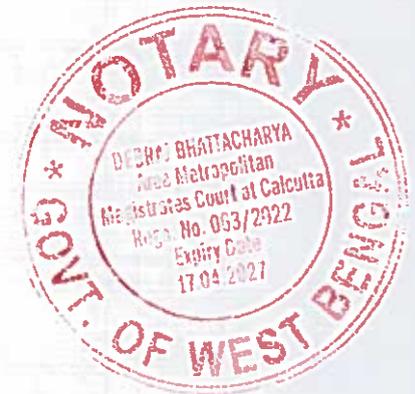
(Live Data As On 16/07/2025,19:49:56)

J.I No 001 Thana Tiljala

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
566	Rasta	0.143	

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Parima	Dakhaldar	Manta
35	Afisial Trasti or westoengai Byakti		0.0211	0.0030	Sadharaner Byabaharyya	Nil
407	Vishwendra Dhirendra Na Byakti		0.489	0.0700	Sadharaner Byabularyya	Nil
761	Rai Harendra Rai Surendra Byakti		0.489	0.0700	Sadharaner Byabaharyya	Nil



Disclaimer : Machine aided Transliteration has been used to make available information in other languages for the benefit of users who may prefer to access information on this portal in their native language. The transliterated contents are therefore prone to occasional inconsistencies that may kindly be overlooked. The content in the Bengali language will be considered as sacrosanct and used for all legal purposes. The transliterated content is only an aid to the user and has no legal sanctity. Land and Land Reforms and Refugee Relief and Rehabilitation Department and/or C-DAC shall not be responsible for any direct or indirect financial loss, legal issues, obsolescence owing to delay in the translation process and/or any kind of inadequacies observed in the Bengali language content published on this portal.

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

Get Started

Home

Profile

About Us

Administrative

Setup

ARTI

Support

FAQ (helpTopic)

Help

Forum

Legal

Terms Of Use

Privacy Policy

Linking Policy

Contact Address

Director of Land Records and Survey, 35,
Survey Building, Gopal Nagar Road,
Kolkata-700027

033-2479-5726

✕

25th Sept.

To
The Administrative Officer,
Corporation of Calcutta,
Corporation Building,
C A L C U T T A.

Sir,

This Society requires huge quantity of earth for filling up and developing the low lying area of Metropolitan Co-Operative Housing Society Ltd situated at Chingrighata, Calcutta-700069.

It is learnt that there is scope of getting decomposed earth from the dumping grounds of Calcutta Corporation. This Society is adjacent to the Dhapa dumping grounds of Calcutta Corporation.

Kindly oblige by an early reply.

Yours faithfully,

C H A I R M A N
Board of Special Officers
appointed by the Hon'ble
Calcutta High Court for
managing the affairs of
Metropolitan Co-Operative
Housing Society Ltd.



Type Copy

1264

-1XA-

25TH Sept.

To
The Administrative Officer,
Corporation of Calcutta,
Corporation Building,
CALCUTTA

Sir,

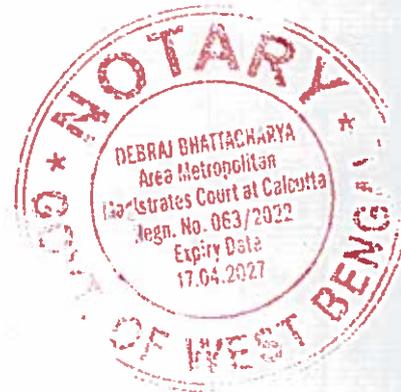
This Society requires huge quantity of earth for filling up and developing the low lying area of Metropolitan co-Operative Housing Society Ltd. situated at Chingrighata, Calcutta - 700009.

It is learnt that there is scope of getting composed earth from the dumping grounds of Calcutta Corporation. This Society is adjacent to the Dhapa dumping grounds of Calcutta Corporation.

Kindly oblige by an early reply.

Yours faithfully,

CHAIRMAN
Board of Social Officers
Appointed by the Hon'ble
Calcutta High Court for
Managing the affairs of
Metropolitan Co -Operative
Housing Society Ltd.



Form No. O. S. 32.

C. P.—189—24-D-91—50,000.

THE CALCUTTA MUNICIPAL CORPORATION

No. CH.V/S. 1119...

CHIEF VALUER & SURVEYOR'S..... Department

28/11/1922...DECEMBER,.....1922.

In replying please quote the number and date of this letter.

From Mr. P. K. Dutta, CHIEF VALUER & SURVEYOR

To The Administrator, Metropolitan Co-operative Housing Society Ltd., 70 Sector 4, Canal South Road, CALCUTTA-1, 700 039.

Re: Proposal for taking over of roads U/s. 368 read with Section 367 of the Calcutta Municipal Corporation Act, 1980 of R.S. Dag Nos. 24, 186, 187 and 267 under R.S. Khatian Nos. 407, 408, 352, 353 of Mouza Nimak Pektan under R.S. Dag No. 87 (Western Part) under Khatian No. 60 of Mouza Dhapa (as shown in the plan) in Ward No. 57 within Borough-VII.

Dear Sir,

With reference to above, I am to inform you that the matter was placed before the Mayor-in-Council who at its meeting held on 16.10.92 passed a resolution which is as follows:-

" That the roads, as proposed by the Metropolitan Co-operative Housing Society Ltd. of R.S. Dag Nos. 24, 186, 187 and 267 under R.S. Khatian Nos. 407, 408, 352 and 353 of mouza Nimak Pektan under R.S. Dag No. 87 (Western Part) under Khatian No. 60 of mouza Dhapa (as shown in the plan) in Ward No. 57 within Borough VII be taken over under section 368 read with section 367 of the C.M.C. Act, 1980 as per terms and conditions as detailed in the minutes of the meeting held in the Chamber of the Dy. Mayor on 21.5.92 where Dy. Mayor, M/M.I.O.(B), Ward Councilors, Chief Municipal Engineer (Civil), Ch. V. & S., Dy. Ch. Engineer, Shri A. K. Mitra, Dy. Ch. Engineer (Drainage), Administrator, Metropolitan Co-operative Housing Society Ltd., Secretary, Metropolitan Samabaya Abasik Sanghastha, Secretary, Metropolitan Members Association were present, subject to the conditions:-

i) That the owner of each plot or sub-plot shall have to deposit Rs. 6,000.00 per plot & ownership flat or per sub-plot as the development charges to the C.M.C.

ii) That if the deposit is not made within 6 (six) months from the date of communicating the M.I.C. resolution to the Administrator, Metropolitan Co-operative Housing Society Ltd. 20% escalated rate will be charged per year to the remaining plot/sub-plot & flat owners.

iii) The roads will be taken over after depositing the development charges of 75% of the total plots & sub-plots/ownership flats.

iv) The water works & water supply system and lighting

P.S.O.



Type Copy
- 1X A -

Form No. O.S.22

C.P.-189-24-9-91-50,000

THE CALCUTTA MUNICIPAL CORPORATION

In replying please quote the number and date of this letter
--

NO.CH.V/S, 119

CHIEF VALUER & SURVEYORS DEPARTMENT

28TH DECEMBER, 1992.

From : Mr. P.K. Dutta
CHIEF VALUER & SURVEYOR

To The Administrator,
Metroipolitan Co-Operative
Housing Society Ltd.
Canal South Road
CALCUTTA ; 700039

Re: Proposal for taking over of roads U/S, 368 read with section 367 of the Calcutta Municipal Corporation act, 1980 of R.s. Dag Nos. 24, 186, 187 and 267 under R.S. Khatian Nos. 407, 408, 352, 353 of Mouza Nimak Poktan under R.S. Dag No. 87 (Western Port) under Khatian No.60 of Mouza Dhapa (as shown in the Plan in Ward No.57 within Boroiugh - VII.

Dear Sir,

With reference to above, I am to inform you that the matter was placed before the Mayor-in-Council who at its meeting held on 16.10.92 passed a resolution which is as follows :-

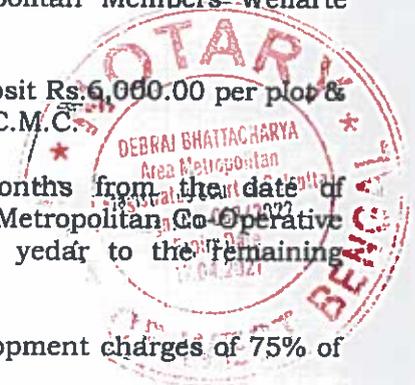
"That the reads, as proposed by the Metropolitan Co-operative Housing Society Ltd. of R.S. Dag Nos. 24, 186, 187 and 267 under R.s. Khatian Nos. 407, 408, 352 and 353 of Mouza Nimak of Mouza Dhapa (as shown in the plan) in ward No.57 within Borough VII be taken over under section 368 read with section 367 of the C.M.C. Act, 1980 as per terms and conditions as delineated in the minutes of the meeting held in the Chamber of the Dy. Mayor on 21.05.92 where Dy, Mayor, M/M.I.C. (b) ward councillors Chief Municipal engineer (Civil) , ch. V & S. Dy, Ch. Engineer, Shri A.K. Mitra, Dy. Ch. Engineer (Drainage) Administrator, Metropolitan Co-operative Housing Society Ltd. Secretary, Metropolitan Samabaya Abasik Sanghastha, Secretary, Metropolitan Members Welfare Association were present, subject to the conditions:

i) That the owner of each plot or sub- plot shall have to deposit Rs. 6,000.00 per plot & ownership flat or per sub-plot as the development charges to the C.M.C.

ii) That if the deposit is not made within 6 (six) months from the date of communicating the M.I.C. RESOLUTION TO THE Administrator, Metropolitan Co-Operative Housing Society Ltd. 20% escalated rate will be charged per yedar to the remaining plot/sub-plot & flat owners.

iii) The roads will be taken over after depositing the development charges of 75% of the total plots & Sub plots.ownership flats.

iv) The water works & water supply system and lighting
P.T.O.



arrangements will not be taken over by the C.M.C. at the moment.

v) A land about 6 Cottahs is to be handed over to the C.M.C. in Sector 'C' (at South-West side of Society Office near canal) for future Pumping Station.

vi) All the existing Building will be regularised as per rule of C.M.C. after payment of fines. The final decision will be taken in all such cases by the M/M.C.(B). No unauthorised construction will be made from this day. Sanctioned building plan will be issued by the C.M.C. after payment of development charges and assessment of the Land.

vii) Metropolitan Co-operative Housing Society Ltd. after getting approval of Registrar of Co-operative Society will make necessary arrangement for handing over the Housing assets to the C.M.C. before declaring it u/s. 368 of the C.M.C. act, 1980:-

- a) Two tanks (72,000 + 85,500) S.ft.
- b) One play-ground (42,000) S.ft. between the two tanks.
- c) Commercial Complex including an office of Housing Society of 20 Cottahs.
- d) Park near E. M. Bye Pass (800) S.ft.

viii) Responsibility for collecting the development charge from the plot owners, sub-plots & Flat owners of the Metropolitan Housing Co-operative will vest to the authority of Metropolitan Housing Society Ltd.

I would therefore, request you to let me have your acceptance in writing as early as possible.

Yours faithfully,

(P. K. DUTTA)
CHIEF VALUER & SURVEYOR

rb:



arrangements will not be taken over by the C.M.C. at the moment.

v) A land about 6 Cottahs is to be handed over to the C.M.C. IN Sector "C" (at South-West side of Society Office near canal) for future Pumping Station

vi) All the existing Building will be regularised as per rule of C.M.C. after payment of fines. The final decision will be taken in all such cases by the M/N I.C. (b) No un authorised construction will be made from this day. Sanctioned building plan will be issued by the C.M.C. after payment of development charges and assessment of the Land.

vii) Metropolitan Co-Operative Housing Society Ltd. after getting approval of Registrar of Co-operative Society will make necessary arrangement for handing over the Housing assets to the C.M.C. before declaring it u/s 368 of the C.M.C. ACT 1980:-

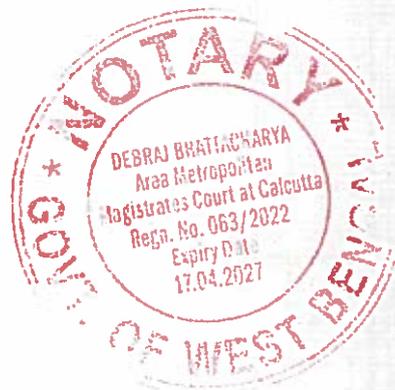
- a) Two tanks (72,000 + 85,500) s. ft.
- b) One play-ground (42,000) S. ft. between the two tanks
- c) Commercial complex including office of Housing Society of 20 COTTAHS>
- d) Park near E.M. Bye Pass (800) Sq. ft.

viii) Responsibility for collecting the development charge from the plot owners, sub - plots & flat owners of the Metropolitan housing co-operative will vest to the authority of Metropolitan Housing Society Ltd.

I would therefore, request you to let me have your acceptance in writing as early as possible.

Yours faithfully,

Sd/-
28.12.92
(P.K. DUTTA)
CHIEF VALUER & SURVEYOR



- 11 - Annexure - X
1
107

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA
ORIGINAL APPLICATION NO. 25 OF 2016/EZB

SUNIT KUMAR MALLICK
CHOWDHURY

.....APPLICANT



-Versus-



STATE OF WEST BENGAL & ORS.

BEFORE THE NOTARY PUBLIC

Sd/- No. - 11 / 2016

.....RESPONDENTS

REPLY OF THE RESPONDENT NO. 3, CHIEF SECRETARY,
GOVERNMENT OF WEST BENGAL IN THE FORM OF
AFFIDAVIT IN ACCORDANCE WITH THE DIRECTION OF
HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA, ORDER DATED 05.04.2016.

Most Respectfully Sheweth:

I, Basudeb Banerjee, son of Late Abani Banerjee, aged

B. N. SAHA
NOTARY
R- Uday Bhawan
North Block, G. P. O.
H. B. Bagat, Kolkata
West Bengal

53 years, by occupation service, working as Chief Secretary, at
Nabanna, HRBC Building, 325, Sarat Chatterjee Road, P.O.-

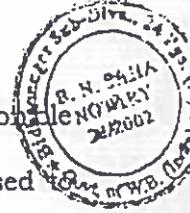
Mandirtala, Howrah- 711102 do hereby solemnly affirm and state
as under:-

19.9 MAY 2016



- 12 -

2



1. That in view of the order dated 05.04.2016 the Hon'ble National Green Tribunal, Eastern Zone, Kolkata was pleased to direct the Chairperson East Kolkata Wetlands Management Authority to categorically mention as to whether "Ukil Bheri" is a part of East Kolkata Wetlands Management Authority or not.

2. It is most respectfully stated that the subject water body namely "Ukil Bheri" is situated at Dag nos. 268, 273, 271, 272, 274, 127, 275, 276, Mouza Nimokpoktan, JL no. 1, Pagladanga, Dihi Panchanangram, P.S. Pragati Maidan, Ward No. 57 of Kolkata Municipal Corporation (KMC).

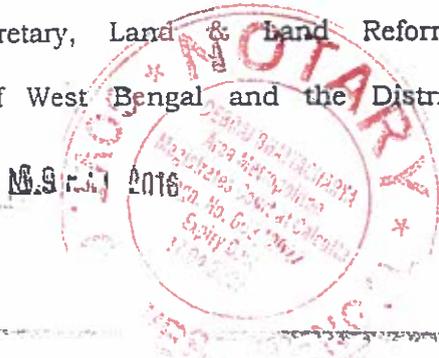
3. According to the Schedules of the East Kolkata Wetlands (Conservation and Management) Act, 2006 (hereinafter referred to as the "EKW Act") Mouza Nimokpoktan, JL no.1, Pagladanga, Dihi Panchanangram, P.S. Pragati Maidan is outside the East Kolkata Wetlands (hereinafter referred to as the "EKW") and, therefore, it does not come under the jurisdiction of East Kolkata Wetlands Management Authority (hereinafter referred to as the "EKWMA").

4. In this respect, it is most humbly stated that a complaint was received from Shri Sunit Kumar Mallick Chowdhury on the subject water body on 31.01.2016. As the Mouza is outside the

B. N. SAHA

NOTARY
Bijesh Bheri
4/10/10th Block, Ground floor
1, Sidhamangar, Kolkata
West Bengal

jurisdiction of the EKW Act, the EKWMA has forwarded copy of correspondences to the Additional Chief Secretary, Fisheries Department, Principal Secretary, Land & Land Reforms Department, Government of West Bengal and the District



- 13 -

3



Magistrate, District 24 Parganas (South) with a request allow filling up of the water body without consulting Department of Environment on 10.02.2016. A copy of the said letter is annexed herewith and marked as annexure R/1.

5. In the above circumstances, I respectfully pray that the Hon'ble Tribunal may issue appropriate order/orders as deem fit and proper in the interest of justice.

That the reply is true to my knowledge and belief, which I derive from the office records.

[Signature]
DEPONENT

VERIFICATION

I, Basudeb Banerjee, Chief Secretary, Government of West Bengal, and Chairperson, East Kolkata Wetlands Management Authority do hereby verify that the contents of the affidavit are true to the best of my knowledge and belief. No part of the Affidavit is false and nothing has been concealed there from.

Verified at Howrah this 6 th day of May, 2016.

N. SAHA
NOTARY
Ramesh Bhavas
10 Block, Gr Floor
Chanchaga, Kolkata
West Bengal

Solemnly Affirmed
Declared Before me
on Identification of Subscribers

B. N. SAHA
NOTARY

DEPONENT
Identified by me

DESIGNATED TACHARYA
Area Metropolitan
Magistrate's Court at Calcutta
No. 063/2022
Expiry Date
11.04.2022

WEST BENGAL

- 14 -

Government of West Bengal
Department of Environment
East Kolkata Wetlands Management Authority

Swara Bhuvan, 4th Floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata-700 106
Ph: 91-33-2334 3003, Fax: 91-33-2334 6403

Amesure R/1 of

HO

Date: 28/03/2016

Ref: 108/11/2012-13

From: Sandipan Mukherjee, IFS
Chief Technical Officer

To: The District Land & Land Reforms Officer,
Dist. 24 Parganas (South),
Alipore, Belvedere Road, Kolkata-700027



- Rel: 1. Complaint from Shri Sunit Kumar Mallick Chowdhuri dt. 31/01/16
 2. This office intimation to the Additional Chief Secretary, Fisheries Department dt. 10/02/16
 3. This office intimation to the Principal Secretary, L & LR Department dt. 10/02/16
 4. This office intimation to the District Magistrate, Dist. 24 Parganas (South) dt. 10/02/16
 5. Original Application No. 25 of 2016/EZ in the matter of Sunit Kumar Mallick Chowdhuri
 vs. State of West Bengal & Others in NGT, Eastern Bench
 6. Information from the BL & LRO, ATM at Kasba vide memo no. 55/1071/BLLRO/ATM/KASBA/16
 dt. 03/03/2016

Sub: Ukil Bheri is outside of East Kolkata Wetlands

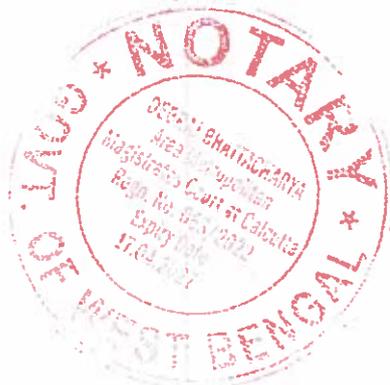
Sir/Madam,

With reference to the letter dated 09/03/2016 from the Block Land & Land Reforms Officer, Additional Thakurpukur, Metiaburuzat at Kasba to the undersigned about an unauthorized filling and construction of brick made boundary wall on a water body namely "Ukil Bheri" in Mouza Nimok Poktan, JL no. 1, P.S. Pragati Madan, Dist. 24 Parganas (South) this is to inform you that as per the Schedules of East Kolkata Wetlands (Conservation and Management) Act, 2006 the said Mouza Nimok Poktan, JL no. 1 is outside of the jurisdiction of East Kolkata Wetlands (EKW). This office has already intimated this fact to the respective authorities on 10/02/2016. Please find enclosed the copies of those intimations dated 10/02/2016 for your reference.

Sincerely,

Chief Technical Officer, EKWMA

Encls: As stated above



Type Copy

- 117A -

Government of West Bengal
Department of Environment
East Kolkata Wetlands Management Authority
Poura Bhavan, 4th floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata-
700106
Ph. 91-33-2334, Fax: 91-33-2334 6403.

No. CTOEN/108(1)/2012-13

Date : 28.03.2016

From :
Sandipan Mukherjee, IFS
Chief Technical Officer

To
The District Land & Land Reforms Officer,
Dist. 24-Parganas (South)
Alipore, Belvedere Road, Kolkata-700027.

Ref : 1. Complaint from Sri Sunit Kumar Mallick Chowdhuri dt. 31.01.16.
2. This office intimation to the Additional Chief Secretary, Fisheries Department dt. 10.02.16.
3. This office intimation to the Principal Secretary, L&LR Department dt.10.02.16.
4. This office intimation to the District Magistrate, Dist. 24-Parganas (South) dt. 10.02.16.
5. Original Application No.25 of 2016/EZ in the matter of Sunit Kumar Mallick Chowdhury.
-Vs- State of West Bengal & Others in NGT. Eastern Bench.
6. Information from the BL&LRO(, ATM at Kasba wide memo no.53/1071/BLLRO/ATM/KASBA/16 dt. 2016.

Sub : Ukil Bheri is outside of East Kolkata Wetlands.

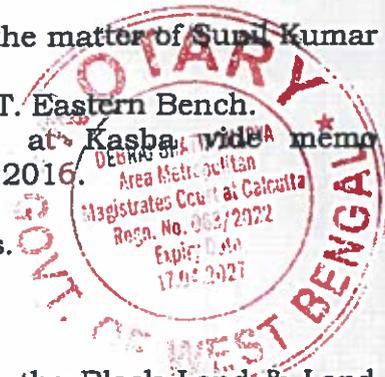
Sir/Madam,

With reference to the letter dated 09.03.2016 from the Block Land & Land Reforms Officer, Additional Thakurpukur, Metiaburuz at Kasba to the undersigned about an unauthorized filing and construction of brick made boundary wall on a water body namely "Ukil bheri" in Mouza Nimok Poktan, JL No.1, P.S. Pragati Maidan, Dist. 24-Parganas (South) this is to inform you that as per the Schedules of East Kolkata Wetlands (Conservation and Management) Act, 2006 the said Mouza Nimok Poktan, J.L. No.1 is outside of the jurisdiction of East Kolkata Wetlands (EKW). This office has already intimated this fact to the respective authorities dt. 10.02.2016. Please find enclosed the copies of those intimations dated 10.02.2016 for your perusal.

Sincerely,
Sd/-

Chief Technical Officer, EKWMA

Enclo : As stated above.



- 15 -

mc - 18 -
HI

Government of West Bengal
Department of Environment
East Kolkata Wetlands Management Authority
Pouza Bhavan, 4th Floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata - 700 106
Ph: 91-33-2334 3003, Fax: 91-33-2334 6403

From: Sandipan Mukherjee, IFS
Chief Technical Officer, EKWMA

Sl. No. CT/EN/062/108(1)/2012-13

Date: 10/02/2016

To:
District Magistrate
South 24 Parganas



Subj: Complaint dated 31.01.2016 received regarding Ukil bheri (copy enclosed)

Complaint had been received at the East Kolkata Wetlands Management Authority (EKWMA) regarding illegal filling up, encroachment of Ukil Bheri by Metropolitan Cooperative Housing Society Limited. Copy of the complaint is enclosed for ready reference.

As the site is outside jurisdiction of the EKWMA, the undersigned has been directed to forward copy of correspondence with a request not to allow filling up of waterbody without consulting the Department of Environment. This issues with the approval of the Principal Secretary, Environment and Member Secretary, EKWMA.

Yours sincerely,

Chief Technical Officer, EKWMA

Encl.: Copy of complaint dated 31.01.2016



Type Copy

- 11X A -

Government of West Bengal
 Department of Environment
 East Kolkata Wetlands Management Authority
 Poura Bhavan, 4th floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata-
 700106
 Ph. 91-33-2334, Fax: 91-33-2334 6403.

From :
 Sandipan Mukherjee, IFS
 Chief Technical Officer

No.CTOEN/062/108(1)/2012-13

Date : 10.02.2016

To
 District Magistrate,
 South 24-Parganas.

Sub : Complaint dated 31.01.2016 received regarding Ukil Bheri (copy enclosed).

Sir,

A complaint had been received at the East Kolkata Wetlands Management Authority (EKWMA) regarding illegal filling up, encroachment of Ukil Bheri by Metropolitan Cooperative Housing Society Limited. Copy of the complaint is enclosed for ready reference.

As the site is outside jurisdiction of the EKWMA, the undersigned has been directed to forward copy of correspondence with a request not to allow filling up of Waterbody without consulting the Department of Environment. This issues with the approval of the Principal Secretary, Environment and Member Secretary, EKWMA.

Yours sincerely,

Sd/-
 Chief Technical Officer, EKWMA

Encl: Copy of complaint dated 31.01.2016



- ~~X~~ -

etc - ~~X~~ -

H2

Government of West Bengal
Department of Environment
- East Kolkata Wetlands Management Authority
 Pura Bhavan, 4th Floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata - 700 106
 Ph: 91-33-2334 3003, Fax: 91-33-2334 6403

From: Sandipan Mukherjee, IFS
 Chief Technical Officer, EKWMA

No. C To EN/061/108(1)/2012-13

Date: 10/02/2016

To:
 Principal Secretary
 Land and Land Reforms Department, Government of West Bengal



Sub: Complaint dated 31.01.2016 received regarding Ukil bheri (copy enclosed)

Re: Complaint had been received at the East Kolkata Wetlands Management Authority (EKWMA) regarding illegal filling up, encroachment of Ukil Bheri by Metropolitan Cooperative Housing Society Limited. Copy of the complaint is enclosed for ready reference.

As the site is outside jurisdiction of the EKWMA, the undersigned has been directed to forward copy of correspondence with a request not to allow filling up of waterbody without consulting the Department of Environment. This issues with the approval of the Principal Secretary, Environment and Member Secretary, EKWMA.

Yours sincerely,

Chief Technical Officer, EKWMA

Encl: Copy of complaint dated 31.01.2016



Type Copy
- 1X A -

Government of West Bengal
Department of Environment
East Kolkata Wetlands Management Authority
Poura Bhavan, 4th floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata-
700106
Ph. 91-33-2334, Fax: 91-33-2334 6403.

From :
Sandipan Mukherjee, IFS
Chief Technical Officer

No.CTOEN/061/108(1)/2012-13

Date : 10.02.2016

To
Principal Secretary,
Land and Land Reforms Department, Government of West Bengal.

Sub : Complaint dated 31.01.2016 received regarding Ukil Bheri (copy enclosed).

Sir,

A complaint had been received at the East Kolkata Wetlands Management Authority (EKWMA) regarding illegal filing up, encroachment of Ukil Bheri by Metropolitan Cooperative Housing Society Limited. Copy of the complaint is enclosed for ready reference.

As the site is outside jurisdiction of the EKWMA, the undersigned has been directed to forward copy of correspondence with a request not to allow filling up of Waterbody without consulting the Department of Environment. This issues with the approval of the Principal Secretary, Environment and Member Secretary, EKWMA.

Yours sincerely,

Sd/-

Chief Technical Officer, EKWMA

Encl: Copy of complaint dated 31.01.2016



- 17 -

- 120 -

H3

Government of West Bengal
Department of Environment
East Kolkata Wetlands Management Authority
 Pousa Bhavan, 4th Floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata - 700 106
 Ph: 91-33-2334 3003, Fax: 91-33-2334 6403

From: Sandipan Mukherjee, IFS
 Chief Technical Officer, EKWMA

Ref: D.O. No. 060/108(1)/2012-13

Date: 10/02/2016

To:
 Additional Chief Secretary
 Fisheries Department, Government of West Bengal



with a complaint dated 31.01.2016 received regarding Ukil Bheri (copy enclosed)

Complaint has been received at the East Kolkata Wetlands Management Authority (EKWMA) regarding illegal filling up, encroachment of Ukil Bheri by Metropolitan Cooperative Housing Society Limited. Copy of the complaint is enclosed for ready reference

As the site is outside jurisdiction of the EKWMA, the undersigned has been directed to forward copy of correspondence with a request not to allow filling up of waterbody without consulting the Department of Environment. This issues with the approval of the Principal Secretary, Environment and Member Secretary, EKWMA.

Yours sincerely,

Chief Technical Officer, EKWMA

Encls: Copy of complaint dated 31.01.2016

Sandipan Mukherjee
 10/2/16



Type Copy

-12XA-

Government of West Bengal
Department of Environment
East Kolkata Wetlands Management Authority
Poura Bhavan, 4th floor, Block FD-415/A, Sector-III, Bidhannagar, Kolkata-
700106
Ph. 91-33-2334, Fax: 91-33-2334 6403.

From :
Sandipan Mukherjee, IFS
Chief Technical Officer

No.CTOEN/060/108(1)/2012-13

Date : 10.02.2016

To
Principal Secretary,
Land and Land Reforms Department, Government of West Bengal.

Sub : Complaint dated 31.01.2016 received regarding Ukil Bheri (copy enclosed).

Sir,

A complaint had been received at the East Kolkata Wetlands Management Authority (EKWMA) regarding illegal filing up, encroachment of Ukil Bheri by Metropolitan Cooperative Housing Society Limited. Copy of the complaint is enclosed for ready reference.

As the site is outside jurisdiction of the EKWMA, the undersigned has been directed to forward copy of correspondence with a request not to allow filling up of Waterbody without consulting the Department of Environment. This issues with the approval of the Principal Secretary, Environment and Member Secretary, EKWMA.

Yours sincerely,
Sd/-
Chief Technical Officer, EKWMA

Encl: Copy of complaint dated 31.01.2016

- 121 -

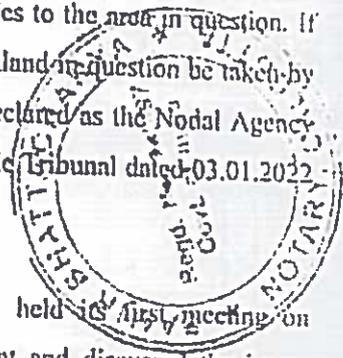
Annexure - C

- 9 -

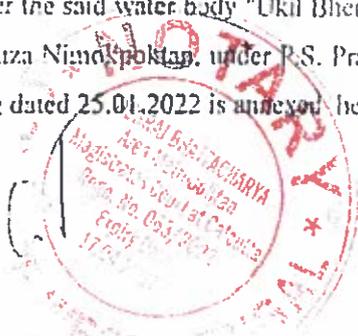


Final Report of the Joint Committee Constituted by Hon'ble National Green Tribunal, Eastern Bench, vide order dated 03.01.2022 in O.A. 25 of 2016/EZ in the matter of (Sabyasachi Mallick Chowdhury -Vs- State of West Bengal & Ors).

The Hon'ble National Green Tribunal (NGT), Eastern Zone vide its Order dated 03.01.2022 in O.A. 25 of 2016/EZ in the matter of (Sabyasachi Mallick Chowdhury -Vs- State of West Bengal & Ors.) has constituted an 8 (eight) member Joint Committee comprising National Wetlands Authority, State Wetlands Authority (SWA), Central Pollution Control Board (CPCB), Ministry of Environment, Forest and Climate Change, State Pollution Control Board, Director Environment, West Bengal, District Magistrate, South 24 Parganas and Superintendent of Police, South 24 Parganas with respect to the illegal filling up of water body, "Ukil Bheri". The Hon'ble NGT vide its Order has stated that demarcation of boundary of the said water body and the site of construction is not clear. Prima facie, the area where the construction is made appears to be part of said water body or its buffer zone, attracting prohibition under the Wetlands (Conservation and Management) Rules, 2017. The Tribunal directed the Committee constituted "to ascertain the factual position about the status and extent of the wetland and whether prohibition against construction applies to the ~~area~~ in question. If prohibition is applicable, remedial action for protection of the wetland ~~in question~~ be taken by the concerned statutory authority". The CPCB and SWA were declared as the Nodal Agency for coordination and compliance. Copy of the Order of the Hon'ble Tribunal dated 03.01.2022 is annexed herewith and marked as Annexure -I.



In compliance with the aforesaid Order, the Joint Committee held its first meeting on 25.01.2022 at Conference Room of the Environment Department and discussed the issues raised in the Order. During the meeting it was decided the Kolkata Municipal Corporation (KMC) and the Additional District Magistrate & District Land and Land Reforms Officer ADM&DL&LRO, South 24 Parganas, would jointly conduct survey to ascertain on which Dag number the said water body "Ukil Bheri" falls and also the status of Dag numbers 267 and 268 of Mouza Nimdipoktan, under P.S. Pragati Maidan, Ward No. 57, KMC. The minutes of the meeting dated 25.01.2022 is annexed herewith and marked as Annexure-II.



1 | Page

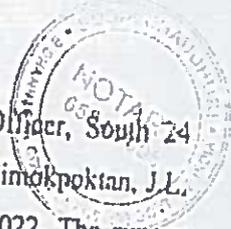
d.s.p

Handwritten signatures and initials at the bottom of the page.

- 122 -

- 10 -

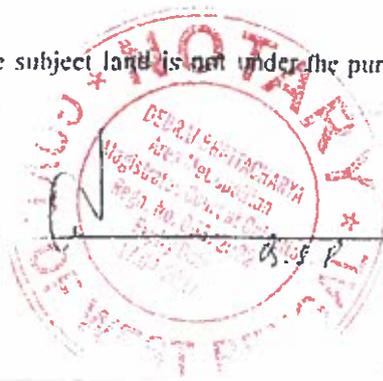
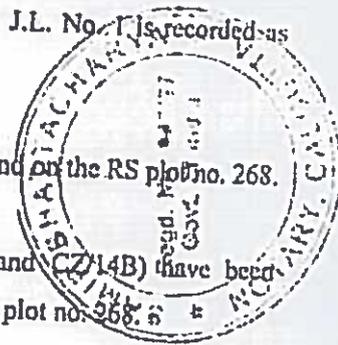
The Additional District Magistrate & District Land and Land Reforms Officer, South 24 Parganas conducted a field enquiry on R.S. Plot no. 267 and 268 in Mouza Nimokpoktan, J.L. No. 1 from 07/02/2022 to 11/02/2022 and submitted the report on 16.02.2022. The survey report of ADM & DL&LRO dated 16.02.2022 is annexed herewith and marked as Annexure-III.



A letter was issued for site inspection of the said plot on 15.02.2022 and 16.02.2022 to all the members of the Joint Committee as well as the applicant and project proponent. Copy of letters are annexed herewith and marked as Annexure-IV.

The Joint Committee inspected the site on 17.02.2022 at 11.30 a.m. and the following facts have come up at the time of site visit:

1. The present condition of "Ukil Bheri" is a low and marshy land with less water, filled up with aquatic vegetations. There is no sign of pisciculture activity.
2. At present, the bheri/ water body stretches within the parts of RS plot no. 267, 268, 271, 269, 270, 398, 272, 275, 276, 127, 274, 273, 128, 126 and 278 of Mouza Nimokpoktan, J.L. No. 1 comprising an area of approximately 8.63 ha (21.32 Acres).
3. As per report of the ADM & DL& LRO, South 24 Parganas the classification of the area in question i.e. R.S. plot no. 267 and 268 of Mouza Nimokpoktan, J.L. No. 1 is recorded as "Beel".
4. There are few complete and incomplete new constructions found on the RS plot no. 268.
5. One G+1 building (CZ/9B) and other building (CZ/14A and CZ/14B) have been constructed recently over the filled up portion of the water body of RS plot no. 268.
6. As per report of the ADM & LRO, South 24 Parganas the RS plot nos. 267 and 268 were not converted by the district administration of South 24 Parganas.
7. The subject land is not under the purview of the East Kolkata Wetlands Management Authority.



BY _____
 DATED _____
 AT _____

- 122 -
- H -

8. The complete Mouza Nimokpoktan, J.L. No. 1 has been integrated into the jurisdiction of Ward no. 57 of Kolkata Municipal Corporation as per the Kolkata Municipal Corporation Act, 1980.

At the time of site inspection on 17.02.2022, one representative of the Metropolitan Cooperative Housing Society, Mr. Sanjib Podder was present, no one was present on behalf of the petitioner.

At the end of inspection, the Joint Committee decided that KMC would submit the following documents:

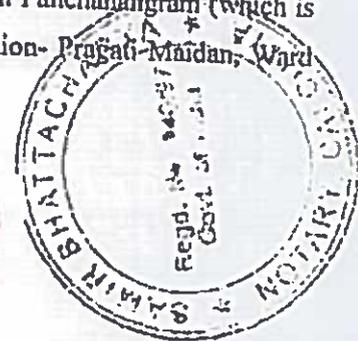
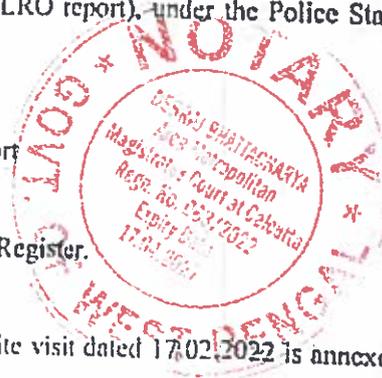
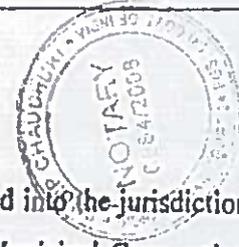
- i. Assessee Number, building sanction plan by KMC, mutation certificate, completion certificate for the two buildings at 9B, 14A and 14B and for other buildings which got permission for construction at R.S. Dag No.267 and 268 situated on RS Dag no. 267 of Mouza Nimokpoktan, J.L. no. 1, in general starting from Canal South Road to existing waterbody.
- ii. Report of Project Management Unit (PMU), KMC regarding Ukil Bheri.
- iii. Land use pattern as per KMC land records for R.S. Dag No. 267 and 268.

Thereafter, KMC submitted the following documents for three buildings bearing premises nos. 9B, 14A and 14B of Canal South Road, Metropolitan Cooperative Housing Society situated on RS Dag no. 267 of Mouza Nimokpoktan, J.L. no. 1, Pagladanga, Dihi Panchanagram (which is shown as Dag No. 268 in BL&LRO report), under the Police Station- Pragati-Maidan, Ward No. 57 of KMC:

- a. Deed of Conveyance
- b. Survey Observation Report
- c. Assessment Book
- d. Building Sanction Detail Register.

The copy of the minutes of the site visit dated 17.02.2022 is annexed herewith and marked as Annexure-V.

The Joint Committee held its second meeting on 15.03.2022 and scrutinized the documents submitted by KMC which stated that three buildings at premises nos. 9B, 14A and 14B of



[Handwritten Signature]

[Handwritten Signature]

[Handwritten Signature]

[Handwritten Signature]

[Handwritten Signature]

[Handwritten Signature]

- 124 -
- 12 -



Canal South Road, Metropolitan Cooperative Housing Society is situated on RS Dag no. 267 of Mouza Nimokpoktan, JL no. 1, Pagladanga, although the report of ADM&DL&LRO, South 24 Parganas, stated that three buildings bearing premises nos. 9B, 14A and 14B have come up on RS Dag no. 268 (not on RS Dag no. 267), which falls within the water body.

During the meeting ADM&DL&LRO, South 24 Parganas also brought to notice of the Joint Committee that as per the Kolkata Municipal Corporation Act, 1980, Ward No.57 came under the jurisdiction of KMC from 1980. He also stated that as per R.S. records the land classification was recorded as Beel for both RS Dag no. 267 & 268.

The Deputy Chief Engineer, KMC could not produce any document on land classification of RS Dag No.267 and he requested the Joint Committee to call the following officials to be present in the next meeting to be held on 22.03.2022 namely :

- i. Chief Valuer & Surveyor, KMC
- ii. Deputy Chief Engineer, PMU, Environment & Heritage Department, KMC
- iii. Chief Manager, Revenue, South Division, KMC
- iv. Block Land & land Reforms Officer, Kolkata
- v. Deputy Chief Engineer, Building, KMC
- vi. Officer-in-charge, Khasmahal, Dist-South 24 Parganas

The Deputy Chief Engineer, KMC also informed the Joint Committee that KMC is in the process of revocation of the plan sanctioned for building nos. 9B, 14A and 14B in pursuance of the Order of Hon'ble NGT.

Thereafter, the Joint Committee decided the following :

- 1. Kolkata Municipal Corporation (KMC) to issue a Stop Work Notice at RS Dag nos. 267 and 268.
- 2. KMC to submit the following documents in the next meeting to be held on 22.03.2022:



- 1. The period from when RS Dag nos. 267 & 268 of Mouza- Nimokpoktan, JL no. 1, KMC Ward No. 57, PS- Pragati Maidan came under the jurisdiction of the KMC. As per the survey report of the ADM&DL&LRO, South 24 Parganas the subject RS Dag nos. 267 & 268 of Mouza- Nimokpoktan, JL no. 1, KMC Ward No. 57 under PS Pragati Maidan are recorded in the RS Records as 'Beel'. If the land classification



Page 4
Handwritten signatures and initials at the bottom of the page.

- 125 -

- 13 -

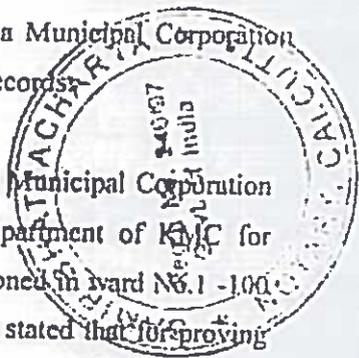


(land use pattern) has been changed from 'Beel' to anything else, KMC to provide with the relevant documents.

iii. To provide the land classification details against which the KMC has issued building sanction plans at the subject RS Dag numbers.

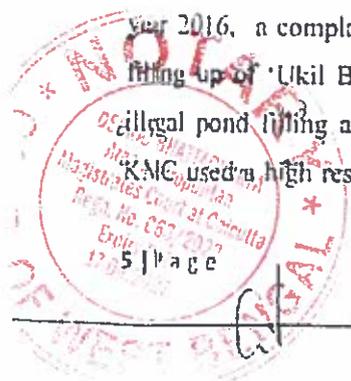
A Copy of the minutes of the meeting dated 15.03.2022 is annexed herewith and marked as Annexure-VI.

The third meeting of the Joint Committee was held on 22.03.2022 at Conference Hall II of CMO Building of the Kolkata Municipal Corporation. The Chief Environment Officer chaired the meeting and requested officers of KMC to provide the Joint Committee necessary documents including procedure followed by KMC for permitting construction of buildings in the Ukil Bheri area at RS Dag nos. 267 and 268 of Mouza Nimokpoktan, JL no. 1, Pagladanga, Dihi Panchanangram under PS Pragati Maidan, Kolkata Municipal Corporation (KMC) Ward No. 57 which are classified as 'Beel' as per BL&LRO records.



Shri Bhaskar Bhattacharya, Chief Manager, Revenue South, Kolkata Municipal Corporation (KMC) described the procedure maintained by the assessment department of KMC for processing applications for assessment/mutations/building plan sanctioned in ward No. 1 -100 of KMC as per the Kolkata Municipal Corporation Act, 1980 . He stated that for improving land character, mutation and premises no. of an unassessed property KMC only verifies the sale deed and other documents submitted by the applicant and if necessary causes a field inspection. During the process, if KMC is satisfied that the applied plot is water body, KMC does not provide sanction for construction on the applied plot. On the entire process of assessment / mutation / building plan sanction in ward no. 1 to 100 of KMC, KMC does not require to check any records of the applied plot from the end of the Block Land & Land Reforms Office (BL&LRO).He said that in the case of the Metropolitan Cooperative Society, in particular, KMC made the assessment on the basis of sale deed and thereafter sanction plan was issued as per the provisions of the Kolkata Municipal Corporation Act, 1980.

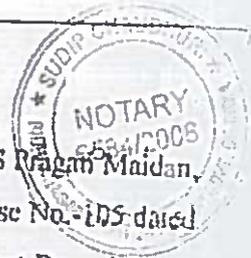
Deputy Chief Engineer (C) Environment & Heritage Department further informed that in the year 2016, a complaint was received from Shri Sunit Kumar Mallick Chowdhury regarding filling up of 'Ukil Bheri' in Ward No.57. KMC caused a field inspection and identified an illegal pond filling and construction of boundary wall on the embankment of "Ukil Bheri". KMC used a high resolution satellite map prepared by NRSA for identification of violation in



Handwritten signatures and initials at the bottom of the page, including 'RIP', 'doy', and 'S. K. K. K.'.

- 126 -

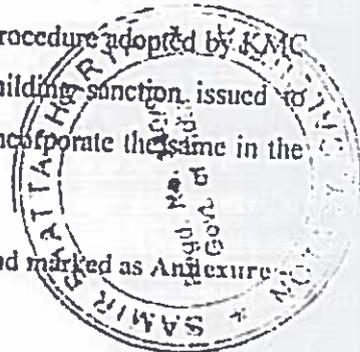
H



the waterbody. In this regard four (4) complaints were lodged by KMC with PS Pragati Maidan from 2016 - 2019, against which a case was already started vide PGM P.S. Case No. 105 dated 15.03.2016, u/s 22 of the West Bengal Inland Fisheries Act, u/s 53 of the West Bengal Town and Country Planning Act and Section 18 of the East Kolkata Wetlands Act. A copy of complaints and report from P.S. Pragati Maidan are annexed herewith and marked as Annexure -VII.

In the third meeting, the Joint Committee decided the following :

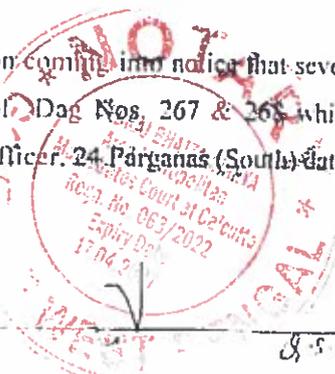
- a. KMC to ascertain the plot number (either RS Dag no. 267 or 268 of Mouza Nimokpoktan) on which the premises nos. 9B, 14A and 14B are in place.
- b. KMC to issue a Stop Work Notice in view of the Order of Hon'ble NGT and to call Metropolitan Cooperative Society for a hearing, and to take necessary action for restoration of waterbody.
- c. KMC has to submit a written documentation as to the procedure adopted by KMC regarding justification of assessment, mutation and building sanction issued to Metropolitan Cooperative Housing Society in order to incorporate the same in the Committee Report to be placed before the Hon'ble NGT.



The Minutes of the Meeting dated 22.03.2022 is annexed herewith and marked as Annexure VIII.

Thereafter, KMC submitted a report before the Joint Committee stating that KMC has issued intimation letter to stop construction work at Premises No.CZ/9B, Canal South Road and CZ/14/A/B, Canal South Road. Previously, KMC has accorded sanction vide Building Permit No.2016070100 dated 05.10.2016 for a G+IV storied residential building at Premises No.9B/B, Canal South Road and G+III storied residential building for Premises No.14A/B, Canal South Road sanction plan vide Building Permit No.2016070075 dated 01/09/2016 for considering the Deed of Conveyance, Assessment Book Copy & Survey Observation Report of KMC and NOC from Kolkata Improvement Trust.

However, on coming into notice that several buildings which have been constructed within the periphery of Dag Nos. 267 & 268 which has been demarcated by District Land and Land Reforms Officer, 24 Parganas (South) dated 16/02/2022 vide No.MISC 885/2022.



6 | Page

8-5-1

Handwritten signatures and initials at the bottom of the page.

- 12X -

- 15 -

KMC intimated stop construction notice to the following premises and revocation of sanction plan u/sec 397 of the KMC Act, 1980: 1. A/P-CZ-23, 2. A/P-34/B, 3. CZ-20A/B, 4. A/P-25/A, 5. A/P-38/A, 6. CZ/15A/B, 7. A/P-CZ-18.

The report of KMC is annexed herewith and marked as Annexure-IX.

An Interim Report was submitted by the Joint Committee before the Hon'ble NGT, Eastern Bench on 25.04.2022 with certain conclusion and recommendations and further three months time was sought to submit the Final Report:

- i. As per ADM&DL&LRO's Report the construction works on Dag No.268 which is "Beel" has been shown as Dag No. 267 in the documents given by the KMC and the Metropolitan Co-operative Housing Society.
- ii. ADM&DL&LRO has reported that Dag No. 267 and Dag No.268 are classified as Beel. However, KMC could not submit supporting papers regarding land conversion of Dag No. 267 and Dag No.268.
- iii. KMC has lodged 2 complaints at Pragati Maidan -P.S. in 2016, one complaint in 2018 and one complaint in 2019 against filling up of water body and construction of boundary wall at Ukilbheri. However, KMC could not ascertain how much area has been encroached within the said water body.
- iv. As per the KMC's map total water body area is recorded as 82154.352 sq metre. The Joint Committee has requested KMC to demarcate the total waterbody area.
- v. KMC officials claims that as per the Kolkata Municipal Corporation Act, 1980, they do not require to check any records of the applied plot from the end of the Block Land & Land Reforms Office (BL&LRO) to ascertain the land clarification records of BL&LRO, for Ward-no. 1 to 100. The Metropolitan Co-operative Housing Society lies in Ward No. 57.



Handwritten signature/initials.

Handwritten initials.

Handwritten signature/initials.

Handwritten signature/initials.

- 128 -

16 -

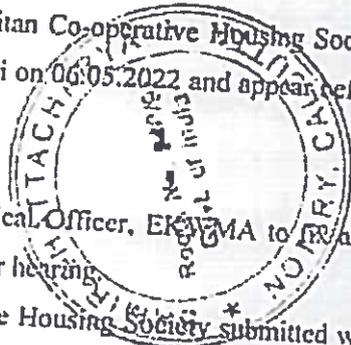
754



- vi. The Joint Committee suggested that the Metropolitan Co-operative Housing Society is required to be called for hearing to provide supporting documents regarding Dug No.268 in which the construction is taking place. They shall also provide deeds of plots surrounding the waterbody.
- vii. The petitioner is also requested to attend the hearing to produce further supporting documents regarding the said waterbody.

On 27.04.2022 one letter was given to the Petitioner i.e. Sabyasachi Mallick Chowdhury to submit all relevant documents regarding Ukil Bheri on 06.05.2022 and to attend hearing before the Joint Committee on 11.05.2022.

One letter was also issued to the Secretary, Metropolitan Co-operative Housing Society on 27.04.2022 to submit the documents regarding Ukil Bheri on 06.05.2022 and appear before the Joint Committee for hearing on 11.05.2022 :



On 10.05.2022 the petitioner requested the Chief Technical Officer, EKSPMA to fix another date to submit relevant documents and re-schedule date for hearing.

On 11.05.2022 Secretary of the Metropolitan Co-operative Housing Society submitted written documents in support of their contentions and requested to fix a date after 10.06.2022 .

In the fourth meeting of the Joint Committee held on 17.05.2022 no decision could be taken by the Joint Committee as there was no quorum. However, Advocate Ankit Surekha appeared on behalf of Secretary of the Metropolitan Co-operative Housing Society and submitted verbally that he would collect and submit relevant deeds as and when available to him. A prayer was made by the Advocate of the petitioner to re-schedule another date for hearing and submission of documents. No one appeared on behalf of the petitioner and time was sought by them.

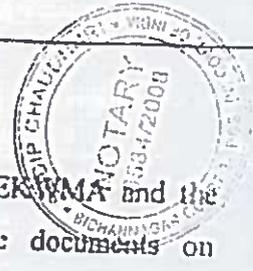
Another opportunity was given to the petitioner vide letter dated 19.05.2022 to submit relevant documents within 26.05.2022. Letter was issued to the Secretary of the Metropolitan Co-operative Housing Society to submit the relevant documents within 26.05.2022.



Handwritten signatures and initials at the bottom of the page.

- 129 -

- 17 -



The petitioner submitted the documents on 23.05.2022 to the office of EKWMA and the Secretary. Metropolitan Co-operative Housing Society submitted the documents on 25.05.2022 in the office of EKWMA.

Letter was also issued on 19.05.2022 to the Commissioner, Kolkata Municipal Corporation by the Chief Technical Officer, EKWMA, to submit the Deeds and Mutation certificate of plots surrounding the waterbody i.e CZ-9A, CZ-14, CZ-15A, CZ-15, CZ-20, CZ-20A, CZ-8 at Sector B, Metropolitan Co-operative Housing Society, Canal South Road, Kolkata-700105.

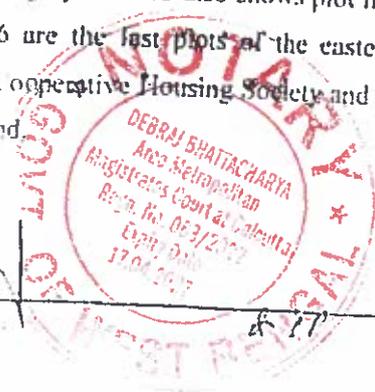
Letter was issued by the Chief Technical Officer, EKWMA, to the Inspector General of Registration on 19.05.2022 to provide the certified copies of the Deed of Plots surrounding the water body i.e. CZ-9A, CZ-14, CZ-15A, CZ-15, CZ-20, CZ-20A, CZ-8 at Sector B, Metropolitan Co-operative Housing Society, Canal South Road, Kolkata-700105 to ascertain the factual position of the land in question.

Deeds were received from the different Registration offices of West Bengal between 21.06.2022 - 30.06.2022.



The final meeting of the Joint Committee was held on 27.07.2022, a power point presentation was shown which stated as follows:

- In the presentation, the actual physical location of Ukil Bheri was shown.
- The petitioner submitted a certified copy of Sale Deed of Plot No. CZ-9A bearing No. 04577/1985 along with a Master Plan of Metropolitan Cooperative Housing Society. The master plan clearly shows that the water line of Ukil Bheri, and the plot nos. CZ 8, CZ 9A, CZ 14, CZ 15, CZ 20, CZ 21 and CZ 26 are adjacent to the water-line. These plot numbers are the last plots of the eastern side of Ukil Bheri and western side of Metropolitan Cooperative Housing Society .
- The Google imagery of 2013 also shows plot nos. CZ 8, CZ 9A, CZ 14, CZ 15, CZ 20, CZ 21 and CZ 26 are the last plots of the eastern side of Ukil Bheri and western side of Metropolitan Cooperative Housing Society and no encroachment on the eastern side of Ukil Bheri was found.



Handwritten signatures and initials at the bottom of the page, including 'd 27', 'dny me', and 'S Sekra'.

- 120 -

- 18 -



- The Google Imagery of 2022, shows the existence of plot Nos. CZ-9B, CZ-14A, CZ-14B, CZ-15A, CZ-20A, CZ-21A and CZ 26 A/B/C.
- From deeds of plots of Metropolitan Cooperative Housing Society provided by the Inspector General, Registration, West Bengal, the following facts regarding filling up of Ukil Bheri is evident :

i. Plot no. CZ 9B was purchased by Supriti Saha from the Metropolitan Co-operative Housing Society by Deed No 04577 of 2015. The schedule of the Registered Deed shows that Plot No CZ-9A is on the Eastern side of the Plot no. CZ-9B.

As per the Master Plan of Metropolitan Co-operative Housing Society of 1985 and the Google Map of 2013, plot No. CZ-9A is the last plot to the west of the Society. Hence, plot no. CZ 9B has been created by filling up water body after 2013.



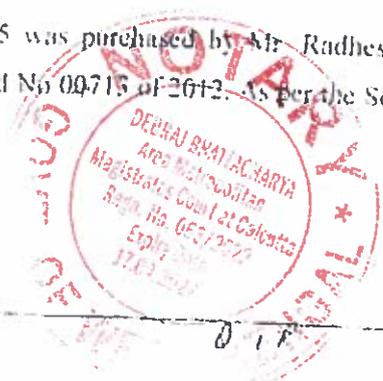
ii. Plot No. CZ-14A was purchased by Sri Debasis Das from Metropolitan Co-operative Housing Society by Deed No. 01451 of 2015. The Schedule of Registered Deed shows that plot no. CZ 14 is the eastern side of plot no. CZ 14A, and CZ 14B is on the west of plot no. CZ 14A. It is clearly mentioned in the Deed that plot no. CZ 14B is under water.

As per the Master Plan of Metropolitan Co-operative Housing Society of 1985 and the Google Map of 2013, plot No. CZ 14 is the last plot to the west of the Society. Hence, plot no. CZ 14A has been created by filling up water body after 2013.

iii. Plot no. CZ 14B was purchased by Smt. Ratna Chatterjee from Metropolitan Co-operative Housing Society by Deed No 190106470 of 2015. As per the Schedule of the Deed, plot no. CZ 14B is to the west of plot no. CZ 14A, which is referred to above.

As per the Master Plan of Metropolitan Co-operative Housing Society of 1985 and the Google Map of 2013, plot no. CZ 14 was the last plot to the west of the Society. Hence, plot no. CZ 14B has been created by filling up the water body after 2013.

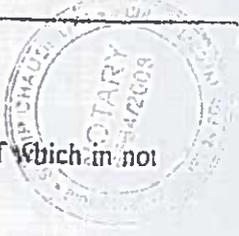
iv. Plot no. CZ 15 was purchased by Mr. Radheshyam Agarwal from Mr. Narayan Das sharma by Deed No 00715 of 2012. As per the Schedule of the Deed, plot no. CZ 15 is to



Handwritten signatures and initials at the bottom of the page.

- 13X -

- 17 -



the west of plot no. CZ 16, wherein there is a vacant land (plot number of which is not mentioned in the Deed) to the west of plot no. 15.

As per the Master Plan of Metropolitan Co-operative Housing Society of 1985 and the Google Map of 2013, plot no. CZ 15 is the last plot to the west of the Society. Hence, plot no. CZ 15A has been created by filling up water body after 2013.

Findings of the Joint Committee based on documents available are as follows:

- i. From the master plan of Metropolitan Cooperative Housing Society, 1985 and Google Imagery of 2013, it is found plot nos. CZ 8, CZ 9A, CZ 14, CZ 15, CZ 20, CZ 21 and CZ 26 are the last plots of the eastern side of Ukil Bheri and western side of Metropolitan Cooperative Housing Society.
- ii. As per the Google Imagery of 2022, it is evident that plot no. CZ 9B, CZ 14A, CZ 14B, CZ 15A, CZ 20A, CZ 21A and CZ 26A/B/C are newly created plots by filling up of Ukil Bheri after 2013.
- iii. The Inspection Report of West Bengal Pollution Control Board dated 18.03.2016 along with photographs, confirms that the eastern side of Ukil Bheri has been partly filled up by construction debris on the eastern side which is annexed herewith and marked as Annexure X.
- iv. The report of ADM& DL&LRO South 24 Parganas dated 16.02.2022, at point No.2 states that " the construction work of two buildings, were found to be under process in the eastern portion RS plot No.268. The G+4 building (CZ/9B) appears to be completely full of residents. The other buildings (CZ14A/14B) in the opposite side has been risen up to 4th floor. Its construction work has not been completed. The two buildings have been constructed over the filled-up portion of the waterbody of RS plot No.268 "
- v. The alleged Dag No.268 at Mouza-Nimokpoktan, JL no. 1 under P.S. Pragati Maidan, Ward no. 57 of Kolkata Municipal Corporation (KMC) is nowhere mentioned in the deeds of Metropolitan Cooperative Housing Society available with this office, however the report and map of ADM & DL&LRO at Point No.9



Handwritten signatures and initials at the bottom of the page.

- 20 -

- 122 -

confirms " at present, most of the land in the eastern side of R.S. plot No.268 and almost all of R.S. Plot 267 is occupied by members of Metropolitan Co-operative Housing Society".

- vi. Kolkata Municipal Corporation has submitted copies of complaints on 26.07.2016, 06.08.2016, 04.05.2018, 25.01.2019 with P.S. Pragati Maidan against filling up of Ukil Bheri. The KMC issued notice dated 17.08.2018 u/s. 401 of the Kolkata Municipal Corporation Act, 1980 against Supriti Saha to stop illegal constructions at plot no. CZ- 9B. The map submitted by KMC shows that filling has been done in the eastern side of Ukil Bheri.

Finally, the Committee unanimously took the following decisions:

- Plot Nos. CZ- 9B, CZ- 14A, CZ- 14B, CZ-15A, CZ- 20A, CZ- 21A and CZ- 26A/B/C have been created after 2013 by filling up of waterbody i.e. Ukil Bheri. Hence, they need to be demolished.
- The KMC shall take steps to immediately restore the water body at plot nos. CZ- 9B, CZ -14A, CZ- 14B, CZ- 15A, CZ- 20A, CZ- 21A and CZ- 26A/B/C in compliance with the Order of the Hon'ble National Green Tribunal dated 03.01.2022.
- After restoration of the water body, the KMC shall take management control of the same in accordance with The West Bengal Inland Fisheries Act, 1984.
- The KMC will demarcate Ukil Bheri boundary with concrete pillars and do the geo-tagging with the help of ADM&LRO, Dist South 24 Parganas.
- The KMC shall submit a compliance report after restoration of the above mentioned plots before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata within a period of 6 months.

The report of the final meeting held on 27.07.2022 is annexed herewith and marked as Annexure-XI.

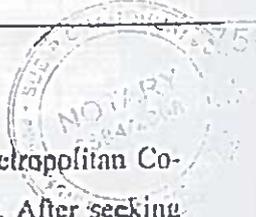
Further KMC submitted some photocopy of deeds related in plot nos. CZ-14A, CZ-14B, CZ-15A, CZ-9B on 08.09.2022.



day

SEKKA
NE

-21-
-133-



On 05.09.2022 Sri Sanjib Podder , owner of plot No.CZ/20-A, Sector-B of Metropolitan Co-operative Housing Society requested for a hearing before the Joint Committee. After seeking permission from the Joint Committee, another opportunity of hearing was given to both the petitioner and Sri Sanjib Podder on 23.09.2022.

The meeting of the Joint Committee was held in virtual mode as well as physical mode on 23.09.2022. The petitioner appeared before the Joint Committee and stated that construction was complete at plot No. CZ. 9B, CZ. 14A, CZ. 14B. Sri Sanjib Podder was represented by his Advocate Sanjay Upadhyay who has made detail submission before the Joint Committee and has also submitted written documents in support of their claim. As no new documents/evidence came up in support of their claim, the Joint Committee decided to follow the decisions taken in the final meeting dated 27.07.2022.

On 27.09.2022 a copy of WPA 21710 of 2022 (Sabyasachi Mullick Chowdhury -vs- National Wetlands Authority & Ors.) filed at High Court, Calcutta has been served upon the SWA by the petitioner .

Handwritten initials

Handwritten initials

Smt. Neelam Meena, Director, IESWM & Secretary, Environment Department

Sri Kaliyamurthi Balamurugan, CEO Environment Department & Member, State Wetland Authority
Chief Environment Officer
Environment Department
Government of West Bengal

Neelam Meena, IAS
Secretary
Environment Department
Government of West Bengal

Handwritten signature of Dr. Shahida Parvin Quazi

Handwritten signature of Susmita Ekka

Dr. Shahida Parvin Quazi, Scientist E, Integrated Regional Office, MOEF&CC,

Susmita Ekka, Scientist 'D', Eastern Regional Directorate, CPCB

Dr. शाहिदा परवीन काजी / DR. SHAHIDA PARYIN QUAZI
वैज्ञानिक - ई / SCIENTIST - E
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE
एकीकृत क्षेत्रीय कार्यालय / INTEGRATED REGIONAL OFFICE
15-103, SECTOR III, SOLI LAKE CITY, KOLKATA-700199

सुष्मिता एक्का / Susmita Ekka
वैज्ञानिक 'D' और राष्ट्रीय प्रदूषण नियंत्रण बोर्ड / Scientist 'D' & Central Board of Control and Coordination
क्षेत्रीय प्रदूषण नियंत्रण बोर्ड / Regional Directorate
राष्ट्रीय प्रदूषण नियंत्रण बोर्ड / National Directorate
1342, राजमार्ग १४, कोलकाता-700017

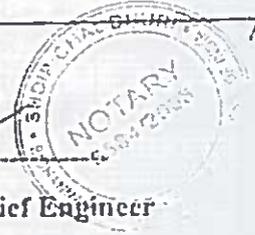


- 134 -

- 22 -

Nitesh Dhali

Mudra



Sri. Nitesh Dhali, ADM& DL&LRO
District South 24 Parganas
District Land & Land Reforms Office
South 24-Parganas, Alipore

Sri. Debashis Sarkar, Chief Engineer
WBPCB
Chief Engineer
W. B. Pollution Control Board
Dept. of Environment, Govt. of W.B.

Gaurav Lal
Sri Gaurav Lal, Deputy Commissioner
of Police, East Division, Kolkata Police

Executive Engineer(Civil)
KMC Building, BR-VII



Annexure 'D'

-185-

Application No. AI 85072023 Applicant: Chandrasekhara Chakrabarti, Pious &



IT IS NOT A CERTIFIED COPY
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 3019 OF 2023
 (Diary No 9248/2023)

Hitesh Sharma

... Appellant

Versus

Sabyasachi Mullick Chowdhury & Ors

... Respondents

ORDER

- 1 Delay condoned.
- 2 Ms Kiran Suri, senior counsel appearing on behalf of the petitioner states that no hearing was afforded to the appellant before the impugned order was passed by the National Green Tribunal on 3 January 2022.
- 3 The submission is, it is only when a notice was received by the appellant on 19 December 2022 that the appellant obtained knowledge of the order of the National Green Tribunal. It has been submitted that the appellant would be seriously affected by the impugned order.
- 4 The allegation pertains to a construction on a welland.
- 5 The Tribunal has constituted an eight member committee.
- 6 Since the appellant has a grievance that he was not heard, it will be open to him to move the National Green Tribunal with the above grievance for which we



- 126 -

Application No. A1.0507/2023 Applicant: Chandrashekhara A Chakrabarti, Panna .A



grant liberty to the appellant.

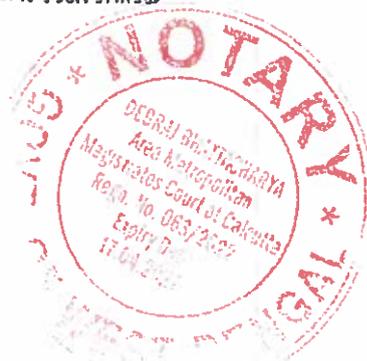
- 7 The Tribunal may then look into the tenability of the grievance on merits before passing an order thereon.
- 8 Subject to the grant of the liberty to the appellant in the above terms, the appeal is disposed of.
- 9 Pending applications, if any, stand disposed of.

.....CJ].
 [Dr Dhananjaya Y Chandrachud]

.....J].
 [Pamidighantam Sri Narasimha]

New Delhi;
 April 24, 2023

Copy of Copy
 Krishna (K)
 28-11-23
 Supreme Court of India



Application No. AI-8507/2023 Applicant : Chandrashekhar A Chakalabhi Pages - 4

3



ITEM NO.8

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No(s). 9248/2023

(Arising out of impugned final judgment and order dated 03-01-2022
in OA No. 25/2016 passed by the National Green Tribunal, Eastern
Zone Bench, Kolkata)

HITESH SHARMA

Petitioner(s)

VERSUS

147519

SABYASACHI MULLICK CHOWDHURY & ORS.

Respondent(s)

(IA No.74071/2023-CONDONATION OF DELAY IN FILING and IA
No.74075/2023-STAY APPLICATION and IA No.74074/2023-PERMISSION TO
FILE APPEAL)

Date : 24-04-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

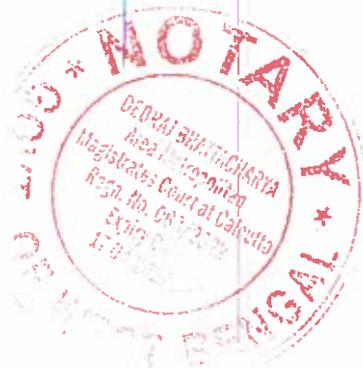
For Petitioner(s) Ms. Kiran Suri, Sr. Adv.
Mr. Chandrashekhar A. Chakalabhi, Adv.
Mr. Abhishek Bose, Adv.
Mr. Pijush Biswas, Adv.
Mr. S.k. Pandey, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Abhinav Garg, Adv.
Mr. D. Girish Kumar, Adv.
Mr. Kumar Vinayakam Gupta, Adv.
Mr. Anupam Jain, Adv.
Ms. Aishwarya N Hiremath, Adv.
M/S. Dharmarabhas Law Associates, AOR

Certified to be true Copy
Assistant Registrar (Adv.)
2020
Supreme Court of India

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1 Delay condoned.



~~112~~ ~~128~~
~~208~~ ~~115~~

Application No. A1-8507/2023 Applicant: Chandrashekhar A Chokkalablu Pages: 4



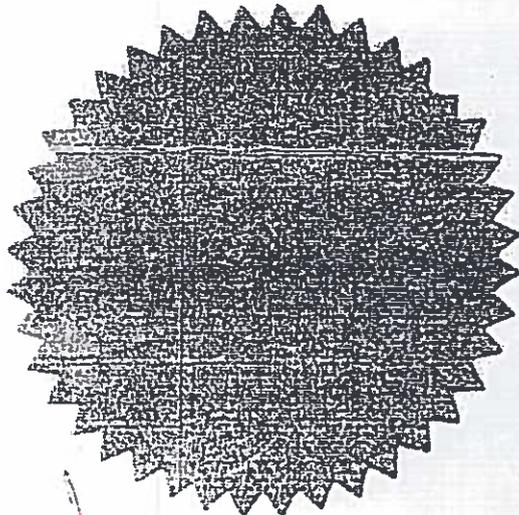
2 The appeal is disposed of in terms of the signed order operative part of which is reproduced as under :

- 6 Since the appellant has a grievance that he was not heard, it will be open to him to move the National Green Tribunal with the above grievance for which we grant liberty to the appellant.
- 7 The Tribunal may then look into the tenability of the grievance on merits before passing an order thereon.
- 8 Subject to the grant of the liberty to the appellant in the above terms, the appeal is disposed of.
- 9 Pending applications, if any, stand disposed of."


(GULSHAN KUMAR ARORA)
AR-CUM-PS


(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

(Signed order is placed on the file)



- 139 - Annexure - E

S/L 12
11.06.2025
Court. No. 19
Suvayan

WPA 21710 of 2022
With
CAN 5 of 2025

Sabyasachi Mullick Chowdhury
Vs.
National Wetland Authority & Ors.

Mr. Rupak Ghosh
Mr. Vishwarup Acharyya

..for the petitioner.

Mr. Amal Kumar Sen
Mr. Benazir Ahmed

..for the State.

Mr. N. C. Bihani, Sr. Adv.
Ms. P. B. Bihani

..for W.B.P.C.B.

Ms. Soumi Guha Thakurta
Ms. Anindita Das

..for the respondent no. 3.

Mr. Ankit Surekha

..for the respondent no. 9.

In Re: WPA 21710 of 2022

The affidavit-in-opposition as filed on behalf of the respondent no. 3 i.e.; Central Pollution Control Board is taken on record.

In Re: CAN 5 of 2025

1. This is an application at the instance of the writ petitioner praying for appointment of a Special Officer to ascertain the nature of work as alleged to be carried on over the water body viz. 'Ukil Bheri' and to identify persons involved in the filling up of and/or work being carried out on the said water body on June 2, 2025 and to file a report before this Court along with other ancillary reliefs.
2. In support of the petition under consideration Mr. Ghosh, learned Advocate appearing on behalf of the



- 140 - 2

writ petitioner at the very outset draws attention of this Court to page no. 95 of the instant interlocutory application being a copy of the order dated 15.11.2022 as passed in the instant writ petition by a co-ordinate Bench. Attention of this Court is also drawn to page no. 123 of the instant application being a copy of the order dated 15.12.2022 as passed by the self-same co-ordinate Bench in the instant writ petition. -

3. In course of his submission Mr. Ghosh further draws attention of this Court to page nos. 28 to 40 of the instant application being a copy of the report as submitted by the respondent no. 2. It is submitted by Mr. Ghosh that from the materials as placed before this Court it would reveal that the relevant committee as constituted by the National Green Tribunal (hereinafter referred to as 'NGT' in short) has submitted a report indicating that the said committee had taken decisions for taking immediate steps by the KMC authority to restore the water body at plot nos. CZ-9B, CZ-14A, CZ-14B, CZ-15A, CZ-20A, CZ-21A and CZ-26A/B/C in compliance of the order of the NGT dated 03.01.2022 since according to the said committee those plots have been created after 2013 by filling up the water body i.e. 'Ukil Bheri'.
4. It is submitted by Mr. Ghosh that from the order dated 15.11.2022 it would reveal that a co-ordinate Bench while passing the said order granted liberty to the authority concerned for implementing a part of the report. It is further submitted by Mr. Ghosh that from



141
3

the order dated 15.12.2022 it would reveal further that the self-same co-ordinate Bench passed an order of injunction on any further construction over plot nos. 267 and 268 situated at Chingrighata, South 24 Parganas.

5. It is submitted by Mr. Ghosh that it is the specific case of the writ petitioner that in utter violation of the order dated 15.12.2022 filling up of water body took place on and from June 2, 2025 and further construction of work has been undertaken. It is thus submitted that in order to ascertain the genuineness of the allegation as raised by the writ petitioner a Special Officer be appointed.
6. Per contra, Mr. Surekha, learned Advocate appearing on behalf of the respondent no. 9 in course of his submission also places his reliance upon the report as submitted by the committee appointed by the NGT. It is submitted by Mr. Surekha that the present petition under consideration is absolutely vague inasmuch as no plot number and/or Dag number has been mentioned where the alleged unauthorized construction and/or illegal filling up took place.
7. It is further submitted by Mr. Surekha that his client being the private respondent no. 9 herein allotted plots of land to its members much prior to coming into effect of the prohibition of conversion. It is further submitted by Mr. Surekha that in absence of any specific allegation and/or in absence of any specific assertion with regard to relevant plot/plots no fruitful



-14X 4

- purpose would be served by appointing a Special Officer. It is further submitted by Mr. Surekha that a Special Officer cannot be permitted to fish out evidence to the prejudice to the interest of the respondent no. 9/society and its members.
8. It is further submitted by Mr. Surekha that for proper adjudication of the instant writ petition *vis-à-vis* the instant interlocutory application being CAN 5 of 2025 the Kolkata Municipal Corporation (K.M.C. in short) ought to have been made party.
9. It is further contended that the present writ petitioner has failed to produce a single scrap of paper in order to substantiate his *locus stadi* though the writ petitioner claimed himself to be a lessee in respect of the said water body.
10. On careful perusal of the entire materials as placed before this Court and after hearing the learned Advocates for the contending parties it reveals to this Court that the committee constituted by the NGT has already submitted its report indicating the plot numbers whereon/wherein according to the said committee alleged illegal filling up of water-body took place. Materials have been placed before this Court that while disposing CAN 5 of 2025 a co-ordinate Bench of this court passed an injunction order over plot/Dag nos. 267 and 268 situated at Chingrighata, South 24 Parganas on any further construction by the parties to the instant writ petition. Admittedly, in the instant writ petition the writ petitioner has not stated



143

5

specifically plot/dag nos. over which alleged further unauthorized work and/or filling up took place on and from June 2025.

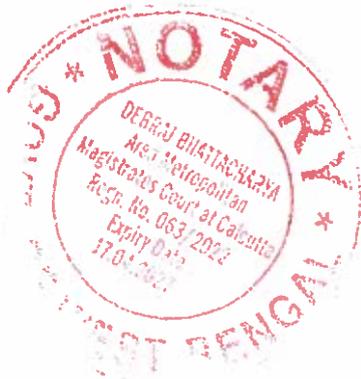
11. However, in course of his submission Mr. Ghosh submits that such unauthorized work and/or filling up of water-body took place in the aforesaid plot/dag nos. 267 and 268 situated at Chingrighata, South 24 Parganas.
12. Such being the position, this Court while disposing the instant interlocutory application appoints Mr. Anirban Gope. Mob:- 9830860738/8910306637, email- anirban.gope17@gmail.com as a Special Officer.
13. This Court further directs the jurisdictional BL&LRO to prepare a demarcation report in respect of plot/dag nos. 267 and 268 by field verification securing prior service of notice upon the writ petitioner, the private respondent no. 9 and the Special Officer as appointed by this Court. On completion of such field verification the jurisdictional BL&LRO shall prepare a demarcation report and shall hand over the same to the Special Officer soon thereafter along with a copy of the current record of right and/or computer generated information regarding plot ('dager tatha') in respect of the aforesaid two plot/dag numbers.
14. On receipt of such field verification and/or demarcation report over plot/dag nos. 267 and 268 the Special Officer after service of prior notices along with copies of field verification report upon the writ petitioner and the private respondent no. 9 shall cause



~~134~~ 6

an inspection over the said two plot/dag numbers and shall prepare minutes and on the basis of such minutes he shall submit a report before the Court having determination indicating as to whether he has noticed any construction and/or filling up of water body over the aforesaid two plots.

15. The enter exercise as indicated in the foregoing paragraph is to be completed by the jurisdictional BL&LRO positively within 15 working days from the date of communication of the server copy of this order.
16. The Special Officer, as appointed by this Court shall submit his report together with the minutes before the Court having determination within 30 working days from the date of receipt of the report from the jurisdictional BL&LRO.
17. The consolidated honorarium of the Special Officer is fixed at Rs. 15,000/- per visit which is payable by the petitioner in advance.
18. Liberty is given to the learned Advocate-on-Record for the writ petitioner to communicate the server copy of this order to the respondent no. 7/authority along with a copy of the instant interlocutory application who in turn shall forward the same to the jurisdictional BL&LRO for his immediate compliance.
19. The time limit as fixed by this Court are mandatory and peremptory.
20. The Officer-in-Charge of Pragati Maidan P.S. is directed to ensure that no hindrance is caused either to the jurisdictional BL&LRO or to the Special Officer as



-145-

7

appointed by this Court in carrying out this order and he is further directed to ensure posting of sufficient numbers of armed police personnel on the day and hour when the jurisdictional BL&LRO and the Special Officer as appointed by this Court will hold inspection.

21. It is made clear that in the event any harm is caused either to the jurisdictional BL&LRO and the Special Officer, the Officer-in-Charge in the Pragati Maidan P.S. shall be answerable to this Court.
22. It is further made clear that prior to causing inspection and/or preparation of field verification report, the jurisdictional BL&LRO and the Special Officer as appointed by this Court shall intimate the day and hour of their visit to the Officer-in-Charge in the Pragati Maidan P.S. either in writing or by sending mail or through whatsapp.
23. Department is directed to forward copies of this order to the Commissioner, Kolkata Police and to the O/C, Pragati Maidan P.S for their information and compliance.
24. With the aforementioned observation, CAN 5 of 2025 is disposed of.

(Partha Sarathi Sen, J.)

